

**BEFORE THE NATIONAL GREEN TRIBUNAL****EASTERN ZONE BENCH, KOLKATA****ORIGINAL APPLICATION NO. 194 OF 2025/EZ**

Subrat Kumar Sahoo ..... Appellant.

-Vs-

State of Odisha &amp; Others ..... Respondents

**INDEX**

| S. No | Description of Document (s)                                                                                                                 | Page (s) |
|-------|---------------------------------------------------------------------------------------------------------------------------------------------|----------|
| 1     | <b>Preliminary affidavit filed on behalf of Respondent No-6 (Chairman, Odisha Industrial Infrastructure Development Corporation (IDCO))</b> | 1 - 6    |
| 2     | <b>Annexure- A/6</b><br>Copy of letter No. IDCO/HO/P&A-LAE-8229/2021/33419 dated 19.10.2023                                                 | 7-14     |
| 3     | <b>Annexure- B/6</b><br>Copy of letter F-No. 8-213/91-FC (Vol-II) Dated-03.02.1993                                                          | 15-22    |
| 4     | <b>Annexure-C/6</b><br>Copy of Deed No.190 dated 29.02.1996                                                                                 | 23-100   |
| 5     | <b>Annexure- D/6</b><br>Deed No.192 dated 29.02.1996                                                                                        | 101-126  |

By Repondent No-6 (IDCO) through

*Smruti Ranjan Dash*  
Advocate

Kolkata  
Date :- 6/4/2026

**SMRUTI RANJAN DASH**  
**ADVOCATE**  
**ORISSA HIGH COURT**  
**Enrol.No-O-799/2013**  
**Mob-9439666078**



**BEFORE THE NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

**ORIGINAL APPLICATION NO. 194 OF 2025/EZ**

**In the matter of:**

Subrat Kumar Sahoo ..... Appellant.

-Vs-

State of Odisha & Others ..... Respondents

Umakanta Biswal

**PRELIMINARY AFFIDAVIT FILED ON BEHALF OF  
RESPONDANT NO. 6 (CHAIRMAN, ODISHA INDUSTRIAL  
INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO))**

**Most respectfully sheweth :-**

I Umakant Biswal, aged about 54 years, S/o- Nilamani Biswal, at present working as land officer IDCO, At/Po/Town-Bhubaneswar, District- Khurda, do hereby solemnly affirm and state as follows:

1. That, I have gone through the petition and understood the contents thereof. I am acquainted with the facts of the case and as in such capacity being duly authorized by Respondent No-6 on his behalf.
2. That the deponent has no comments to offer in respect of **Paragraphs- 1 to 16** of this original application.

  
SMRUTI RANJAN DASH  
ADVOCATE  
ORISSA HIGH COURT  
Enrol.No-O-799/2013

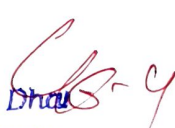
  
Surendra Prasad Dhai  
Advocate  
NOTARY, CUTTACK

X

3. That with regard to the averments made in **Paragraph-17** of the original application, it is humbly submitted that, the Odisha Industrial Infrastructure Development Corporation allotted land measuring area Ac.22.00dec in favor of M/s. VCI Chemical industries Private Limited (Respondent no-5) in villages namely Jakhapura and Kacherigaon under Danagadi Tahasil in the district of Jajpur for establishment of coal tar distillation plant for period of 63 years vide Letter No. IDCO/HO/P&A-LAE-8229/2021/33419 dated 19.10.2023 (**enclosed at Annexure-A/6**).
4. That the deponent has no comments to offer with regard to **Paragraph-18** of the Original Application.
5. It is relevant to mention here that, the averments made in **Paragraph-19** of the original application is not true. Hence it is humbly submitted that, IDCO allotted A.22.00Dec of land to VCI Chemical Industries Pvt. Limited(Respondent No-5). Out of which Ac.10.71 is forest land which comprises of Ac.10.37dec out of total area measuring Ac.69.37dec from Khata No.419, Plot No.860(P) along with area measuring Ac.0.34dec out of total area Ac.40.27dec from Khata No.419, Plot No. 865(P) which was diverted by the Central Government along with other area measuring total 1419.95 hectares for purpose of Iron Based industries at Jakhapura at present under Danagadi Tehsil in the district of Jajpur vide letter dated 14.01.2005 (**enclosed at Annexure-B/6**). IDCO acquired other area vide Deed No.190 dated 29.02.1996 (**enclosed at Annexure-C/6**) and Deed No.192 dated 29.02.1996 (**enclosed at Annexure-D/6**).

Umatanka  
Prasad

  
SMRUTI RANJAN DASH  
ADVOCATE  
ORISSA HIGH COURT  
Enrol.No-O-799/2013

  
Surendra Prasad Dha  
Advocate  
NOTARY CUTTACK

X

6. That the deponent has no comments to offer with regard to **Paragraphs-19 to 24** of the Original Application
7. That it is pertinent to mention here that, the averments made in **Paragraph-25** of the original application is related to the company, M/s. VCI Chemicals Industries Limited (Respondent no-5) and is not related to IDCO. With respect to the averments made in this paragraph regarding inclusion of forest land, it is to mention here that, IDCO allotted A.22.00Dec of land to VCI Chemical Industries Pvt. Limited(Respondent No-5). Out of which Ac.10.71 is forest land which comprises of Ac.10.37dec out of total area measuring Ac.69.37dec from Khata No.419, Plot No.860(P) along with area measuring Ac.0.34dec out of total area Ac.40.27dec from Khata No.419, Plot No. 865(P) which was diverted by the Central Government along with other area measuring total 1419.95 hectares for purpose of Iron Based industries at Jakhapura at present under Danagadi Tehsil in the district of Jajpur vide letter dated 14.01.2005. IDCO acquired other area vide Deed No.190 dated 29.02.1996 and Deed No.192 dated 29.02.1996.
8. That the deponent has no comments to offer with regard to **Paragraphs-26 to 34** of the Original Application
9. That it is relevant to mention here that, the averments made in the **Paragraph-35- (A)-(ix)** is not true. It is humbly submitted that, IDCO allotted A.22.00Dec of land to VCI Chemical Industries Pvt. Limited (Respondent No-5). Out of which Ac.10.71 is forest land which comprises of Ac.10.37dec out of total area measuring Ac.69.37dec

Urool-santa Poddwal

  
SMRUTI RANJAN DASH  
ADVOCATE  
ORISSA HIGH COURT  
Enrol.No-O-799/2013

  
Surendra Prasad Dha  
Advocate  
NOTARY. CUTTACK

X

from Khata No.419, Plot No.860(P) along with area measuring Ac.0.34dec out of total area Ac.40.27dec from Khata No.419, Plot No. 865(P) which was diverted by the Central Government along with other area measuring total 1419.95 hectares for purpose of Iron Based industries at Jakhapura at present under Danagadi Tehsil in the district of Jajpur vide letter dated 14.01.2005. IDCO acquired other area vide Deed No.190 dated 29.02.1996 and Deed No.192 dated 29.02.1996.

10. That the deponent has no comments to offer with regard to the averments made in **Paragraphs-35- (B)** of the O.A.
11. That the deponent has no comments to offer with regard to the averments made in **Paragraphs-36 to 44** of the O.A.
12. That it is relevant to note here that, the averments made in the **Paragraph-45** is not true. The true fact is that, IDCO allotted A.22.00Dec of land to VCI Chemical Industries Pvt. Limited(Respondent No-5). Out of which Ac.10.71 is forest land which comprises of Ac.10.37dec out of total area measuring Ac.69.37dec from Khata No.419, Plot No.860(P) along with area measuring Ac.0.34dec out of total area Ac.40.27dec from Khata No.419, Plot No. 865(P) which was diverted by the Central Government along with other area measuring total 1419.95 hectares for purpose of Iron Based industries at Jakhapura at present under Danagadi Tehsil in the district of Jajpur vide letter dated 14.01.2005. IDCO acquired other area vide Deed No.190 dated 29.02.1996 and Deed No.192 dated 29.02.1996.

  
SMRUTI RANJAN DASH  
ADVOCATE  
ORISSA HIGH COURT  
Enrol.No-O-799/2013

  
Surendra Prasad Dhas  
Advocate  
NOTARY, CUTTACK

Umrakanha Rajwal

X

13. That the deponent has no comments to offer with regard to the averments made in **Paragraphs-46** of the O.A.
14. That it is pertinent to mention here that, the averments made in the **Paragraph-47** of the original application is not true. It is humbly submitted that, IDCO allotted A.22.00Dec of land to VCI Chemical Industries Pvt. Limited (Respondent No-5). Out of which Ac.10.71 is forest land which comprises of Ac.10.37dec out of total area measuring Ac.69.37dec from Khata No.419, Plot No.860(P) along with area measuring Ac.0.34dec out of total area Ac.40.27dec from Khata No.419, Plot No. 865(P) which was diverted by the Central Government along with other area measuring total 1419.95 hectares for purpose of Iron Based industries at Jakhapura at present under Danagadi Tehsil in the district of Jajpur vide letter dated 14.01.2005. IDCO acquired other area vide Deed No.190 dated 29.02.1996 and Deed No.192 dated 29.02.1996. IDCO allotted land to the Company as per Norms.
15. That the deponent has no comments to offer with regard to the averments made in **Paragraphs-48 to 52 and th grounds made under Paragraphs A to H** of the O.A.
16. That the facts stated in the Original Application which are not specifically admitted to be true, may be deemed to have been denied by the deponent.
17. That the deponent craves leaves of this Hon'ble Tribunal to file further affidavit, it necessary for proper adjudication of the case.

  
SMRUTI RANJAN DASH  
ADVOCATE  
ORISSA HIGH COURT  
Enrol.No-O-799/2013

  
Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK

Urrelkanta Biswal

X

18. That the facts stated in this Affidavit are true to the best of my knowledge derived from records and information received so also to my personal knowledge which I believe to be true and correct.

Identified

*[Signature]*  
Advocate

*[Signature]*  
(Deponent)

**VERIFICATION**

Verified at Cuttack on this 6th day of April 2026, that the content of the above reply are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

*[Signature]*  
Deponent

**CERTIFICATE**

Certified that due to want of cartridge papers, this counter is typed on thick white paper.

Kolkata

Date:- 6.4.20

The above named Deponent  
Solemnly affirm on 6.4.2026  
Being Identified  
by S. P. Dha (Advocate)



Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK

6.4.2026

**Sri Manoranjan Mallick, OAS (SS)**  
Chief General Manager (Land)

**idco**  
Your power to grow  
ISO 9001 & 14001 Corporation

**ODISHA**  
NEW OPPORTUNITIES

No.IDCO/HO/P&A-LA-E- 8229/2021

33419

Date: 19.10.2023

To

The Director,  
M/s.VCI Chemical Industries Private Limited,  
49, Industrial Estate Govt: Industrial Estate,  
Kanpur,Uttar Pradesh,-208012

Sub:- Allotment of land measuring **Ac.22.00** in village -Jakhapura under Danagadi Tahasil in favour of **M/s.VCI Chemical Industries Private Limited** for setting up Coal Tar Distillation Plant at KNIC, Jajpur.

Ref: IPICOL Letter No.330/21 Dtd.11.10.2021

Sir,

In pursuance to the land recommendation of SLSWCA in its 103<sup>rd</sup> meeting held on 04.09.2021 and and subsequent approval of land allotment committee (LAC) IDCO held on 23.12.2021 under the chairmanship of Chairman IDCO, we hereby allot the leased out Government land measuring an Ac.22.00 in village Jakhapura under Danagadi Tahasil in the district of Jajpur, more fully described in the schedule below in your favour for proposed Coal Tar Distillation Plant at KNIC, Jajpur on the following terms and conditions:

- 01** You have already made payment of a sum of Rs 5,57,74,438/- (Rupees Five crore fiftyseven lakh seventy four thousand four hundred and thirty eight only) towards land cost Rs. 5,37,50,000/- @Rs.25,00,000/- per acre as decided by LAC & approved by SLSWCA (IIAC), Annual Rent Rs.9,40,625/- @1.75% of land cost, Industrial Infrastructure Upgradation Scheme (IIUS) components Rs.7,70,000/- @Rs.35,000/- per acre, processing fees Rs.5000/- vide RTGS on date 25.07.2023 with a condition that additional cost, if any, approved by Government / SLSWCA would be charged before handing over the possession..
- 02** The land is allotted on leasehold basis for a period of **63 (sixty three) years** from the date of sanction and has surface rights only.
- 03** The land shall be utilized for establishment of Industries and shall not

**Odisha Industrial Infrastructure Development Corporation**  
(A Government of Odisha Undertaking)

IDCO, Land Division, IDCO Towers, Janpath, Bhubaneswar - 751022, Odisha, INDIA  
☎ +91-0674 2544180, 2540820 | Fax: 2542956 / 2541982

Sri Manoranjan Mallick, OAS (SS)  
Chief General Manager (Land)

**idco**  
Your power to grow  
ISO 9001 & 14001 Corporation

**ODISHA 629**  
NEW OPPORTUNITY

Sri Manoranjan Mallick  
Chief General Manager

- be sub-leased for any purpose to any other institution / individual.
- 04 The allottee will have to pay the **Annual Rent** of the demised land i.e., of **@1.75%** of land value and any tax as applicable for **Ac.22.00** of Govt./Private land under Danagadi Tahasil, in the District of Jajpur. The above rate will be subject to revision consequent upon the appropriate decision taken by the concerned Revenue Authority from time to time.
  - 05 For any construction or addition or alternation to the existing building and for any additional construction, you shall submit the building plans and shall take up such construction, addition, alternation or additional construction only **after obtaining approval of IDCO/ appropriate authority.**
  - 06 The allottee shall abide by the guidelines of the Govt. in Steel & Mines/**Industries Department / Revenue & Disaster Management Department** and any revision thereto from time to time.
  - 07 The allottee shall obtain necessary clearances from the State Pollution Control Board for establishment of proposed project on the allotted land before taking up any civil construction / industrial activities and will maintain the environmental balance which might be required at the time of commission of Industries.
  - 08 a)The allottee shall also have to abide by all the applicable **environment related laws / rules & regulations** which are existing and which may be framed by the competent authority from time to time.  
b)The liquid effluent discharge of / from the industries must meet OSPCB prescribed norms.
  - 09 The allottee shall have to obtain clearance from **Ministry of Environment and Forest, Government of India.** The allottee shall abide by the provisions of prevailing forest laws, rule & guide lines issued by the **State / Central Govt.** from time to time.

**Sri Manoranjan Mallick, OAS (SS)**  
Chief General Manager (Land)

**idco**  
Your power to grow  
ISO 9001 & 14001 Corporation

**ODISHA**  
NEW OPPORTUNITIES

- 10 The allottee shall abide by the **provisions of OIIDC Act, 1980 and rules / regulations** made there under, including the decision of the Board from time to time. The allottee shall also have to abide by all the terms and conditions enumerated in the **lease deed** executed between the **Collector, Jajpur and IDCO** including terms and conditions stipulated made by **IIAC, SLSWCA, DLSWCA, HLCA & LAC**.
- 11 The allottee will take possession of the property on **"as it is"** condition **and no further demand** for any development such as earth filing, raising and the levelling etc. shall be entertained. Any other improvement or development is purely at the responsibility of the allottee.
- 12 The allottee shall not transfer his right / title / interest in land either in part or in full including change of the constitution of the company without prior **written permission of IDCO**.
- 13 The allottee shall have to execute agreement to lease with IDCO in prescribed proforma before taking over possession. The cost of the execution of agreement shall be borne by allottee.
- 14 The allottee will have to start Civil Construction on the allotted land within six months and utilize the land and start commercial production within **three years** from taking over possession, otherwise the same shall revert back to IDCO free from all encumbrances.
- 15 The allottee shall submit the following documents before execution of agreement to lease, if not submitted earlier.
- Copy of Certificate of Incorporation.
  - Copy of Article/ Memorandum of Association.
  - A certified copy of the resolution passed by Board of Directors/Trustees/Partner accepting the terms and conditions of this letter and authorizing any of your Director / Representative to execute the Agreement to lease & take over possession of allotted land from IDCO on behalf of your company.

Sri Manoranjan Mallick, OAS (SS)  
Chief General Manager (Land)

**idco**  
Your power to grow  
ISO 9001 & 14001 Corporation

**ODISHA**  
NEW OPPORTUNITIES

Sri Manoranjan Mallick  
Chief General Manager

- d) An affidavit regarding present and permanent address of the Directors/Trustees/Partners of the company.
- e) An affidavit of permanent & present address of the authorizing officer, who will execute the Agreement to lease with IDCO.
- f) A brief profile of your project.
- g) Submission of consolidated map of your project.
- h) An undertaking to the effect that, the project area is within the administrative approval of Industries Department, Government of Odisha, to obtain land through IDCO by acquisition / alienation, not purchased the private land from the public through himself in the name of the Company and not encroached any Govt. land / private land.
- 16 The allottee shall make necessary provisions for peripheral development along with provisions for ancillary industries development at their own cost. These provisions shall have to be incorporated in your project report if not provided.
- 17 The allottee shall make provisions for internal infrastructure development of allotted land including arrangement of roads, water supply and electricity for the project at their own cost.
- 18 The allottee shall make necessary provisions for adequate soil conservation and rain water harvesting structures therein to establish rain water conservation and harvesting system.
- 19 **Financial closure** for the project shall be completed within **one year** from the date of possession of land.
- 20 If construction work is not started within **6 (six) months**, the lease will be deemed to have been cancelled at the end of **6 (six) month** period. Further, if the land or any part of it, is not utilized fully for the purpose for which it is sanctioned within a period of **3 (three) years**, the same shall revert to IDCO free from all encumbrances.
- 21 In case the project land (private or government or both) is

**Sri Manoranjan Mallick, OAS (SS)**  
Chief General Manager (Land)

**idco**  
Your power to grow  
ISO 9001 & 14001 Corporation

**ODISHA**  
NEW OPPORTUNITIES

interspersed with forest land, the Project authorities allow free access to the local community till the same is alienated in your favour after obtaining due approval of the diversion proposal by the Ministry of Environment & Forest.

- 22 In case of government land for felling of trees, enumeration of the number of trees shall be done and necessary cost shall be deposited with the government. In case of required private land, necessary clearance of the local DFO shall be obtained by the project authority before felling of trees.
- 23 The allottee shall have to abide by the decision, guidelines issued by the Govt. regarding employment & rehabilitation of displaced families. The rehabilitation site shall be kept at a reasonable distance from the reserve / protected areas and the oustees shall be provided with necessary agriculture & grazing land for sustenance.
- 24 Due opportunity shall be provided to the local people to express their views in Gram Sabha meeting in the scheduled area & public hearing shall be made by the **appropriate Authority**.
- 25 No waste water of the industry shall be released to the **Reservoir / River**. The user agency shall follow the guidelines of the Pollution Control Board.
- 26 The allottee shall abide by the terms and conditions of **MoU**, if executed with State Government.
- 27 The allottee shall develop green belt around the project site as per the detail conditions specified in the clearance issued by the **MOEF & State Pollution Control Board (SPCB)**.
- 28 The allottee shall transfer the land along the **State Highway** to the state govt. as per requirement for development of common infrastructure/public purpose, through gift deed, **if desired by Govt. in future**.
- 29 The allottee shall be liable to pay the cost of standing trees standing

**Odisha Industrial Infrastructure Development Corporation**

(A Government of Odisha Undertaking)

IDCO, Land Division, IDCO Towers, Janpath, Bhubaneswar - 751022, Odisha, INDIA

+91-0674 2544180, 2540820 | Fax: 2542956 / 2541982

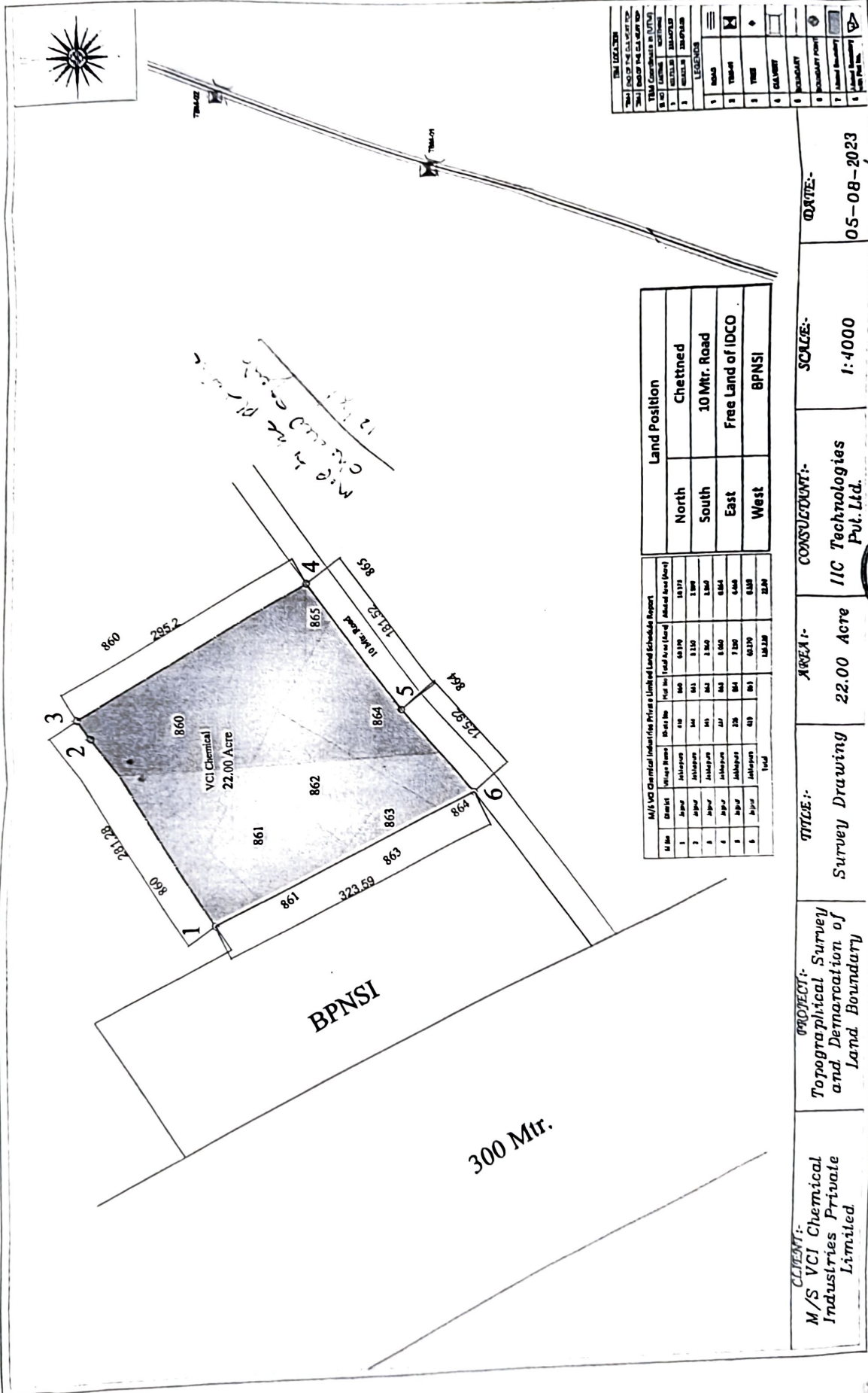
contact@idco.in | www.idco.in

**Sri Manoranjan Mallick, OAS (SS)**  
Chief General Manager (Land)

**idco**  
Your power to grow  
ISO 9001 & 14001 Corporation

**ODISHA**  
NEW OPPORTUNITIES

- over the leased out land as required by the District Administration.
- 30** In addition to the above conditions the conditions imposed by Ministry of Coal, for allocation of Coal block in the District of **Jajpur** and conditions stipulated in clearance / consent issued by **MOEF Government of India & State Pollution Control Board, Odisha** will be strictly adhered to.
- 31** The allottee shall have to take necessary clearance of the **local DFO** before felling of trees, if any, in case of both acquired private and Government land allotted in your favour.
- 32** The allottee shall pay any such sum towards land cost of the demised land demanded by the lessor consequent upon the lessor being required to pay more towards the compensation under the provision of Land Acquisition Act or in pursuance of the orders of Civil Court or any other authority enhancing the amount of compensation awarded by the Collector or other dues lawfully payable under the land acquisition proceedings or any reasons whatsoever. You shall agree and undertake to reimburse IDCO any sums or expenses incurred by IDCO towards payment of the higher cost or otherwise as may be assessed.
- 33** The allottee shall abide the decisions of the Rehabilitation and Periphery Development Advisory Committee (RPDAC) from time to time regarding rehabilitation and employment of displaced families and also abide by the guidelines / direction of Government of Odisha and other appropriate authorities regarding rehabilitation of displaced families.
- 34** In the event of breach of any of the terms and conditions of the allotment stipulated above, allotment in question shall stand cancelled and the deeds executed, if any, with you shall also be cancelled. The allottee shall hand over possession of the allotted land within 15 days from the date of cancellation failing which the allottee shall be evicted from the demised property under the provisions of OIIDC Act.1981/OPP (EUO) Act, 1972.



| THE LOCALITY |                      |
|--------------|----------------------|
| 1            | NAME OF THE LOCALITY |
| 2            | NAME OF THE LOCALITY |
| 3            | NAME OF THE LOCALITY |
| 4            | NAME OF THE LOCALITY |
| 5            | NAME OF THE LOCALITY |
| 6            | NAME OF THE LOCALITY |
| 7            | NAME OF THE LOCALITY |
| 8            | NAME OF THE LOCALITY |
| 9            | NAME OF THE LOCALITY |
| 10           | NAME OF THE LOCALITY |

| M/V/O Chemical Industries Private Limited Land Schedule Report |       |           |              |              |              |
|----------------------------------------------------------------|-------|-----------|--------------|--------------|--------------|
| Sl No                                                          | Block | Shape     | Area Sq. Mtr | Area Sq. Mtr | Area Sq. Mtr |
| 1                                                              | Block | Irregular | 1110         | 1110         | 1110         |
| 2                                                              | Block | Irregular | 1110         | 1110         | 1110         |
| 3                                                              | Block | Irregular | 1110         | 1110         | 1110         |
| 4                                                              | Block | Irregular | 1110         | 1110         | 1110         |
| 5                                                              | Block | Irregular | 1110         | 1110         | 1110         |
| 6                                                              | Block | Irregular | 1110         | 1110         | 1110         |
| Total                                                          |       |           | 6660         | 6660         | 6660         |



ADDL. Land Officer  
IDCO, Jhansi

- 1X -

**Sri Manoranjan Mallick, OAS (SS)**  
Chief General Manager (Land)

**idco**  
Your power to grow  
ISO 9001 & 14001 Corporation

**ODISHA**  
NEW OPPORTUNITIES

635

**35** An agreement to lease shall be executed by the Corporation with allottee / entrepreneurs for implementation of the project within the moratorium period. After timely implementation of the project, lease deed will be executed between the Corporation and allottee for **63 (sixty three)** years from the date of possession of the handing over of the land or for the balance lease period as appropriate.

**LAND SCHEDULE**

|                                            |                                                          |
|--------------------------------------------|----------------------------------------------------------|
| <b>Name of the Village -<br/>Jakhapura</b> | <b>Name of the P.S. &amp; No.-<br/>Dharmasala No.197</b> |
| <b>Name of the Tahasil-<br/>Danagadi</b>   | <b>Name of the District - Jajpur</b>                     |

| <b>Sl No.</b> | <b>Khata<br/>No.</b> | <b>Plot No</b> | <b>Total area in<br/>Ac.</b> | <b>Allotted area in<br/>Ac.</b> |
|---------------|----------------------|----------------|------------------------------|---------------------------------|
| 1             | 419                  | 860(P)         | 69.37                        | 10.37                           |
| 2             | 344                  | 861(P)         | 3.25                         | 3.00                            |
| 3             | 345                  | 862            | 2.96                         | 2.96                            |
| 4             | 237                  | 863(P)         | 3.08                         | 0.86                            |
| 5             | 206                  | 864(P)         | 7.29                         | 4.47                            |
| 6             | 419                  | 865(P)         | 40.27                        | 0.34                            |
|               |                      | <b>Total</b>   | <b>126.22</b>                | <b>22.00</b>                    |

Therefore, you are requested to convey the letter of acceptance to the undersigned within 15 days failing which the allotment offer shall stand withdrawn automatically.

**BY ORDER OF M.D.**

Yours faithfully,

  
**Chief General Manager (Land)**

- 15 -

F.No. 8-113/91-FC (Vol.11)  
Government of India  
Ministry of Environment & Forests  
(F.C. Division)

Paryavaran Bhawan, C.G.O. Complex,  
Lodi Road, New Delhi-110003.  
Dated: 14<sup>th</sup> January 2005

To  
The Principal Secretary (Forests),  
Government of Orissa,  
Bhubaneswar.

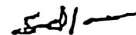
Subj: Diversion of 1419.95 ha. of forest land for the purpose of iron ore based industries at Jakhapura (near Daitari) in Cuttack district of Orissa - deletion of condition no.(ii) of final approval granted vide Ministry of Environment and Forests's letter of even number dated 3/4-2-1993.

Sit,

I am directed to refer to your letter No. 10F (Cons)-122/2003.6724/F&E dated: 11-3-2004 on the above mentioned subject. In this context, the Central Government hereby conveys its approval under Section 2 of Forest (Conservation) Act, 1980, for deletion of condition no.(ii) of final approval granted vide Ministry of Environment and Forests's letter of even number dated 3/4-2-1993 in respect of diversion of 1419.95 ha. of forest land for the purpose of iron ore based industries at Jakhapura (near Daitari) in Cuttack district of Orissa, subject to fulfilment of following conditions:

1. Minimum area for construction of factories shall be utilized under supervision of the RCCF, Bhubaneswar.
2. Vacant land/ land remaining after the establishment of the factories shall be planted up at the project cost under supervision of State Forest Department.
3. State Government shall ensure compliance of the remaining conditions incorporated in the final approval granted vide Ministry's letter dated: 3/4-2-1993, by the user agency
4. Green belt shall be created by the user agency at the earliest as per earlier stipulation vide letter dated: 3/4-2-1993.

Yours faithfully,



(ANURAG BAJPAI)

Asstt. Inspector General of Forests

Copy to:

1. The Principal Chief Conservator of Forests, Government of Orissa, Bhubaneswar.
2. The Chief Conservator of Forests (Central), Regional Office (EZ), Bhubaneswar.
3. The Nodal Officer, Forest Department, Government of Orissa, Bhubaneswar.
4. RO (Hqs), New Delhi.
5. User Agency.
6. Monitoring Cell of FC Division.
7. Guard file.

  
(ANURAG BAJPAI)

Asstt. Inspector General of Forests

- 18 -

Copy of letter No. 6-213-91-FC dated the 3rd February, 1993 from Asst. Inspector General of Forests, Govt. of India, Ministry of Environment & Forests, Paryavaran Bhawan, C.G.O. Complex Lodi Road, New Delhi-110003 addressed to the Secretary, Forest Department Government of Orissa, Bhubaneswar.

Sub:- Diversion of 1419.95 ha. of forest land for the purpose of Iron Ore based Industries at Jakhapura (Near Daitari) in Cuttack district of Orissa.

I am directed to refer to your letter No. 30506/F&E dt. 23rd December, 1992 on the above mentioned subject seeking prior approval of the Central Government in accordance with Section-2 of the Forest (Conservation) Act, 1980 and to say that the proposal has been examined by the Advisory Committee constituted by the Central Government under Section-3 of the aforesaid Act.

2. After careful consideration of the proposal of the State Government and on the basis of the recommendation of the above mentioned Advisory Committee, the Central Government hereby conveys its approval under Section-2 of Forest (Conservation) Act, 1980 for diversion of 1419.95 ha. of forest land for the purpose of Iron Ore based Industries at Jakhapura (Near Daitari) in Cuttack District subject to the following conditions :-

- (i) Legal status of the forest land will remain unchanged.
- (ii) No forest land will be utilized for construction of factory, township etc.
- (iii) Compensatory plantation to be raised over equivalent non-forest land which will be notified as protected forest under Indian Forest Act.
- (iv) 176 ha. of forest area proposed for construction of township should be located in the non-forest area and the proposed area should be used for green belt plantation using mainly indigenous species at the cost of the project.
- (v) No forest land should be utilized for rehabilitation of oustees.
- (vi) In 76 ha. forest area which contains 1.13 lakhs trees, no tree cutting shall be done & this area shall be part of green belt.
- (vii) Free supply of firewood shall be given to the labourers working on the project.
- (viii) In the green belt indigenous species shall be planted.
- (ix) Conditions stipulated while granting site clearance; environmental clearance shall be strictly adhered to.

Sd/-

Asst. Inspector General of Forests.

Government of India

Forest &amp; Environment Department

Memo No. 3154 /F&amp;E, dt. 6.2.93

Copy forwarded to P.C.C.F., Orissa/Modal Officer, P.C.C.F., Orissa/Steel & Mines-Dept./Revenue Dept./Managing Director, IPIICL for information & necessary action.

Deputy Secretary to Government

Memo No. 3155 /F&amp;E, dt. 6.2.93

Copy to Guard File (3 copies)

- 17 -

Name of the Village:  
P.S.: Kalinga Nar  
Sl. No.

37 41 270  
Copy of letter No. 8-215-91-FC dated the 3rd February, 1993 from  
Asst. Inspector General of Forests, Govt. of India, Ministry of  
Environment & Forests, Paryavaran Bhawan, C.G.O. Complex Lodi Road,  
New Delhi-110003 addressed to the Secretary, Forest Department  
Government of Orissa, Bhubaneswar.

Sub:- Diversion of 1419.95 ha. of forest land for the  
purpose of Iron Ore based Industries at Jakhapura  
(Near Daitari) in Cuttack district of Orissa.

I am directed to refer to your letter No. 30505/F&E  
dt. 23rd December, 1992 on the above mentioned subject seeking prior  
approval of the Central Government in accordance with Section-2  
of the Forest (Conservation) Act, 1980 and to say that the proposal  
has been examined by the Advisory Committee constituted by the  
Central Government under Section-3 of the aforesaid act.

2. After careful consideration of the proposal of the  
State Government and on the basis of the recommendation of the above  
mentioned Advisory Committee, the Central Government hereby approves  
its approval under Section-2 of Forest (Conservation) Act, 1980  
for diversion of 1419.95 ha. of forest land for the purpose of  
Iron Ore based Industries at Jakhapura (Near Daitari) in Cuttack  
district subject to the following conditions :-

- i) Legal status of the forest land will remain unchanged.
- ii) No forest land will be utilized for construction of  
factory, township etc.
- iii) Compensatory plantation to be raised over equivalent  
non-forest land which will be notified as protected  
forest under Indian Forest Act.
- iv) 176 ha. of forest area proposed for construction of  
township should be located in the non-forest area  
and the proposed area should be used for green belt  
plantation using mainly indigenous species at the  
cost of the project.
- v) No forest land should be utilized for rehabilitati-  
on of oustees.
- vi) In 76 ha. forest area which contains 1.13 lakhs  
trees, no tree cutting shall be done & this area  
shall be part of green belt.
- vii) Free supply of firewood shall be given to the  
labourers working on the project.
- viii) In the green belt indigenous species shall be, dic-  
ted.
- ix) Conditions stipulated while granting site clearance/  
environmental clearance shall be strictly adhered  
to.

sd/-  
Asst. Inspector General of Forests  
Government of India  
Forest & Environment Department  
Memo No. 3154 /F&E, dt. 6.2.93  
Copy forwarded to P.C.C.F., Orissa/Nodal Officer,  
O/O P.C.C.F., Orissa/Steel & Mines Deptt./Revenue Deptt./Mining  
Director, IPICOL for information & necessary action.

Deputy Secretary to Government  
Memo No. 3155 /F&E, dt. 6.2.93  
Copy to Guard File (5 copies)

-X8-

| FOREST LAND STATEMENT                    |          |          |                    |        |                         |         |
|------------------------------------------|----------|----------|--------------------|--------|-------------------------|---------|
| Name of the Village: <b>Dasamania</b>    |          |          | Tahasil : Danagadi |        |                         |         |
| P.S : <b>Kalinga Nagar (Old Sukinda)</b> |          |          | District : Cuttack |        |                         |         |
| Sl No                                    | Khata No | Plot No  | Area (in Ha)       | Kisam  | Existing classification | Remarks |
| 1                                        | 2        | 3        | 4                  | 5      | 6                       | 7       |
| 1                                        | 130      | 2        | 45.964             | Jungle | Patita                  |         |
| 2                                        |          | 4        | 74.057             | Jungle | Patita                  |         |
| 3                                        |          | 10       | 1.008              | Jungle | Patita                  |         |
| 4                                        |          | 17       | 0.045              | Jungle | Patita                  |         |
| 5                                        |          | 25       | 0.17               | Jungle | Patita                  |         |
| 6                                        |          | 89       | 0.955              | Jungle | Patita                  |         |
| 7                                        |          | 169      | 1.004              | Jungle | Patita                  |         |
| 8                                        |          | 421      | 8.599              | Jungle | Patita                  |         |
| 9                                        |          | 885      | 0.049              | Jungle | Patita                  |         |
|                                          |          | Total :- | 131.85             |        |                         |         |
| Name of the Village: <b>Mangalpur</b>    |          |          | Tahasil : Danagadi |        |                         |         |
| P.S : <b>Kalinga Nagar (Old Sukinda)</b> |          |          | District : Jajpur  |        |                         |         |
| Sl No                                    | Khata No | Plot No  | Area (in Ha)       | Kisam  | Existing classification | Remarks |
| 1                                        | 2        | 3        |                    | 5      | 6                       | 7       |
| 1                                        | 97       | 1        | 3.142              | Jungle | Patita                  |         |
| 2                                        |          | 5        | 1.304              | Jungle | Patita                  |         |
| 3                                        |          | 331      | 0.899              | Jungle | Patita                  |         |
| 4                                        |          | 332      | 1.17               | Jungle | Patita                  |         |
| 5                                        |          | 334      | 1.425              | Jungle | Patita                  |         |
| 6                                        |          | 336      | 7.308              | Jungle | Patita                  |         |
|                                          |          | Total :- | 15.247             |        |                         |         |
| Name of the Village: <b>Nuagaon</b>      |          |          | Tahasil : Danagadi |        |                         |         |
| P.S : <b>Kalinga Nagar (Old Sukinda)</b> |          |          | District : Jajpur  |        |                         |         |
| Sl No                                    | Khata No | Plot No  | Area (in Ha)       | Kisam  | Existing classification | Remarks |
| 1                                        | 2        | 3        | 4                  | 5      | 6                       | 7       |
| 1                                        | 27       | 1        | 16.073             | Jungle | Patita                  |         |
| 2                                        |          | 19       | 0.024              | Jungle | Patita                  |         |
|                                          |          | 23       | 18.113             | Jungle | Patita                  |         |
|                                          |          | 24       | 7.105              | Jungle | Patita                  |         |
|                                          |          | 26       | 13.725             | Jungle | Patita                  |         |
|                                          |          | 27       | 1.02               | Jungle | Patita                  |         |
|                                          |          | 33       | 13.911             | Jungle | Patita                  |         |
|                                          |          | 36       | 0.729              | Jungle | Patita                  |         |
|                                          |          | 53       | 2.907              | Jungle | Patita                  |         |
|                                          |          | 70       | 1.134              | Jungle | Patita                  |         |
|                                          |          | 214      | 0.498              | Jungle | Patita                  |         |
|                                          |          | 219      | 6.198              | Jungle | Patita                  |         |
|                                          |          | 220      | 0.372              | Jungle | Patita                  |         |

|                                   |          | 238      | 2.866        | Jungle             | Patita                  |         |
|-----------------------------------|----------|----------|--------------|--------------------|-------------------------|---------|
|                                   |          | 245      | 0.113        | Jungle             | Patita                  |         |
|                                   |          | Total :- | 84.789       |                    |                         |         |
| Name of the Village: Jakhapura    |          |          |              | Tahasil : Danagadi |                         |         |
| P.S : Kalinga Nagar (Old Sukinda) |          |          |              | District : Jajpur  |                         |         |
| SI No                             | Khata No | Plot No  | Area (in Ha) | Kisam              | Existing classification | Remarks |
| 1                                 | 2        | 3        | 4            | 5                  | 6                       | 7       |
| 1                                 | 419      | 2        | 11.943       | Jungle             | Patita                  |         |
| 2                                 |          | 8        | 10.526       | Jungle             | Patita                  |         |
| 3                                 |          | 28       | 8.024        | Jungle             | Patita                  |         |
| 4                                 |          | 27       | 4.858        | Jungle             | Patita                  |         |
| 5                                 |          | 30       | 8.745        | Jungle             | Patita                  |         |
| 6                                 |          | 86       | 1.296        | Jungle             | Patita                  |         |
| 7                                 |          | 154      | 1.733        | Jungle             | Patita                  |         |
| 8                                 |          | 164      | 2.721        | Jungle             | Patita                  |         |
| 9                                 |          | 343      | 0.243        | Jungle             | Patita                  |         |
| 10                                |          | 345      | 0.425        | Jungle             | Patita                  |         |
| 11                                |          | 347      | 1.773        | Jungle             | Patita                  |         |
| 12                                |          | 780      | 3.996        | Jungle             | Patita                  |         |
| 13                                |          | 786      | 3.761        | Jungle             | Patita                  |         |
| 14                                |          | 844      | 51.781       | Jungle             | Patita                  |         |
| 15                                |          | 846      | 6.453        | Jungle             | Patita                  |         |
| 16                                |          | 848      | 6.073        | Jungle             | Patita                  |         |
| 17                                |          | 849      | 30.405       | Jungle             | Patita                  |         |
| 18                                |          | 850      | 10.874       | Jungle             | Patita                  |         |
| 19                                |          | 852      | 8.988        | Jungle             | Patita                  |         |
| 20                                |          | 855      | 36.275       | Jungle             | Patita                  |         |
| 21                                |          | 858      | 75.061       | Jungle             | Patita                  |         |
| 22                                |          | 859      | 33.644       | Jungle             | Patita                  |         |
| 23                                |          | 860      | 28.138       | Jungle             | Patita                  |         |
| 24                                |          | 865      | 16.575       | Jungle             | Patita                  |         |
| 25                                |          | 866      | 16.194       | Jungle             | Patita                  |         |
| 26                                |          | 867      | 22.113       | Jungle             | Patita                  |         |
| 27                                |          | 868      | 1.352        | Jungle             | Patita                  |         |
| 28                                |          | 875      | 1.927        | Jungle             | Patita                  |         |
| 29                                |          | 987      | 0.15         | Jungle             | Patita                  |         |
| 30                                |          | 166      | 0.085        | Jungle             | Patita                  |         |
| 31                                |          | 38       | 1.911        | Jungle             | Patita                  |         |
| 32                                |          | 322      | 0.259        | Jungle             | Patita                  |         |
| 33                                |          | 6        | 0.045        | Jungle             | Patita                  |         |
| 34                                |          | 7        | 0.227        | Jungle             | Patita                  |         |
| 35                                |          | 24       | 2.98         | Jungle             | Patita                  |         |
| 36                                |          | 854      | 2.644        | Jungle             | Patita                  |         |
| 37                                |          | 42       | 2.931        | Jungle             | Patita                  |         |
|                                   |          | Total :- | 417.13       |                    |                         |         |

| Name of the Village: Khurunti     |          |         |              | Tahasil : Sukinda |                         |         |
|-----------------------------------|----------|---------|--------------|-------------------|-------------------------|---------|
| P.S : Kalinga Nagar (Old Sukinda) |          |         |              | District : Jajpur |                         |         |
| SI No                             | Khata No | Plot No | Area (in Ha) | Kisam             | Existing classification | Remarks |
| 1                                 | 2        | 3       | 4            | 5                 | 6                       | 7       |
| 1                                 | 115      | 1       | 15.964       | Jungle            | Patita                  |         |
| 2                                 |          | 10      | 0.472        | Jungle            | Patita                  |         |
| 3                                 |          | 29 ✓    | 14.241       | Jungle            | Patita                  | ✓       |
| 4                                 |          | 43 ✓    | 0.51         | Jungle            | Patita                  |         |
| 5                                 |          | 57 ✓    | 7.984        | Jungle            | Patita                  | ✓       |
| 6                                 |          | 101     | 0.032        | Jungle            | Patita                  |         |
| 7                                 |          | 103     | 0.045        | Jungle            | Patita                  |         |
| 8                                 |          | 108     | 11.154       | Jungle            | Patita                  |         |
| 9                                 |          | 120     | 0.02         | Jungle            | Patita                  |         |
| 10                                |          | 167     | 0.049        | Jungle            | Patita                  |         |
| 11                                |          | 186     | 26.879       | Jungle            | Patita                  |         |
| 12                                |          | 383     | 0.057        | Jungle            | Patita                  |         |
| 13                                |          | 428     | 0.032        | Jungle            | Patita                  |         |
| 14                                |          | 530     | 13.887       | Jungle            | Patita                  |         |
| 15                                |          | 653     | 2.474        | Jungle            | Patita                  |         |
| 16                                |          | 691     | 0.061        | Jungle            | Patita                  | ✓       |
| 17                                |          | 695     | 2.279        | Jungle            | Patita                  |         |
| 18                                |          | 703     | 21.862       | Jungle            | Patita                  |         |
| Total :-                          |          |         | 118          |                   |                         |         |
| Name of the Village: Gobaraghati  |          |         |              | Tahasil : Sukinda |                         |         |
| P.S : Kalinga Nagar (Old Sukinda) |          |         |              | District : Jajpur |                         |         |
| SI No                             | Khata No | Plot No | Area (in Ha) | Kisam             | Existing classification | Remarks |
| 1                                 | 2        | 3       | 4            | 5                 | 6                       | 7       |
| 1                                 | 75       | 1       | 58.98        | Jungle            | Patita                  |         |
| 2                                 |          | 2       | 33.316       | Jungle            | Patita                  |         |
| 3                                 |          | 5       | 18.745       | Jungle            | Patita                  |         |
| 4                                 |          | 10      | 5.344        | Jungle            | Patita                  |         |
| 5                                 |          | 31      | 25.87        | Jungle            | Patita                  |         |
| 6                                 |          | 33      | 18.401       | Jungle            | Patita                  |         |
| 7                                 |          | 35      | 6.733        | Jungle            | Patita                  |         |
| 8                                 |          | 37      | 9.437        | Jungle            | Patita                  |         |
| 9                                 |          | 40      | 36.283       | Jungle            | Patita                  |         |
| 10                                |          | 162     | 3.976        | Jungle            | Patita                  |         |
| 11                                |          | 286     | 0.121        | Jungle            | Patita                  |         |
| 12                                |          | 288     | 5.668        | Jungle            | Patita                  |         |
| 13                                |          | 553     | 25.223       | Jungle            | Patita                  |         |
| 14                                |          | 256     | 2.263        | Jungle            | Patita                  |         |
| 15                                |          | 30/561  | 3.316        | Jungle            | Patita                  |         |
| Total :-                          |          |         | 253.676      |                   |                         |         |
| Name of the Village: Gadapur      |          |         |              | Tahasil : Sukinda |                         |         |

| P.S : Kalinga Nagar (Old Sukinda) |          |         |              | District : Jajpur  |                         |         |
|-----------------------------------|----------|---------|--------------|--------------------|-------------------------|---------|
| Sl No                             | Khata No | Plot No | Area (in Ha) | Kisam              | Existing classification | Remarks |
| 1                                 | 2        | 3       | 4            | 5                  | 6                       | 7       |
| 1                                 | 27       | 9       | 1.32         | Jungle             | Patita                  |         |
| 2                                 |          | 45      | 0.482        | Jungle             | Patita                  |         |
| 3                                 |          | 74      | 0.664        | Jungle             | Patita                  |         |
| 4                                 |          | 92      | 0.162        | Jungle             | Patita                  |         |
| 5                                 |          | 143     | 0.599        | Jungle             | Patita                  |         |
| 6                                 |          | 146     | 0.559        | Jungle             | Patita                  |         |
| 7                                 |          | 160     | 0.19         | Jungle             | Patita                  |         |
| 8                                 |          | 191     | 0.081        | Jungle             | Patita                  |         |
| 9                                 |          | 316     | 0.016        | Jungle             | Patita                  |         |
| 10                                |          | 349     | 0.105        | Jungle             | Patita                  |         |
| 11                                |          | 415     | 0.19         | Jungle             | Patita                  |         |
| 12                                |          | 465     | 2.514        | Jungle             | Patita                  |         |
| 13                                |          | 486     | 1.174        | Jungle             | Patita                  |         |
| 14                                |          | 487     | 1.239        | Jungle             | Patita                  |         |
| Total :-                          |          |         | 9.296        |                    |                         |         |
| Name of the Village: Kacherigaon  |          |         |              | Tahasil : Danagadi |                         |         |
| P.S : Kalinga Nagar (Old Sukinda) |          |         |              | District : Jajpur  |                         |         |
| Sl No                             | Khata No | Plot No | Area (in Ha) | Kisam              | Existing classification | Remarks |
| 1                                 | 2        | 3       | 4            | 5                  | 6                       | 7       |
| 1                                 | 56       | 27      | 19.879       | Jungle             | Patita                  |         |
| 2                                 |          | 109     | 0.247        | Jungle             | Patita                  |         |
| 3                                 |          | 158     | 0.632        | Jungle             | Patita                  |         |
| 4                                 |          | 166     | 0.045        | Jungle             | Patita                  |         |
| 5                                 |          | 168     | 0.077        | Jungle             | Patita                  |         |
| 6                                 |          | 232     | 0.291        | Jungle             | Patita                  |         |
| 7                                 |          | 263     | 0.822        | Jungle             | Patita                  |         |
| 8                                 |          | 83/375  | 23.664       | Jungle             | Patita                  |         |
| Total :-                          |          |         | 45.656       |                    |                         |         |
| Name of the Village: Chandia      |          |         |              | Tahasil : Danagadi |                         |         |
| P.S : Kalinga Nagar (Old Sukinda) |          |         |              | District : Jajpur  |                         |         |
| Sl No                             | Khata No | Plot No | Area (in Ha) | Kisam              | Existing classification | Remarks |
| 1                                 | 2        | 3       | 4            | 5                  | 6                       | 7       |
| 1                                 | 96       | 3       | 1.749        | Jungle             | Patita                  |         |
| 2                                 |          | 5       | 9.947        | Jungle             | Patita                  |         |
| 3                                 |          | 71      | 1.251        | Jungle             | Patita                  |         |
| 4                                 |          | 161     | 4.534        | Jungle             | Patita                  |         |
| 5                                 |          | 175     | 0.324        | Jungle             | Patita                  |         |
| 6                                 |          | 184     | 37.773       | Jungle             | Patita                  |         |
| 7                                 |          | 271     | 0.13         | Jungle             | Patita                  |         |
| 8                                 |          | 550     | 9.49         | Jungle             | Patita                  |         |
| 9                                 |          | 317     | 0.429        | Jungle             | Patita                  |         |



191

- 23 - Annexure - C/6  
217-379

190

644  
Re



Admissible Under Rule 25 Duty Stamped  
 Under The Indian Stamp Act (Amendment)  
 No. 77, Section 11A, Section 11B, Section 11C  
 (35(b) of the Indian Stamp Act, 1899) and  
 also 70 of the Indian Stamp Act, 1899  
 Stamp Duty ..... Stamp duty exempt vide Govt.  
 notification No. 59949 dt. 9.12.92

Fees Exempt  
 vide Govt notification  
 No. 59942 dt. 9.12.92

*[Signature]*  
 29/2/96  
 Registrar Office  
 Sukinda

**DEED OF AGREEMENT UNDER SECTION 33 OF THE ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION ACT, 1980.**

THIS AGREEMENT is made this 21st day of November One thousand Nine hundred and Ninety five BETWEEN THE GOVERNOR OF THE STATE OF ORISSA (hereinafter called "The Governor" which expression where not repugnant to the context shall include his successors in office and assigns) of the ONE PART.

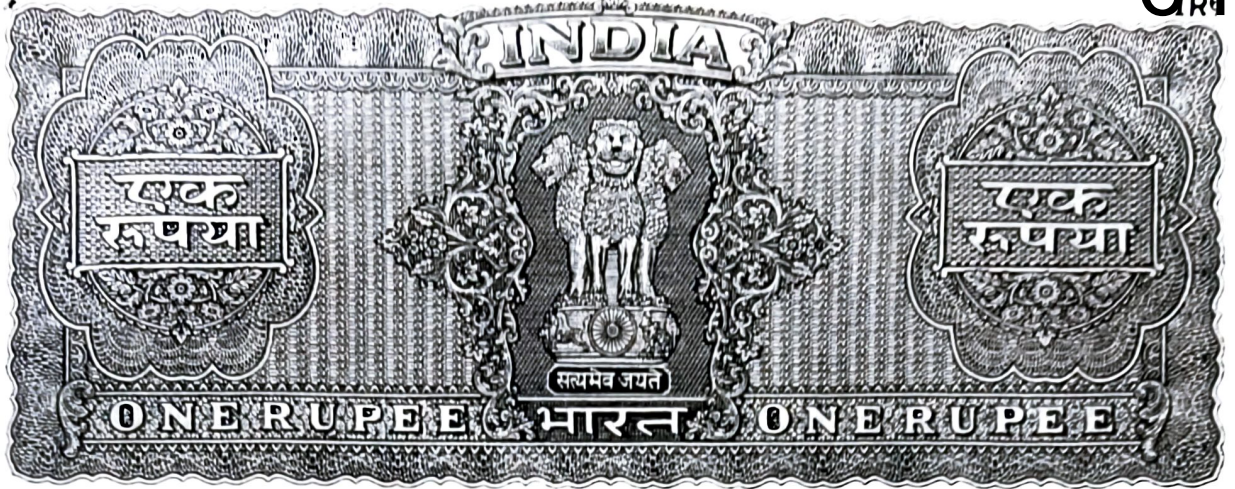
AND

THE ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION established under the Orissa Industrial Infrastructure Development Corporation Act, 1980 having its registered office at IDCO TOWERS, Janpath, Sahidnagar Bhubaneswar-7 (hereinafter called "The Corporation" which expression where not repugnant to the context shall include its successors and assigns) of the OTHER PART.

WHEREAS CORPORATION intended to acquire the private land for development of Industries including iron and steel making plants, power plants, oil refineries, petrochemicals etc. and related infrastructures and have applied to the Government of Orissa (hereinafter called "The State Government")

*[Handwritten notes and signatures on the left margin]*





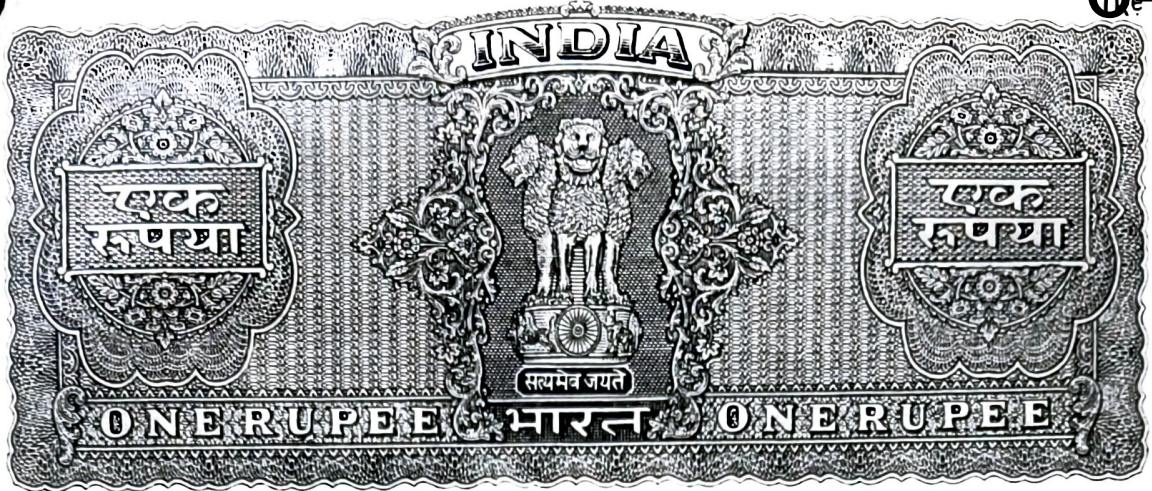
-: 2 :-

for the acquisition under the provisions of the Land Acquisition Act, 1 of 1894 (hereinafter referred to as "The said Act") of the land described in the schedule hereunder written and delineated on the map hereunto annexed whereon the Corporation intend to develop industries including Iron & Steel making Plants, Power Plant, Oil Refineries, Petrochemicals and related infrastructure.

AND WHEREAS the State Government being satisfied that the said acquisition is necessary for the construction of the said works and that such works are likely to prove useful to the Public, agreed to acquire the said land for public purpose under the provisions of Part II of the said Act.

AND WHEREAS the Governor proceeded to acquire the said premises and a declaration No. 26907 Dated 12.6.91 in respect of land measuring Ac. 241.82 and declaration No. 35123 Dt. 6.7.92 in respect of land measuring Ac. 26.64 in village-Kacherigaon and declaration 30370 Dt. 8.6.92 in respect of land measuring Ac. 46.5 and declaration No. 26942 Dt. 12.6.91 in respect of land measuring Ac. 116.61 in village-Dasmania, declaration No. 45556 Dt. 14.9.92 in respect of land measuring Ac. 35.41 and declaration No. 26914 Dt. 12.6.91 in respect of land measuring Ac. 114.48 in village-Mangalpur and declaration No. 26955 Dt. 12.6.91 in respect of land measuring Ac. 635.65 and declaration No. 42142 Dt. 19.8.92 in respect of land measuring Ac. 154.86 in village-Jakhapura under section 6 of the said Act, that the land was needed for the said purpose was duly published in the Orissa Gazettee





-: 3 :-

No. 764 Dt. 29.6.91, 937 Dt. 6.7.92, 936 Dt. 6.7.92  
766 Dt. 20.6.91, 1324 Dt. 26.9.92, 764 Dt. 29.6.91,  
799 Dt. 6.7.91 and No. 1266 Dt. 14.9.92 respectively.

AND WHEREAS THE Collector, Jajpur having duly held enquiry made an award of compensation under section 11 of the said Act, and duly took possession under section 16 or 17 (1) of the said Act, as the case may be, of the premises which thereupon vested absolutely in the Government of Orissa free from all encumbrances.

AND WHEREAS THE Corporation has substantially contributed towards compensation awarded us 11 of the Land Acquisition Act, 1894 and deposited with the Collector on 30.1.92 and 8.6.92 the sum of Rs. 12.5 Crores and the Corporation admits its liability to pay any further sum or sums demanded under the provision of the said Act.

AND WHEREAS the said premises are by virtue of the Land Acquisition Act vested in the State Govt. and the Corporation has requested the Governor to execute these presents for transferring the said premises to the Corporation for utilisation of Public purpose.

NOW THESE PREMISES WITNESS AND IT IS HEREBY AGREED AND DECLARED BY AND BETWEEN THE PARTIES HERETO AS FOLLOWS:

- 1) That the Governor doth hereby grant, transfer, convey and assign unto the Corporation the surface rights over ALL THAT piece or parcel of land more particularly delineated in the plan hereunto annexed and described in the schedule hereunder written with its appurtenances (hereinafter referred as "The said

Contd.....4.

10,489

\*8 - 5285

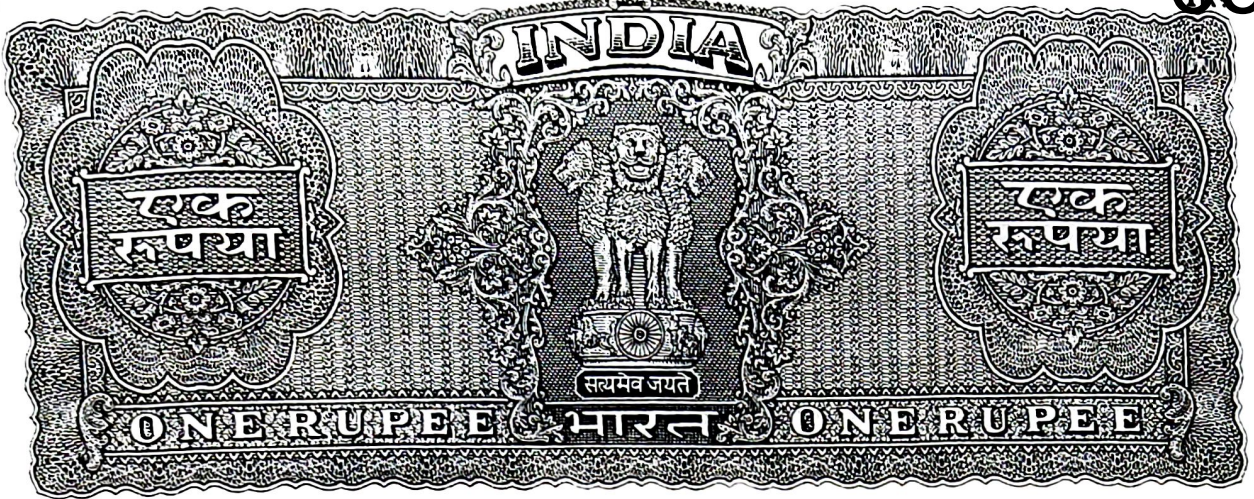
M.D. JACO

*[Handwritten signature]*

SRS



07/21/96  
Registering Office  
Sakinda



-: 4 :-

premises") TO HOLD unto the Corporation absolutely but subject to the condition hereinafter contained and subject to payment of such fair and equitable rent as may be fixed by the Collector, ~~Collector~~ and the said land shall only be used by the Corporation for the works and purposes set forth in the preamble hereof. The Governor reserves his rights to the mineral wealth lying under the said premises.

PROVIDED THAT rent payable by the Corporation shall be liable to be enhanced at the END OF EVERY FIFTEEN YEARS or in the general revision settlement whichever is earlier up to such limit as the said Collector may think fair and equitable in the circumstances of the case. The rent revised in the settlement is not subject to revision by Collector.

*Handwritten signature/initials*

2) That the Corporation shall not, except with the previous sanction of the State Government, use the land for any purpose other than that for which it is acquired and the disposal of all such land shall be in accordance with the provision contained U/S 33 of the Orissa Industrial Infrastructure Development Corporation Act, 1980.

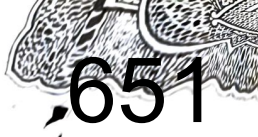
*Handwritten signature/initials*

3) That in the event of any area containing homestead and/or agricultural or other lands being completely encircled on all sides due to any such acquisition made on behalf of the Corporation, the Corporation shall at its own cost, provide one or more approach roads as may be necessary, for the ingress and egress of the owners of such lands to the satisfaction of the Collector. Similarly, should any road or any tank used for drinking purposes by the

10.15.97

- 8 - 515 -

u



.651

M.D. 20/10

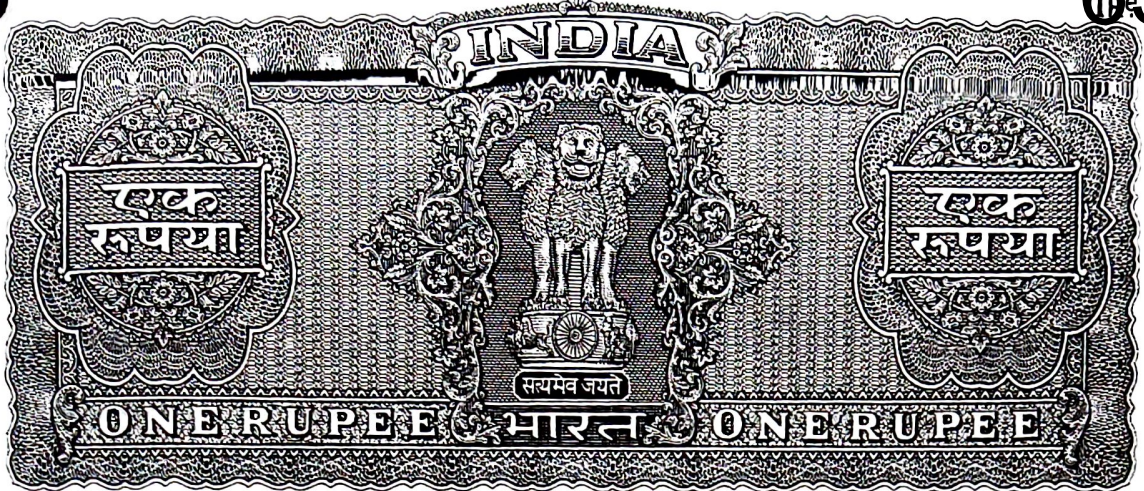
*[Handwritten signature]*

*[Handwritten signature]*



29/2/96

Registering Officer  
Sukinda



-: 5 :-

Public be anywhere acquired for the Corporation, the Corporation shall provide at its own cost, to the satisfaction of the Collector, an alternative road or an alternative source or sources of the adequate supply of drinking water, as the same may be.

4) That it at any time or times any part or parts of the said land shall be necessary to be possessed by the State Govt. for the purposes of general administration or for purpose connected with public health, safety or necessity (or which matter the State Govt. shall be the sole judge) the Corporation shall on being thereunto required by the State Government transfer to the Governor such part or parts of the said land as the State Government shall specify to necessary for the purpose aforesaid and in consideration of such transfer the State Government shall pay to the Corporation a sum equal to the amount of compensation awarded under the provisions of the said Act and paid by the Corporation in respect of the land together with compensation for the buildings erected on such part or parts at a valuation to be determined by the Collector of ~~Jagpur~~ district. An appeal from the decision of the said Collector shall lie to the Divisional Commissioner concerned and decisions of the said Collector or where an appeal has been preferred against such decision, the decision of the said Commissioner determining such valuation as aforesaid shall be final, conclusive and binding on the Corporation.

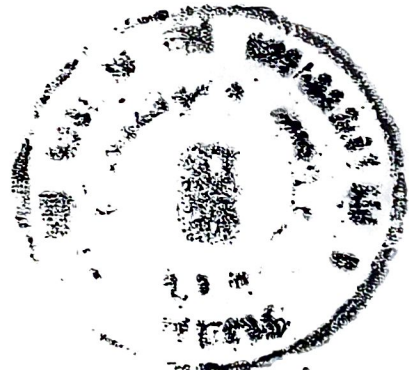
5) (a) That if the Corporation utilises only a portion of the land for the purpose for which it was acquired and the State Government is satisfied that

50,000  
-32- 51-3-

653

21-11 9-12-00

Shree



02/2/96

Registering Office  
Sukinda



-: 6 :-

the Corporation can continue to utilise the portion of the land used by it even if the unutilised part thereof is resumed, the State Government may with prior consultation with the Corporation make an order declaring the transfer of the land with respect to the unutilised portion thereof as null and void whereupon such unutilised portion shall revert to the State Government and direct that an amount not exceeding one fourth of such portion of the amount paid by the Corporation as cost of the acquisition as is relatable to the unutilised portion shall be forfeited to the State Government as damages and that balance of that portion shall be refundable to the Corporation on and the order so made shall subject to the provisions of sub-clause (b) below be final and binding.

(b) That where there is any dispute with regard to the amount relatable to the unutilised portion of the land such dispute shall be referred to the Court within whose jurisdiction the land or any part thereof is situated and the decision of that Court thereon shall be final.

6) That the public shall have such right of access to and use of the land and premises of the Corporation as may be necessary for the transaction of their business with the Corporation.

7) That in the case of breach by the Corporation of any of the terms and conditions of this agreement, the State Government may make an order declaring the transfer of the land to the Corporation as null and void whereupon the land shall revert to the State Government and directing that an amount

10,503 - 34 - 575

655

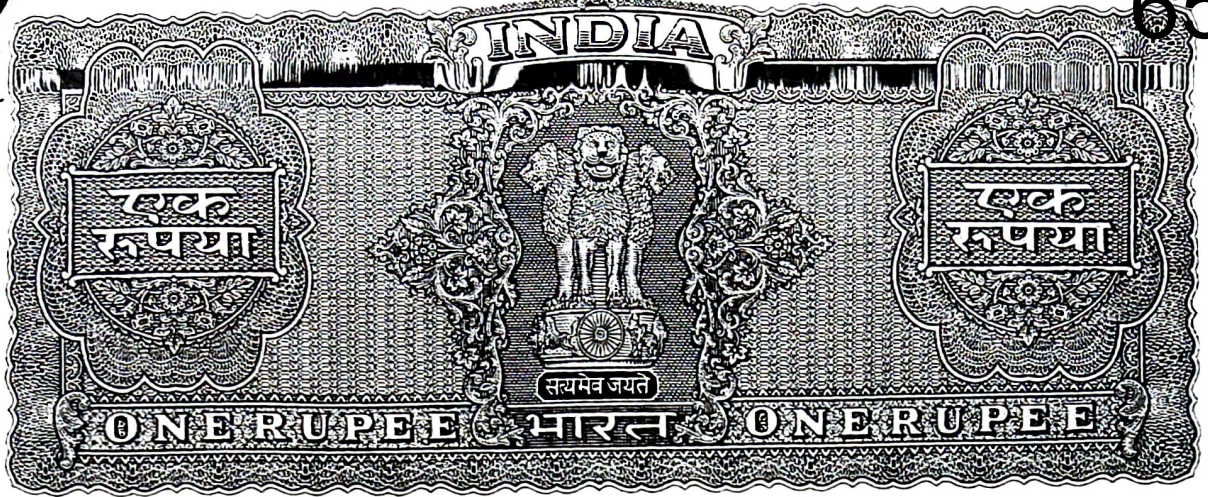
21.1) 9 Dec

375



29/2/76

Registering Office  
Sukinda



not exceeding one-fourth of the amount paid by the Corporation to the State Government as the cost of the acquisition shall be forfeited to the State Government as damages and the balance shall be refunded to the Corporation and the order so made shall be final and binding.

8) That in the case of a breach by the Corporation of any of the terms and conditions of this agreement the State Government shall not make an order under clause 5 or clause 7 hereof unless the Corporation has been given an opportunity of being heard in the matter.

9) That in the event of an order under clause-8, the Corporation shall be entitled to remove within six months from the date of such order all buildings and structures erected on the said land.

10) That if any dispute or difference arises touching or concerning the subject matter of this Agreement or any covenant or clause or thing herein contained other than dispute or difference as to the valuation of the buildings determined or to be determined under the provisions of clause 4 hereof the same shall be referred to the Chief Secretary to the Government of Orissa whose decision shall be final, conclusive and binding on the parties hereto.

SCHEDULE OF LAND UNDER THE AGREEMENT

| Name of Mouza, Thana, Tahasil, Thana No. & District. | Khata No. | Plot No. | Area | Rent |
|------------------------------------------------------|-----------|----------|------|------|
| 1                                                    | 2         | 3        | 4    | 5    |
|                                                      |           |          |      |      |

*[Handwritten signatures and notes on the left margin]*





- 8 -

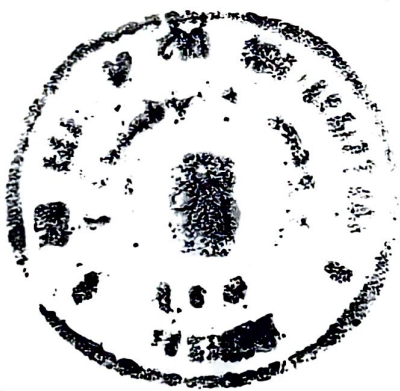
| 1.              | 2.   | 3.     | 4.     | 5. |
|-----------------|------|--------|--------|----|
| Mouza-Jakhapura | 344  | 861    | 3.25   |    |
| Thana-Sukinda,  | 345  | 862    | 2.96   |    |
| Tahasil-Sukinda | 237  | 863    | 3.08   |    |
| Thana No. 197   | 206  | 864    | 7.29   |    |
| Dist. Jajpur.   | 352  | 856    | 15.95  |    |
|                 | 362  | 857    | 62.10  |    |
|                 | 418  | 853    | 19.70  |    |
|                 | 294  | 9      | 8.22   |    |
|                 | 294  | 11     | 3.90   |    |
|                 | 294  | 14     | 0.06   |    |
|                 | 294  | 15     | 2.45   |    |
|                 | 294  | 16     | 0.18   |    |
|                 | 294  | 17     | 0.22   |    |
|                 | 294  | 18     | 4.47   |    |
|                 | 294  | 19     | 0.49   |    |
|                 | 294  | 20     | 0.52   |    |
|                 | 294  | 21     | 2.39   |    |
|                 | 294  | 22     | 0.53   |    |
|                 | 88 ✓ | 88 ✓   | 8.88 ✓ |    |
|                 | 52   | 87     | 0.02   |    |
|                 | 52   | 88     | 0.13   |    |
|                 | 52   | 89 (P) | 0.04   |    |
|                 | 52   | 90     | 0.01   |    |
|                 | 52   | 91     | 0.06   |    |
|                 | 417  | 165    | 0.73   |    |
|                 | 171  | 168    | 0.06   |    |
|                 | 171  | 169    | 0.07   |    |
|                 | 254  | 170    | 0.13   |    |
|                 | 171  | 171    | 0.01   |    |
|                 | 171  | 172    | 0.07   |    |
|                 | 171  | 173    | 0.07   |    |

~~10,500~~ - 38 - 575 -



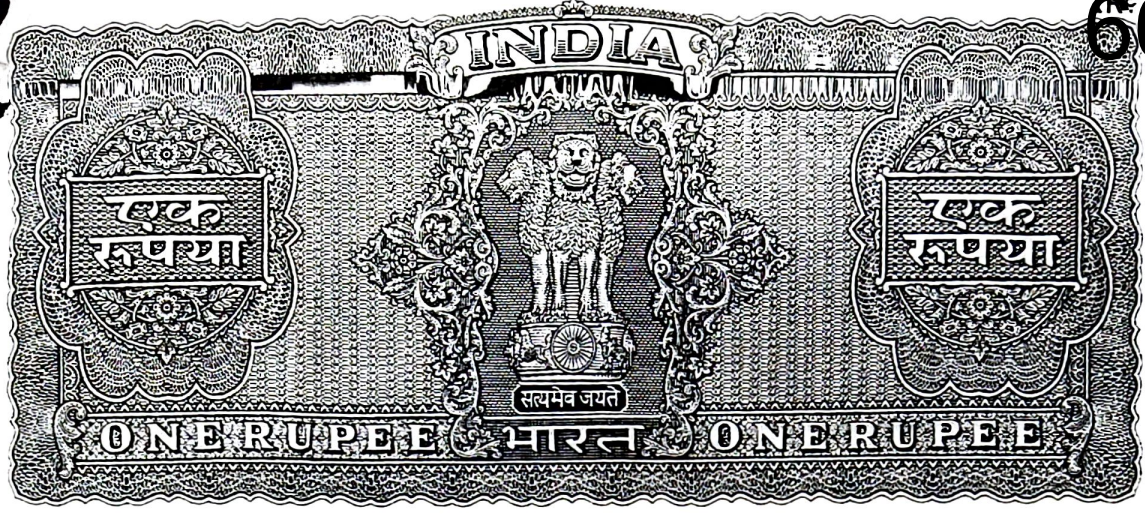
M-D 9020

575



29/9/96

Registering Officer  
Sakinda



| 1 | 2     | 3     | 4      | 5 |
|---|-------|-------|--------|---|
|   | 171   | 174   | 0.03   |   |
|   | 171   | 175   | 0.03   |   |
|   | 254   | 176   | 0.46   |   |
|   | 254   | 177   | 0.05   |   |
|   | 171   | 178   | 0.24   |   |
|   | 171   | 179   | 0.28   |   |
|   | 254   | 180   | 0.87   |   |
|   | 171   | 181   | 0.26   |   |
|   | 171   | 182   | 0.23   |   |
|   | 254   | 183   | 0.03   |   |
|   | 254   | 184   | 0.43   |   |
|   | 171   | 185   | 0.16   |   |
|   | 171   | 186   | 0.22   |   |
|   | 254   | 187   | 0.11   |   |
|   | 171   | 188   | 0.10   |   |
|   | 171   | 189   | 0.06   |   |
|   | 254   | 190   | 0.15   |   |
|   | 277   | 191   | 0.66   |   |
|   | 41    | 192   | 0.36   |   |
|   | 89    | 200   | 0.24   |   |
|   | 142   | 201   | 0.76   |   |
|   | 41    | 202   | 0.53   |   |
|   | 277   | 203   | 0.50   |   |
|   | 41    | 204   | 0.32   |   |
|   | 89    | 205   | 0.56   |   |
|   | 41    | 206   | 0.11   |   |
|   | 142   | 207   | 0.26   |   |
|   | 41 ✓  | 210 ✓ | 0.07 ✓ |   |
|   | 142 ✓ | 224 ✓ | 0.15 ✓ |   |
|   | 41 ✓  | 225 ✓ | 0.16 ✓ |   |
|   | 142   | 228   | 0.69   |   |

*Handwritten signature*  
 2/1/14

*Handwritten signature*  
 2/1/14

10/15/71

-48 - 5/2/71

661



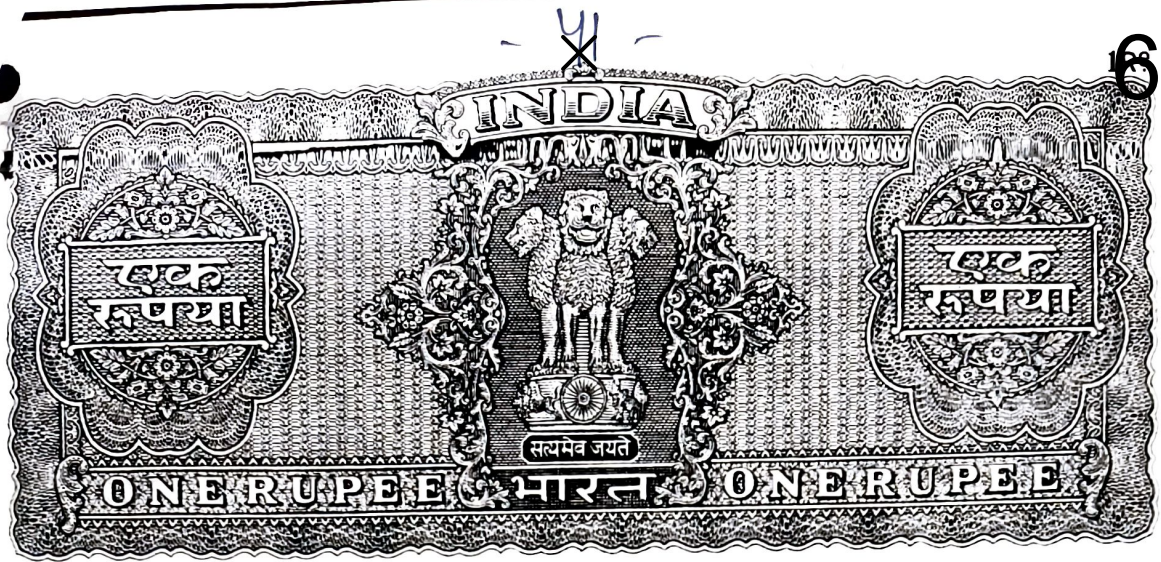
M.D. 911 Co

Proctor

57-9



2/21/96  
Registering Office  
Saginaw



- 10 -

| 1 | 2              | 3                  | 4    | 5    |
|---|----------------|--------------------|------|------|
|   | 89             | 229                | 0.22 | -    |
|   | <del>89</del>  | <del>231</del>     | 0.45 |      |
|   | 12             | 297 (P)            | 1.78 | -    |
|   | <del>12</del>  | <del>298</del>     | 0.67 |      |
|   | <del>52</del>  | <del>299 (P)</del> | 0.32 |      |
|   | 52             | 300 (P)            | 0.10 | -    |
|   | 52             | 301 (P)            | 0.01 |      |
|   | 144            | 302 (P)            | 0.01 |      |
|   | 52             | 303 (P)            | 0.02 | 0.25 |
|   | 144            | 304                | 1.60 |      |
|   | 144            | 305                | 0.11 |      |
|   | 82             | 306                | 0.15 |      |
|   | 144            | 307                | 0.08 |      |
|   | 52             | 308                | 0.22 |      |
|   | 52             | 309                | 0.24 |      |
|   | 31             | 310                | 0.10 |      |
|   | 252            | 311                | 1.21 |      |
|   | 226            | 312                | 1.35 |      |
|   | 226            | 313                | 0.80 |      |
|   | 357            | 314                | 0.31 |      |
|   | <del>226</del> | <del>316</del>     | 0.53 |      |
|   | 226            | 317                | 1.58 |      |
|   | 225            | 318                | 0.59 |      |
|   | 279            | 319                | 0.63 |      |
|   | 82             | 320                | 0.05 |      |
|   | 82             | 321                | 2.03 |      |
|   | 12             | 323                | 0.67 |      |
|   | 82             | 325                | 0.40 |      |
|   | 131            | 326                | 0.12 |      |
|   | 131            | 327                | 0.13 |      |

WF  
10,568 - 42 - SRS



4.13 JDCW

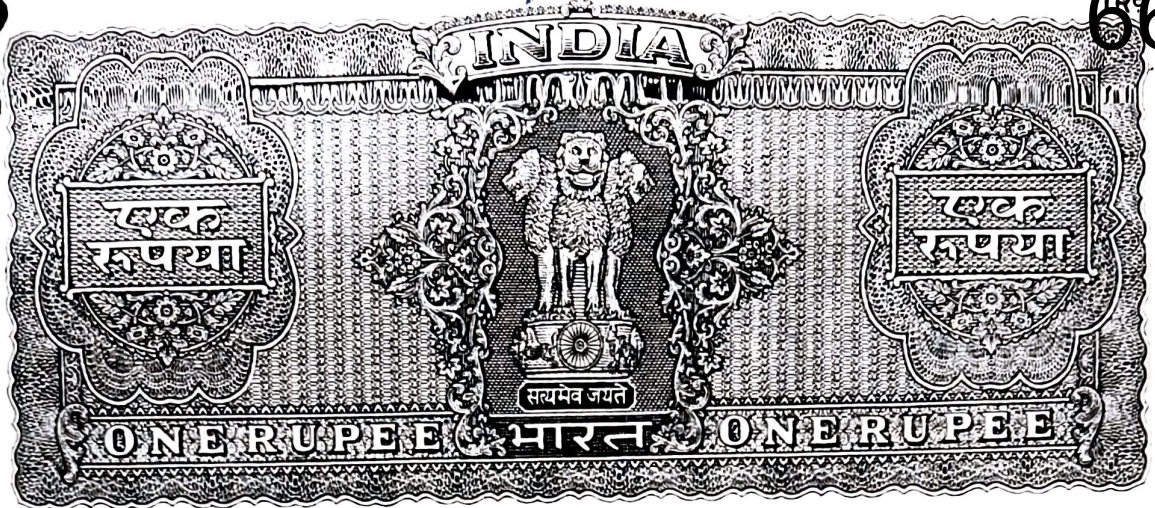
*[Handwritten signature]*  
SRS



28/2/96  
Registering Officer  
Sukiada

48

664



- 11 -

| 1 | 2     | 3         | 4      | 5 |
|---|-------|-----------|--------|---|
|   | 306   | 328       | 0.24   |   |
|   | 306   | 329       | 0.10   |   |
|   | 131   | 330       | 0.18   |   |
|   | 131   | 331       | 0.03   |   |
|   | 306   | 332       | 0.06   |   |
|   | 306   | 333       | 0.15   |   |
|   | 306   | 334       | 0.07   |   |
|   | 306   | 335       | 0.22   |   |
|   | 306   | 336       | 0.26   |   |
|   | 306   | 337       | 0.05   |   |
|   | 131   | 338       | 0.54   |   |
|   | 306 ✓ | 340 (F) ✓ | 0.22 ✓ |   |
|   | 131 ✓ | 344 (F) ✓ | 0.01 ✓ |   |
|   | 131   | 346       | 0.68 ✓ |   |
|   | 226   | 348       | 0.46   |   |
|   | 226   | 349       | 0.78   |   |
|   | 347 ✓ | 352 (F) ✓ | 0.06 ✓ |   |
|   | 124   | 316/3289  | 1.00   |   |
|   | 12 ✓  | 379       | 0.01 ✓ |   |
|   | 12    | 380       | 0.12   |   |
|   | 12    | 381       | 0.21   |   |
|   | 12    | 382       | 4.95   |   |
|   | 12    | 383       | 2.53   |   |
|   | 12    | 384       | 2.77   |   |
|   | 12    | 385       | 0.06   |   |
|   | 12    | 386       | 0.39   |   |
|   | 12    | 387       | 0.43   |   |
|   | 12    | 388 (F)   | 1.90   |   |
|   | 126   | 441 (F)   | 2.70   |   |
|   |       |           | 3.36   |   |
|   |       |           | 5.41   |   |

*Handwritten signature or scribble*

*Handwritten notes and scribbles*

665



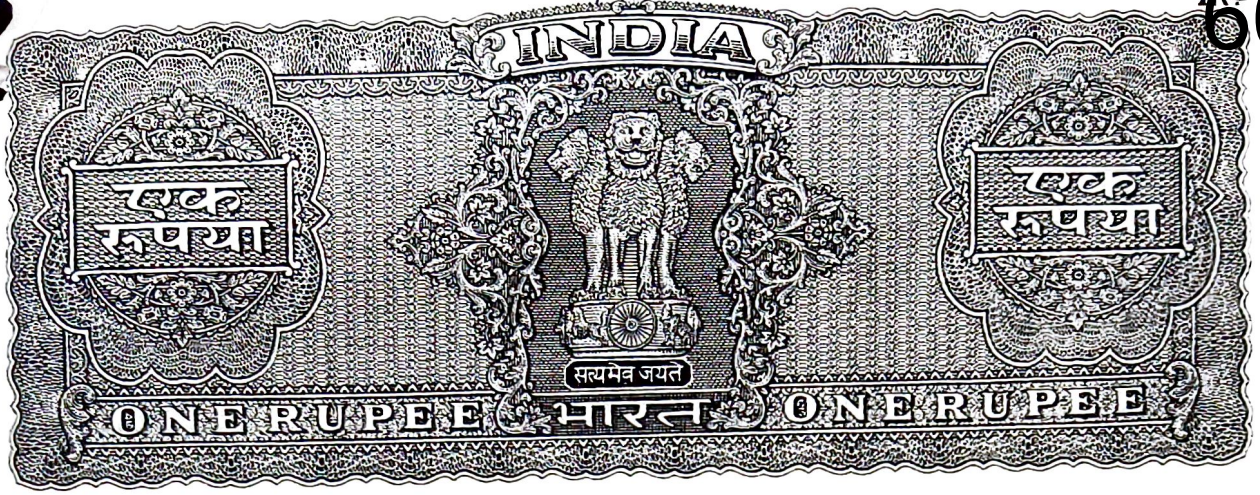
~~101~~  
101570 - 44 - 515 - m

y. D. Gow

*[Signature]*  
AT  
S. L. ...



29/2/96  
Registrar's Office  
Sukinda



- 12 -

| 1 | 2     | 3         | 4                       | 5 |
|---|-------|-----------|-------------------------|---|
|   | 126   | 442       | 0.11                    |   |
|   | 12    | 443       | 0.21                    |   |
|   | 34    | 444       | 0.10                    |   |
|   | 12    | 445       | 3.72                    |   |
|   | 66    | 449       | 2.14                    |   |
|   | 34    | 452       | 0.21                    |   |
|   | 177   | 453       | 0.08                    |   |
|   | 34    | 454       | 1.97                    |   |
|   | 34    | 455       | 0.05                    |   |
|   | 12    | 456       | 8.28                    |   |
|   | 12    | 457       | 0.21                    |   |
|   | 34    | 458 (P)   | <del>10.27</del> 9.35 ✓ |   |
|   | 259   | 748 (P)   | <del>7.44</del> 3.58 ✓  |   |
|   | 259   | 749       | 0.24                    |   |
|   | 239   | 750       | 11.64                   |   |
|   | 239   | 751       | 3.74                    |   |
|   | 36    | 750/3271  | 0.38                    |   |
|   | 332   | 745 (P)   | <del>2.68</del> 0.18 ✓  |   |
|   | 332   | 744 (P)   | <del>2.84</del> 1.42 ✓  |   |
|   | 332   | 743 (P)   | <del>8.53</del> 0.21 ✓  |   |
|   | 222   | 752       | 0.62                    |   |
|   | 356   | 753       | 2.27                    |   |
|   | 239   | 754       | 1.00                    |   |
|   | 417   | 755       | 2.27                    |   |
|   | 104   | 756       | 0.06                    |   |
|   | 104   | 757       | 1.31                    |   |
|   | 239   | 758       | 1.55                    |   |
|   | 239   | 759       | 1.58                    |   |
|   | 239   | 760       | 2.36                    |   |
|   | 239   | 761       | 0.10                    |   |
|   | 12 ✓  | 446 (P) ✓ | 11.74 - ✓               |   |
|   | 177 ✓ | 450 (P) ✓ | 3.80 ✓                  |   |
|   |       |           | ....P/13                |   |

*Handwritten signature or initials*

*Vertical handwritten text on the left margin*

667

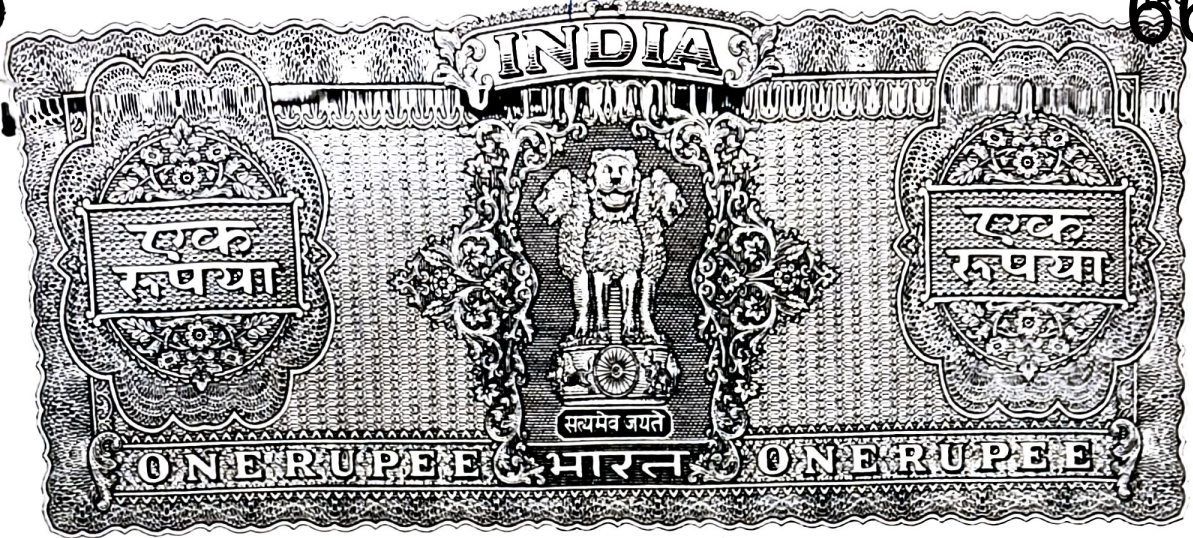
~~10~~  
101572 - 48 - 575 - m

H. D. J. J. C.

Handwritten signature  
Sms



05/21/96  
Registering Office  
Sukinda



- 13 -

| 1 | 2              | 3              | 4               | 5        |
|---|----------------|----------------|-----------------|----------|
|   | 104            | 762            | 3.50            |          |
|   | 104            | 763            | 1.92            |          |
|   | 96             | 764            | 1.48            |          |
|   | 349            | 765            | 0.28            |          |
|   | 78             | 766            | 1.03            |          |
|   | 289            | 767            | 3.42            |          |
|   | 206            | 768            | 3.27            |          |
|   | 206            | 769            | 1.81            |          |
|   | 334            | 770            | 1.51            |          |
|   | 177            | 771            | 1.60            |          |
|   | 177            | 772            | 2.01            |          |
|   | 349            | 773            | 0.82            |          |
|   | 349            | 774            | 0.28            |          |
|   | 231            | 775            | 0.31            |          |
|   | 36             | 776            | 1.82            |          |
|   | 36             | 777            | 1.33            |          |
|   | <del>106</del> | <del>778</del> | <del>2.88</del> |          |
|   | 106            | 779            | 3.66            |          |
|   | 106            | 782            | 5.74            |          |
|   | 261            | 783/3293       | 0.32            |          |
|   | 302            | 800            | 2.58            |          |
|   | 106            | 779/3300       | 1.66            |          |
|   | 244            | 801            | 0.10            |          |
|   | 249            | 802            | 0.10            |          |
|   | 249            | 803            | 0.06            |          |
|   | 249            | 804            | 0.04            |          |
|   | 249            | 805            | 0.17            |          |
|   | 249            | 806            | 0.12            |          |
|   | 249            | 807            | 0.06            |          |
|   | 249            | 808            | 0.07            |          |
|   | 249            | 809            | 0.12            |          |
|   | 249            | 810            | 0.07            |          |
|   | 173            | 751 (F)        | 7.24            |          |
|   | 101            | 778 (F)        | 2.38            | ... 7/14 |

*Handwritten notes and signatures on the left side of the page, including a large signature and some illegible text.*

10.574

\*8-25-

M.D. G. Leo

ms



29/2/96

Assistant Officer  
Muziris

10/15/77

555-  
-49-

M.D. JACO

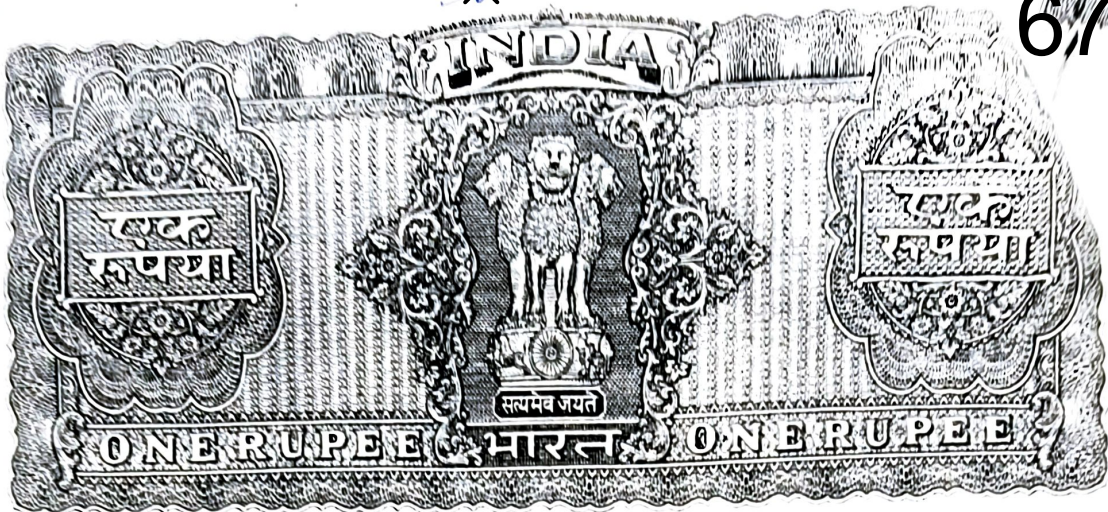
*[Handwritten signature]*  
                      
SWS



do 29/2/96  
Registrar Office  
Sukinda

X

671

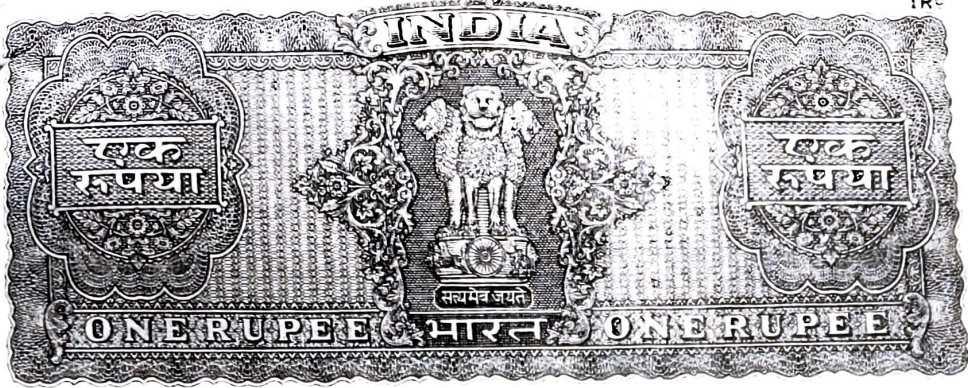


- 14 -

| 1 | 2   | 3   | 4     | 5    |
|---|-----|-----|-------|------|
|   | 249 | 811 | 0.16  |      |
|   | 249 | 812 | 0.40  |      |
|   | 249 | 813 | 0.22  |      |
|   | 249 | 814 | 0.10  |      |
|   | 249 | 815 | 0.11  |      |
|   | 249 | 816 | 0.11  |      |
|   | 249 | 817 | 0.10  |      |
|   | 249 | 818 | 0.10  |      |
|   | 249 | 819 | 0.20  |      |
|   | 249 | 820 | 0.10  |      |
|   | 249 | 821 | 0.11  |      |
|   | 254 | 822 | 0.15  |      |
|   | 112 | 823 | 0.65  |      |
|   | 254 | 824 | 0.22  |      |
|   | 171 | 825 | 0.18  |      |
|   | 254 | 826 | 0.17  |      |
|   | 171 | 827 | 0.59  |      |
|   | 171 | 828 | 0.36  |      |
|   | 254 | 829 | 0.49  |      |
|   | 88  | 830 | 1.47  |      |
|   | 22  | 832 | 5.90  |      |
|   | 22  | 833 | 0.22  |      |
|   | 88  | 834 | 4.60  |      |
|   | 88  | 835 | 2.06  |      |
|   | 314 | 836 | 4.54  |      |
|   | 314 | 837 | 3.14  |      |
|   | 314 | 838 | 2.89  |      |
|   | 85  | 839 | 6.18  |      |
|   | 85  | 840 | 5.90  |      |
|   | 112 | 841 | 0.89  |      |
|   | 85  | 842 | 7.00  |      |
|   | 261 | 783 | 10.77 |      |
|   | 313 | 799 | 10.54 | P/15 |

*Handwritten signature*  
 2/1/11

*Handwritten signature*  
 2/1/11



- 15 -

| 1 | 2             | 3                   | 4 | 5               |
|---|---------------|---------------------|---|-----------------|
|   | 85            | 843                 |   | 1.50            |
|   | 313           | 801/3262            |   | 0.10            |
|   | 311           | 801/3263            |   | 0.10            |
|   |               | 796/3253            |   | 0.28            |
|   | 244           | 796/3254            |   | 0.42            |
|   | 311           | 796/3255            |   | 0.09            |
|   | 313           | 796/3256            |   | 0.32            |
|   | 311           | 796/3257            |   | 0.42            |
|   | 313           | 796/3258            |   | 0.22            |
|   | 244           | 796/3259            |   | 0.25            |
|   | 311           | 796/3260            |   | 0.64            |
|   | 313           | 796/3261            |   | 0.10            |
|   | 244           | 796                 |   | 0.28            |
|   | 244           | 797                 |   | 0.14            |
|   | 313           | 811/3264            |   | 0.14            |
|   | 313           | 812/3265            |   | 0.11            |
|   | <del>66</del> | <del>199/3299</del> |   | <del>0.24</del> |
|   | 357           | 315                 |   | 0.49            |
|   | 419/35        | 867/3379            |   | 5.24            |
|   | 419/35        | 868/3380            |   | 5.84            |
|   | 419/34        | 868/3381            |   | 1.50            |
|   | 419/42        | 3381/3411           |   | 1.42            |
|   | 419           | 865/3362            |   | 1.22            |
|   | 419/19        | 865/3320            |   | 2.50            |
|   | 419/95        | 865/1               |   | 1.95            |
|   | 419/33        | 865/3377            |   | 4.40            |
|   | 419/34        | 865/3394            |   | 1.84            |
|   | 419/34        | 865/3383            |   | 0.28            |

.....F/16

CCP  
3/1/15

Printed at  
C. V. K. S. S.

107  
12.078

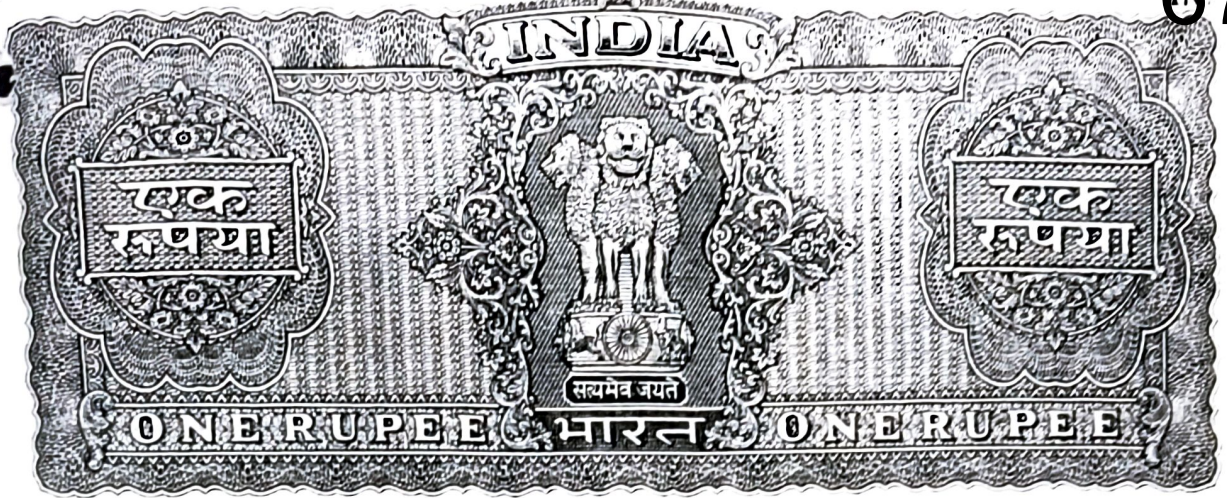
72-5-  
-R-

R(11) 8010

12/11/96  
S.S.



29/2/96  
Registering Office  
Subinda



- 16 -

| 1 | 2                 | 3                   | 4               | 5 |
|---|-------------------|---------------------|-----------------|---|
|   | 419/34            | 860/3384            | 2.00            |   |
|   | 419/30            | 860/3336            | 1.50            |   |
|   | 419/33            | 860/3376            | 8.08            |   |
|   | 419/63            | 846/3392/2          | 2.30            |   |
|   | 419/14            | 846/3392/3          | 2.30            |   |
|   | 419/109           | 846/3392/4          | 3.00            |   |
|   | 419/9             | 831/3389            | 1.84            |   |
|   | 419/58            | 347/4145            | 0.30            |   |
|   | 419/58            | 347/4144            | 2.14            |   |
|   | 419/45            | 347/3355            | 1.00            |   |
|   | 419/46            | 347/3355/1          | 0.26            |   |
|   | 419/105           | 347/3355/2          | 1.26            |   |
|   | 419/17            | 347/3310(F)         | 0.12            |   |
|   | 419/106           | 347/3310(F)         | 1.31            |   |
|   | 419/106           | 324/3308            | 0.35            |   |
|   | 419/106           | 324/3309            | 0.02            |   |
|   | 419/28            | 324/3270/3353       | 0.30            |   |
|   | <del>419/12</del> | <del>844/3390</del> | <del>3.00</del> |   |
|   | 419/64            | 28/3884             | 3.00            |   |
|   | 419/127           | 28/3884/1           | 2.48            |   |
|   | 419/14            | 28/3393             | 3.00            |   |
|   | 419/              | 852/1               | 1.70            |   |
|   | 419/27            | 850/3338(F)         | 0.25            |   |
|   | 419/108           | 860/3336/1          | 0.29            |   |
|   | 419/62            | 846/3754            | 0.36            |   |
|   | <del>419/58</del> | <del>86/4159</del>  | <del>1.50</del> |   |
|   | 419/106           | 324/3270/3311       | 0.33            |   |

LA  
10.5.87

S.S.S  
- 24 -

24.11

J Dico

My

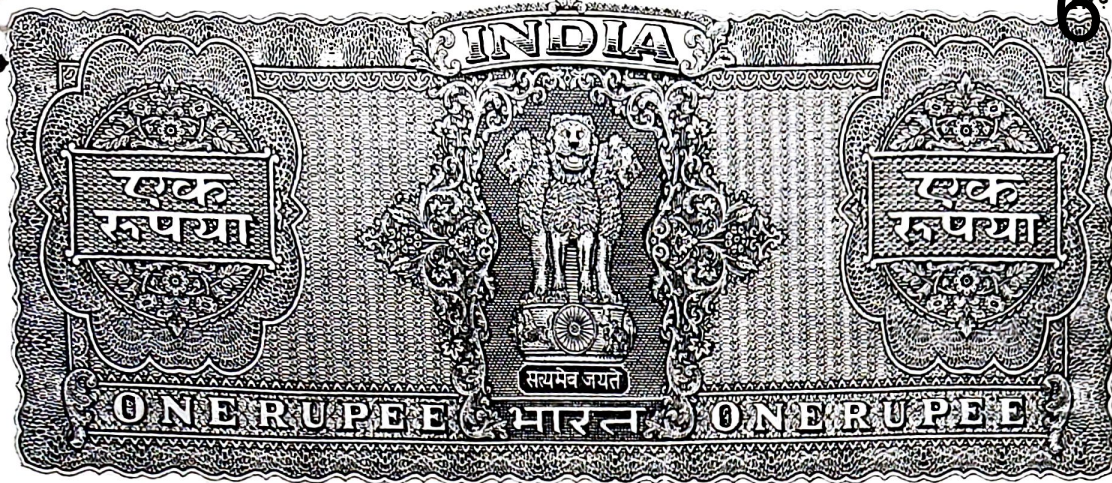
of

the



29/2/96

Registering Officer  
Subinda



- 17 -

| 1 | 2        | 3             | 4      | 5 |
|---|----------|---------------|--------|---|
|   | 419/106  | 3270/3312     | 0.01   |   |
|   | 419/106  | 3270/3313     | 0.20   |   |
|   | 419/106  | 3270/3314     | 0.04   |   |
|   | 419/106  | 3270/3315     | 0.01   |   |
|   | 419/15 ✓ | 164/3409 ✓    | 3.75 ✓ |   |
|   | 419/28   | 166/3321      | 1.36   |   |
|   | 419/15   | 831/1         | 1.09   |   |
|   | 419/86   | 844/3682      | 1.74   |   |
|   | 419/86   | 844/3484      | 0.30   |   |
|   | 419/94   | 844/3396      | 1.25 ✓ |   |
|   | 419/86   | 844/3680      | 0.50   |   |
|   | 419/10   | 844/3390      | 3.00   |   |
|   | 419/11   | 844/3391      | 5.80   |   |
|   | 419/8    | 844/3400      | 7.81   |   |
|   | 419/84   | 844/3400/1    | 5.00   |   |
|   | 419/10   | 844/3405      | 1.10   |   |
|   | 419/10   | 844/3406      | 0.50   |   |
|   | 419/16   | 844/3404      | 3.95   |   |
|   | 419/16   | 844/3403      | 8.86   |   |
|   | 419/94   | 844/3395      | 0.75   |   |
|   | 419/64   | 844/3890      | 2.24   |   |
|   | 419/57   | 844/3792      | 0.27   |   |
|   | 419/13   | 844/3401      | 3.00   |   |
|   | 419/13   | 844/3402      | 6.26   |   |
|   | 419/26   | 780/3330      | 0.14   |   |
|   | 419/24   | 780/3331      | 0.15   |   |
|   | 419/25   | 780/3332      | 0.21   |   |
|   | 419/44   | 780/3333      | 0.23   |   |
|   | 419/61   | 867/3982      | 1.40   |   |
|   | 419/36   | 855/3403 3407 | 1.80   |   |
|   | 419/36   | 855/3408      | 3.20   |   |
|   | 419      | 25            | 3.10   |   |

*Collector  
2/1/19*

*Director  
2/1/19*

Total Ac. 518.96

....P/18

10,583

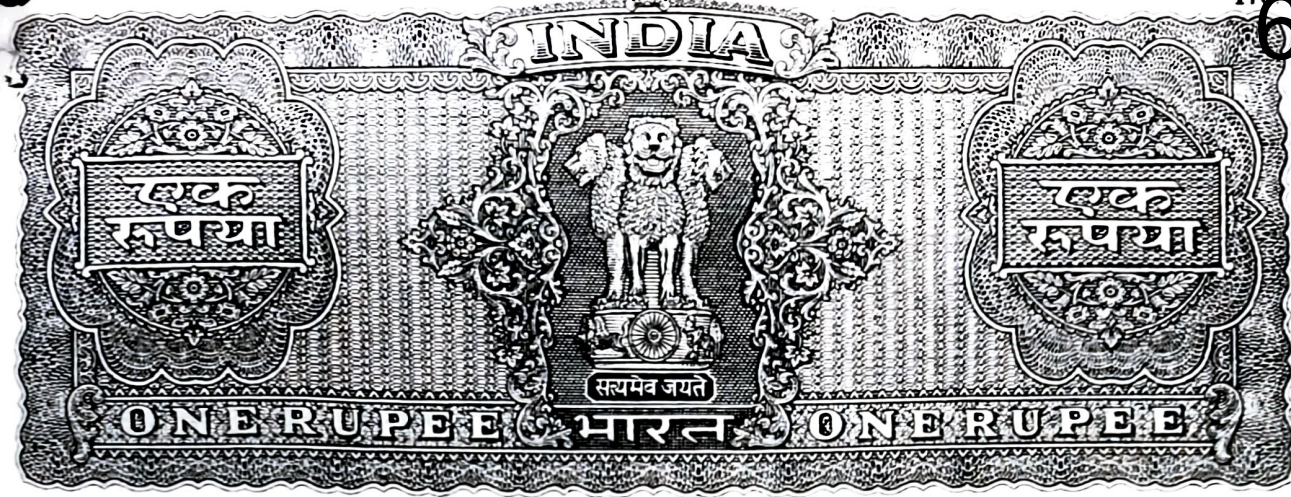
86-87-1

4.1 - 9020

Handwritten signature



Handwritten signature  
Registering Office  
Sukinda

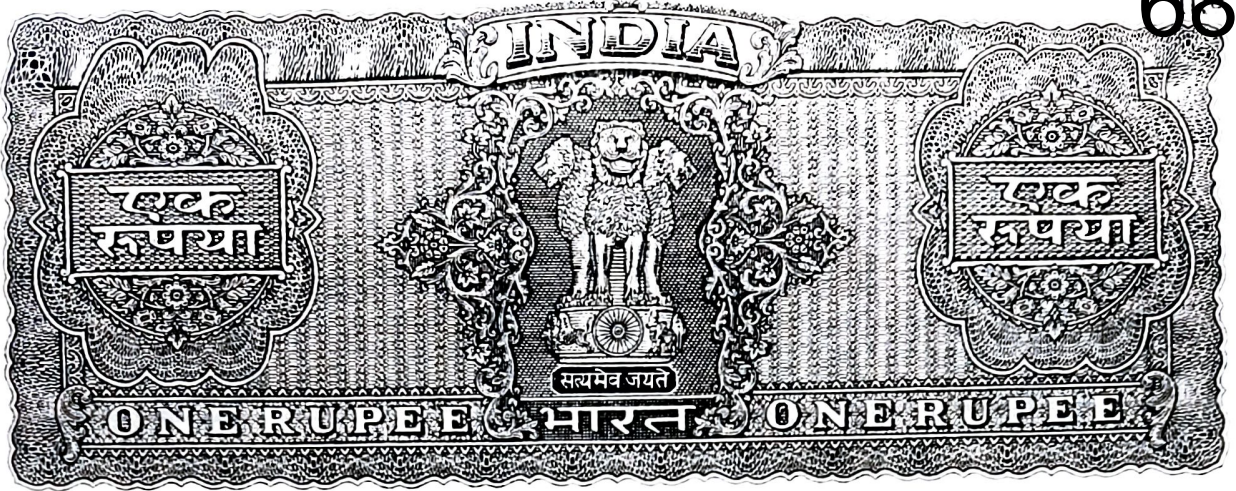


- 18 -

| 1               | 2                | 3        | 4                      | 5 |
|-----------------|------------------|----------|------------------------|---|
| Mz. Kacherigaon | 46               | 6 (P)    | 0.84                   |   |
| Thana-Sukinda   | 46               | 7 (P)    | 0.27                   |   |
| Thana No. 194   | 53               | 13 (P)   | 0.75                   |   |
| Tahasil-Sukinda | 53               | 14       | 0.46                   |   |
| Dist. Jajpur.   | 41               | 15       | 2.71                   |   |
|                 | <del>43</del> 41 | 16       | 0.43                   |   |
|                 | 46               | 17       | 0.82                   |   |
|                 | 46               | 18       | 2.00                   |   |
|                 | 46               | 19       | 1.38                   |   |
|                 | 46               | 20 (P)   | 0.30                   |   |
|                 | 41               | 21 (P) 2 | <del>1.24</del> 0.54 2 |   |
|                 | 46               | 38 (P)   | 0.30                   |   |
|                 | 53               | 39       | 0.08                   |   |
|                 | 53               | 40       | 0.13                   |   |
|                 | 53               | 41       | 0.66                   |   |
|                 | 53               | 42       | 0.64                   |   |
|                 | 53               | 43       | 3.99                   |   |
|                 | 53               | 44       | 0.51                   |   |
|                 | 53               | 45       | 0.31                   |   |
|                 | 53               | 46       | 1.36                   |   |
|                 | 53               | 47 (P)   | <del>0.13</del> 0.15 2 |   |
|                 | 53               | 48 (P)   | 0.75                   |   |
|                 | 20               | 52 (P)   | 0.14                   |   |
|                 | 20               | 53 (P)   | 3.04                   |   |
|                 | 4                | 55       | 1.05                   |   |
|                 | 24               | 56       | 0.58                   |   |
|                 | 24               | 57       | 0.19                   |   |

*[Handwritten signature and notes]*





- 19 -

| 1 | 2  | 3         | 4    | 5 |
|---|----|-----------|------|---|
|   | 5  | 59        | 0.24 |   |
|   | 30 | 60        | 0.37 |   |
|   | 35 | 63        | 0.26 |   |
|   | 41 | 25(P)     | 1.08 |   |
|   | 25 | 64        | 0.61 |   |
|   | 25 | 65        | 0.14 |   |
|   | 26 | 66        | 0.85 |   |
|   | 9  | 67        | 1.55 |   |
|   | 5  | 58        | 0.17 |   |
|   | 30 | 61        | 0.29 |   |
|   | 35 | 62        | 0.35 |   |
|   | 26 | 69        | 0.94 |   |
|   | 25 | 70        | 0.14 |   |
|   | 25 | 72        | 1.29 |   |
|   | 35 | 73        | 1.46 |   |
|   | 4  | 76(P)     | 1.10 |   |
|   | 24 | 77(P)     | 0.77 |   |
|   | 20 | 55/377    | 0.50 |   |
|   | 9  | 82/378(P) | 0.64 |   |
|   | 18 | 84(P)     | 0.04 |   |
|   | 7  | 85        | 0.14 |   |
|   | 18 | 86(P)     | 0.12 |   |
|   | 18 | 110(P)    | 0.29 |   |
|   | 7  | 111(P)    | 0.45 |   |
|   | 12 | 123(P)    | 0.31 |   |
|   | 17 | 117       | 0.09 |   |
|   | 17 | 118       | 0.10 |   |

COLLECTOR  
12/12/11

Director  
11/11/11

240  
10,587

57-95  
- 68 -

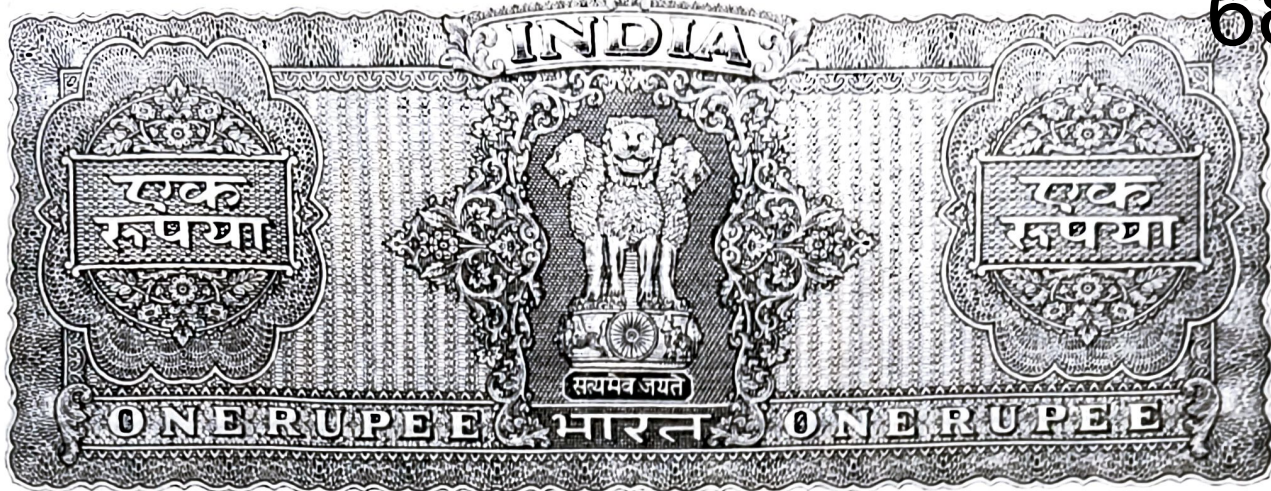
681

2-10 J D Co

3225



2/2/96  
Registering Office  
Sukinda



- 20 -

| 1 | 2  | 3       | 4    | 5 |
|---|----|---------|------|---|
|   | 17 | 119     | 0.07 |   |
|   | 17 | 120(P)  | 0.41 |   |
|   | 17 | 121(P)  | 0.10 |   |
|   | 17 | 122(P)  | 0.25 |   |
|   | 37 | 142(P)  | 0.10 |   |
|   | 37 | 143     | 0.02 |   |
|   | 37 | 145     | 0.97 |   |
|   | 16 | 146     | 0.25 |   |
|   | 37 | 147     | 0.17 |   |
|   | 38 | 148     | 0.12 |   |
|   | 10 | 149     | 0.07 |   |
|   | 10 | 150     | 0.09 |   |
|   | 37 | 151     | 0.21 |   |
|   | 37 | 152     | 0.25 |   |
|   | 33 | 153     | 0.32 |   |
|   | 42 | 154     | 0.10 |   |
|   | 42 | 155     | 0.40 |   |
|   | 45 | 156     | 0.17 |   |
|   | 51 | 159     | 0.18 |   |
|   | 33 | 160     | 0.24 |   |
|   | 51 | 161     | 0.62 |   |
|   | 32 | 162     | 0.82 |   |
|   | 51 | 163     | 0.26 |   |
|   | 51 | 162/376 | 0.35 |   |
|   | 50 | 164     | 0.46 |   |
|   | 23 | 165     | 0.85 |   |
|   | 22 | 169     | 0.50 |   |

COLLECTOR  
2/1/19

Printed by  
BDO, Shikhar...

10, 524

9-5  
-6X-

683

M.D

2000

*[Handwritten signature]*

*[Handwritten signature]*

AKSHIT JENA  
A.D. [illegible]

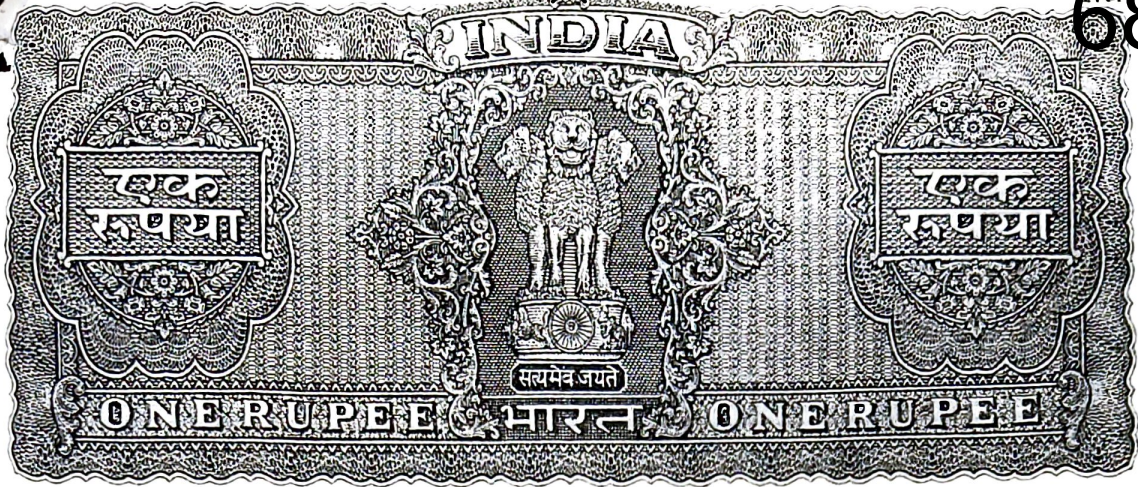


23/2/96

Registering Officer  
Sukinda

- 62 -

684



- 21 -

| 1 | 2  | 3       | 4    | 5 |
|---|----|---------|------|---|
|   | 22 | 170     | 0.05 |   |
|   | 37 | 171     | 0.62 |   |
|   | 37 | 172     | 0.01 |   |
|   | 38 | 173     | 1.40 |   |
|   | 38 | 174     | 0.81 |   |
|   | 16 | 177     | 2.03 |   |
|   | 10 | 179     | 0.31 |   |
|   | 16 | 180     | 0.27 |   |
|   | 37 | 181     | 0.87 |   |
|   | 45 | 182     | 0.42 |   |
|   | 38 | 183     | 0.47 |   |
|   | 45 | 184     | 0.21 |   |
|   | 23 | 185     | 0.15 |   |
|   | 22 | 186     | 0.42 |   |
|   | 22 | 187     | 0.72 |   |
|   | 22 | 188     | 1.42 |   |
|   | 38 | 189     | 0.04 |   |
|   | 38 | 190     | 0.11 |   |
|   | 45 | 191     | 0.26 |   |
|   | 22 | 192     | 0.62 |   |
|   | 37 | 195     | 0.05 |   |
|   | 37 | 196     | 0.13 |   |
|   | 37 | 197     | 0.39 |   |
|   | 37 | 198     | 0.12 |   |
|   | 37 | 199 (P) | 1.55 |   |
|   | 37 | 200 (P) | 0.20 |   |
|   | 23 | 220     | 0.03 |   |
|   | 36 | 219 (P) | 0.40 |   |

ACCOUNTOR.  
 JAMNAR  
 2/1/21

D: 1/1/21  
 4/1/21

12/15/20

67-55  
- 64 -

685



4.1)

John

Ward

M

SRS



06/21/96

Registering Office  
Jalinda



- 22 -

| 1 | 2  | 3                      | 4                      | 5 |
|---|----|------------------------|------------------------|---|
|   | 38 | 221                    | 0.01                   |   |
|   | 38 | 222                    | 0.21                   |   |
|   | 16 | 236                    | 0.16                   |   |
|   | 38 | 237 (P)                | 0.24                   |   |
|   | 36 | 239                    | 0.04                   |   |
|   | 36 | 240 (P)                | 0.34                   |   |
|   | 21 | 265                    | 0.02                   |   |
|   | 6  | <del>266</del> 266 (P) | 0.07                   |   |
|   | 6  | 267                    | 0.43                   |   |
|   | 14 | 268                    | 0.39                   |   |
|   | 27 | 269                    | 0.55                   |   |
|   | 27 | 270                    | 0.16                   |   |
|   | 27 | 271                    | 0.14                   |   |
|   | 27 | 272                    | 0.34                   |   |
|   | 31 | 273                    | 0.06                   |   |
|   | 27 | 274                    | 0.45                   |   |
|   | 27 | 275                    | 0.42                   |   |
|   | 27 | 276                    | 0.32                   |   |
|   | 27 | 277                    | 0.56                   |   |
|   | 27 | 278                    | 0.67                   |   |
|   | 27 | 279 (P) 2              | <del>1.00</del> 1.04 ✓ |   |
|   | 27 | 281                    | 0.25 0.18 ✓            |   |
|   | 27 | 282 (P)                | 0.09                   |   |
|   | 27 | 283                    | 0.09                   |   |
|   | 27 | 284                    | 0.05                   |   |
|   | 27 | 285                    | 0.13                   |   |
|   | 15 | 256 (P)                | 0.10                   |   |
|   | 15 | 257 (P)                | 0.34                   |   |
|   | 27 | 286 (P) 2              | 0.14                   |   |
|   | 21 | 264 2                  | 0.51 ✓                 |   |

~~10~~  
10,528

Sms  
- 66 -

687

M.D 9 D 60  
Dyson  
a  
Sms

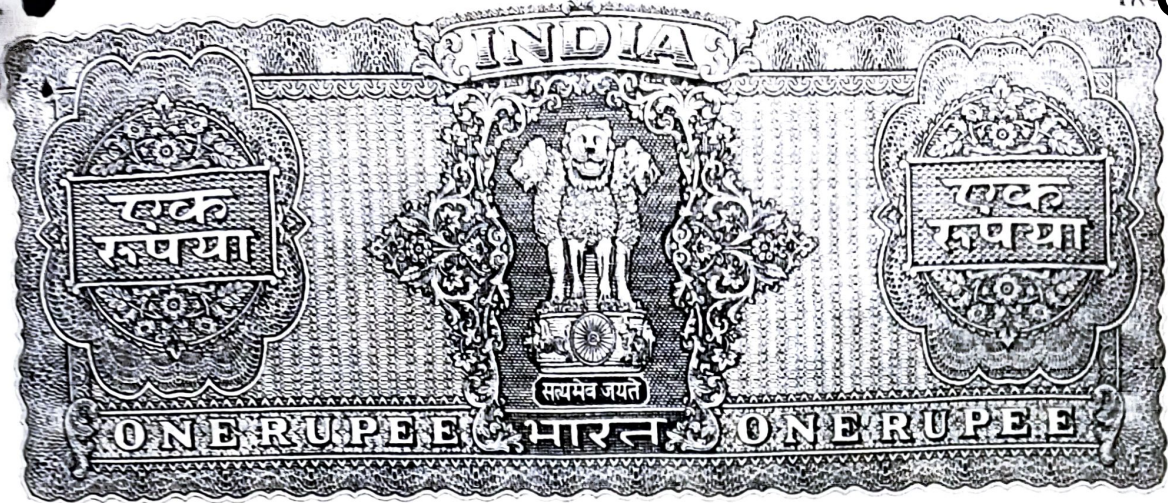


29/2/96

Registrar's Office  
Sukinda

- 67 -

IR 688



- 23 -

| 1 | 2  | 3       | 4         | 5 |
|---|----|---------|-----------|---|
|   | 31 | 297 (P) | 0.46      |   |
|   | 27 | 296 (P) | 0.07      |   |
|   | 27 | 294     | 0.06      |   |
|   | 27 | 295     | 0.10      |   |
|   | 27 | 298     | 0.15      |   |
|   | 27 | 299     | 0.16      |   |
|   | 31 | 300     | 0.45      |   |
|   | 29 | 301     | 1.91      |   |
|   | 28 | 302     | 0.75      |   |
|   | 55 | 303     | 1.10      |   |
|   | 27 | 304     | 0.67      |   |
|   | 31 | 305 (P) | 0.65 0.64 |   |
|   | 27 | 306     | 0.22      |   |
|   | 8  | 307     | 0.36      |   |
|   | 8  | 308     | 0.16      |   |
|   | 1  | 310 (P) | 0.04      |   |
|   | 55 | 293 (P) | 0.02      |   |
|   | 1  | 309 (P) | 0.08      |   |
|   | 27 | 314 (P) | 0.04      |   |
|   | 27 | 316 (P) | 0.08      |   |
|   | 27 | 317     | 0.30      |   |
|   | 27 | 318     | 0.28      |   |
|   | 31 | 319     | 0.90      |   |
|   | 11 | 320     | 0.11      |   |
|   | 11 | 321     | 0.04      |   |
|   | 27 | 313     | 0.15      |   |
|   | 11 | 322     | 0.04      |   |
|   | 11 | 323     | 0.03      |   |
|   | 11 | 324     | 0.03      |   |

*Handwritten signature:*  
 Mr. B. K. ...  
 2/1/14

*Handwritten notes:*  
 Mr. ...  
 3/1/14

~~10, 5, 20~~

575 -  
- 68 -

4.10

Don

*[Handwritten signature]*

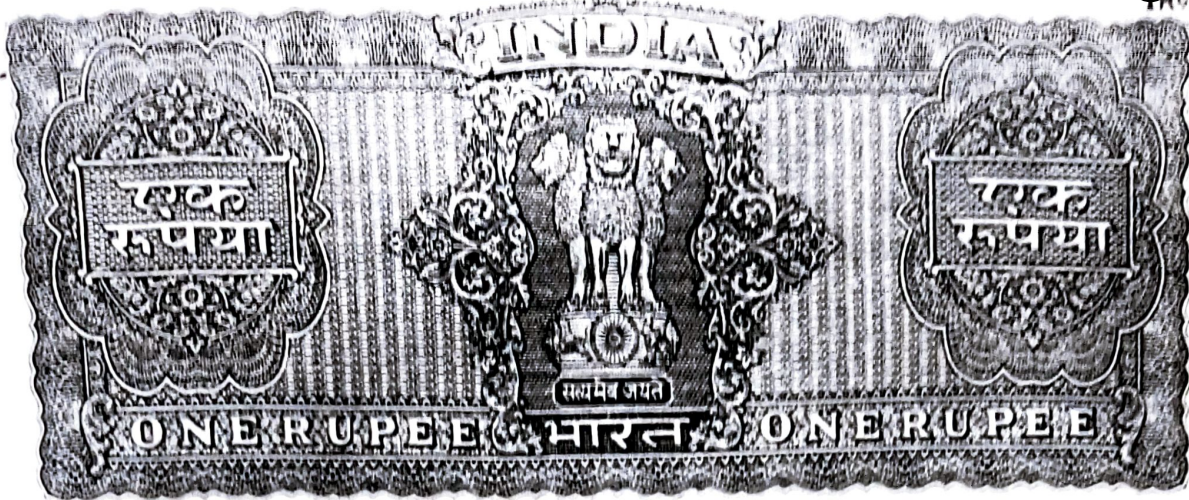
*[Handwritten signature]*  
Sukinda



29/2/96

Registering Office  
Sukinda

✗



- 24

| 1 | 2  | 3      | 4    | 5 |
|---|----|--------|------|---|
|   | 11 | 325    | 0.02 |   |
|   | 11 | 326    | 0.03 |   |
|   | 11 | 327    | 0.04 |   |
|   | 11 | 328    | 0.04 |   |
|   | 11 | 329    | 0.04 |   |
|   | 27 | 330    | 0.22 |   |
|   | 31 | 331(P) | 0.34 |   |
|   | 27 | 332    | 0.45 |   |
|   | 27 | 333(P) | 0.06 |   |
|   | 27 | 334(P) | 0.28 |   |
|   | 27 | 335    | 0.25 |   |
|   | 11 | 336    | 0.14 |   |
|   | 31 | 337    | 0.05 |   |
|   | 11 | 338    | 0.05 |   |
|   | 11 | 339    | 0.04 |   |
|   | 11 | 340    | 0.07 |   |
|   | 11 | 341    | 0.04 |   |
|   | 11 | 342    | 0.11 |   |
|   | 11 | 343    | 0.08 |   |
|   | 11 | 344    | 0.03 |   |
|   | 11 | 345    | 0.06 |   |
|   | 11 | 346    | 0.06 |   |
|   | 11 | 347    | 0.16 |   |
|   | 11 | 348    | 0.02 |   |
|   | 11 | 349    | 0.11 |   |
|   | 11 | 350    | 0.04 |   |
|   | 2  | 351    | 0.21 |   |
|   | 39 | 352    | 0.56 |   |
|   | 27 | 353(P) | 0.04 |   |

80/10  
24/9

Handwritten signature and notes in the bottom left corner.

~~10533~~

5745  
- 70 -

M.D

2020

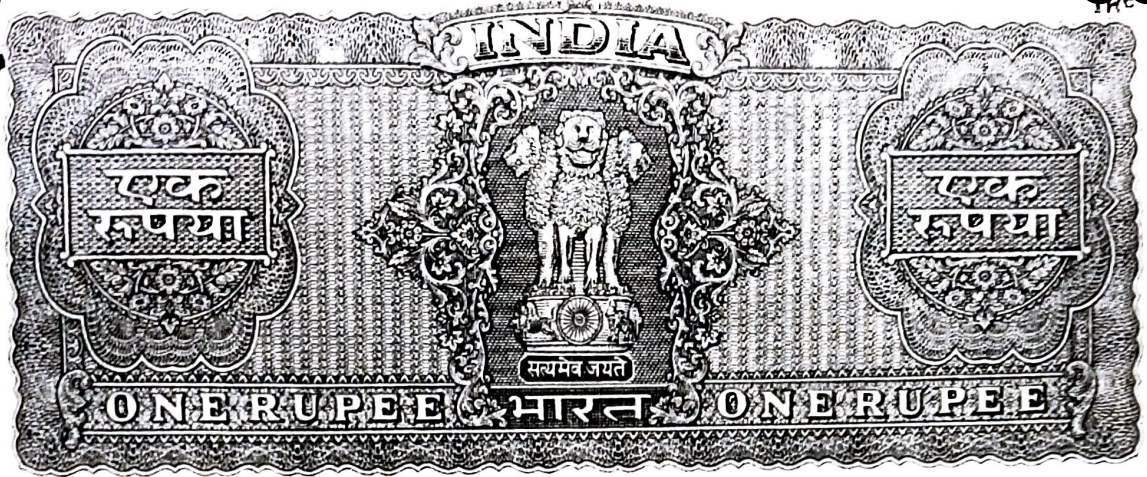
Handwritten signature

Handwritten signature



Handwritten signature

Registrar Office  
Sukinda



- 25 -

| 1 | 2                | 3        | 4    | 5 |
|---|------------------|----------|------|---|
|   | 49               | 355(P)   | 0.36 |   |
|   | 2                | 356      | 0.40 |   |
|   | 11               | 357      | 0.07 |   |
|   | 11               | 358      | 0.12 |   |
|   | 11               | 359      | 0.03 |   |
|   | 11               | 360      | 0.04 |   |
|   | 6                | 361      | 1.07 |   |
|   | 27               | 362      | 0.27 |   |
|   | 27               | 363      | 0.15 |   |
|   | 27               | 364      | 0.10 |   |
|   | <del>27</del> 39 | 365      | 0.15 |   |
|   | <del>27</del> 39 | 366      | 0.20 |   |
|   | <del>27</del> 39 | 367      | 0.72 |   |
|   | <del>27</del> 39 | 368      | 2.26 |   |
|   | 28               | 369      | 2.06 |   |
|   | 27               | 370      | 0.46 |   |
|   | 27               | 371      | 0.29 |   |
|   | 27               | 372      | 0.56 |   |
|   | 39               | 373      | 0.63 |   |
|   | <del>39</del> 55 | 292(P)   | 0.21 |   |
|   | 56               | 262/1(P) | 0.44 |   |
|   | 56/1             | 263/379  | 0.08 |   |
|   | 56               | 224      | 0.07 |   |
|   | 56/5             | 82(P)    | 2.90 |   |

Total Ac.96.03

.....F/26

Handwritten signature and initials, possibly 'S. K. S.' and 'S. K. S.', with some illegible text below.

Handwritten signature and initials, possibly 'S. K. S.' and 'S. K. S.', with some illegible text below.

101534

57-5-  
- \*R -

R.A.

JACO

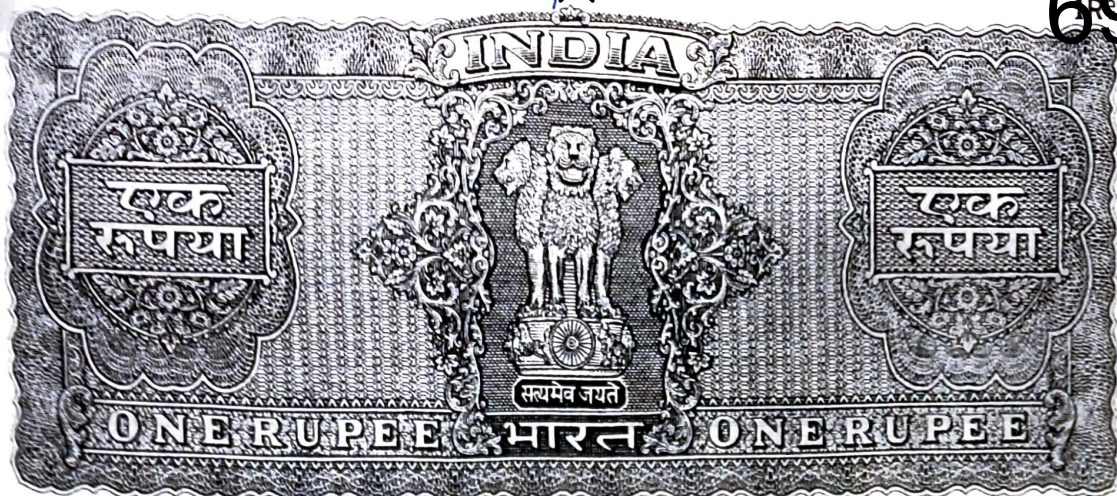
*[Handwritten signature]*

*[Handwritten signature]*



29/2/96

Registering Officer  
Sukinda



- 26 -

| 1               | 2    | 3      | 4    | 5 |
|-----------------|------|--------|------|---|
| Mz. Dasmania    | 88   | 49     | 0.10 |   |
| P.S. Sukinda    | 98   | 57 (P) | 0.08 |   |
| P.S. No. 193    | 98   | 58 (P) | 0.03 |   |
| Tahasil Sukinda | 88   | 59     | 0.07 |   |
| Dist. Jaipur    | 88   | 60     | 0.15 |   |
|                 | 31   | 62     | 0.20 |   |
|                 | 47   | 63     | 0.04 |   |
|                 | 3    | 64     | 0.02 |   |
|                 | 29   | 65     | 0.02 |   |
|                 | 24   | 66     | 0.05 |   |
|                 | 29   | 67     | 0.08 |   |
|                 | 24 3 | 68     | 0.04 |   |
|                 | 29   | 69     | 0.07 |   |
|                 | 47   | 70     | 0.06 |   |
|                 | 24   | 71     | 0.06 |   |
|                 | 60   | 72     | 0.07 |   |
|                 | 65   | 73     | 0.07 |   |
|                 | 3    | 74     | 0.06 |   |
|                 | 65   | 75     | 0.15 |   |
|                 | 3    | 76     | 0.02 |   |
|                 | 60   | 77     | 0.07 |   |
|                 | 13   | 78     | 0.11 |   |
|                 | 118  | 79     | 0.05 |   |
|                 | 118  | 80     | 0.13 |   |
|                 | 118  | 81     | 0.10 |   |
|                 | 118  | 82     | 0.04 |   |
|                 | 1    | 83     | 0.14 |   |
|                 | 95   | 84     | 0.59 |   |
|                 | 68   | 85     | 0.20 |   |
|                 | 1    | 86 (P) | 0.03 |   |
|                 | 20   | 87     | 0.35 |   |

COPIED BY  
JAGDIP  
2/11

Dr. H. P. Singh  
Jagdish Prasad  
2/11

~~100~~  
101536

57-5 -  
- \*1 -

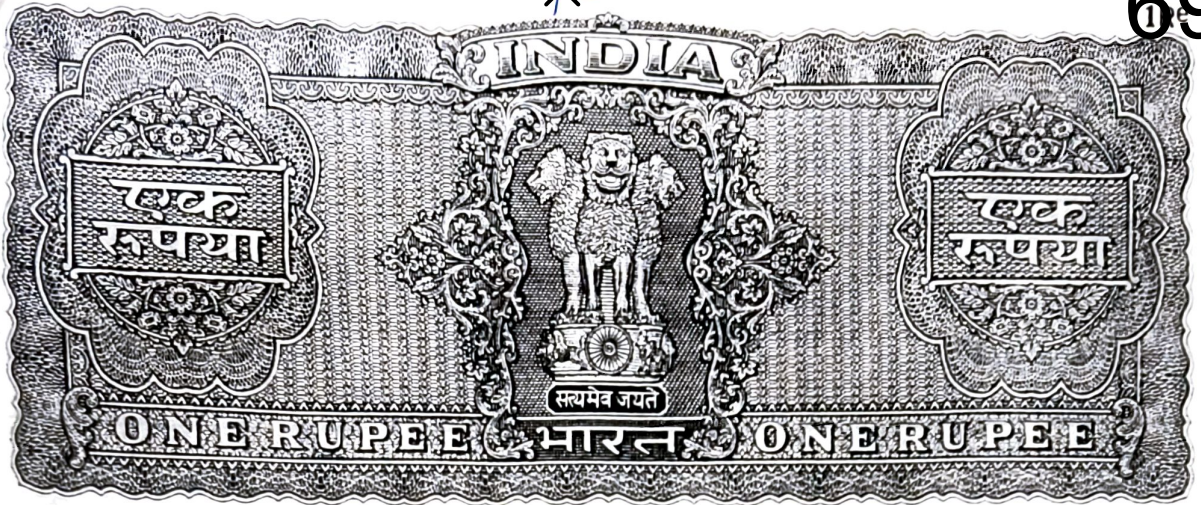
M.P.

9000

~~Handwritten signature~~  
57-5 -



29/2/96  
Registering Office  
Sukinda



- 27 -

| 1 | 2                   | 3                  | 4    | 5 |
|---|---------------------|--------------------|------|---|
|   | 20                  | 88 (P)             | 0.01 |   |
|   | 89                  | 234                | 0.16 |   |
|   | 105                 | 236 (P) ✓          | 0.10 |   |
|   | 109                 | 237                | 0.62 |   |
|   | 89                  | 238                | 0.16 |   |
|   | 37                  | 239                | 0.16 |   |
|   | 30                  | 240                | 0.61 |   |
|   | 36                  | 241                | 0.18 |   |
|   | 36                  | 242                | 0.08 |   |
|   | 13                  | 243                | 0.07 |   |
|   | 40                  | 244                | 0.29 |   |
|   | 109                 | 245                | 0.21 |   |
|   | 34                  | 246                | 0.17 |   |
|   | 1                   | 247                | 0.33 |   |
|   | 40                  | 248                | 0.14 |   |
|   | 40                  | 249                | 0.25 |   |
|   | 4                   | 250                | 0.12 |   |
|   | 4                   | 251                | 0.33 |   |
|   | 118                 | 252                | 0.27 |   |
|   | 1                   | 254                | 0.57 |   |
|   | 50                  | 256                | 0.30 |   |
|   | 115                 | 257                | 0.17 |   |
|   | 86                  | 258                | 0.33 |   |
|   | 1                   | <del>258</del> 259 | 0.36 |   |
|   | 97                  | 261                | 0.52 |   |
|   | 97                  | 262                | 0.74 |   |
|   | <del>95</del><br>89 | 263                | 0.48 |   |
|   | 88                  | 264                | 0.21 |   |
|   | 88                  | 265                | 0.07 |   |
|   | 88                  | 266                | 0.18 |   |
|   | <del>98</del><br>89 | 267                | 0.02 |   |

COLL. BY  
SACHIN  
1/12

Erig City  
TDC, P. H. U. of Govt.

W  
10/5/28

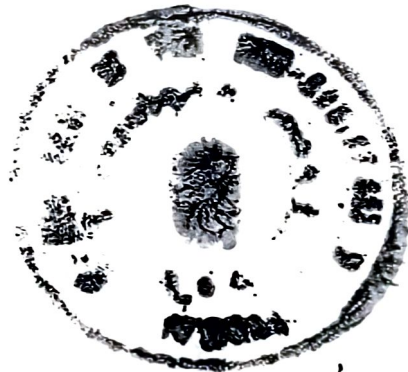
57-5  
-76-

K.P.D

J. J. Co

Home

~~32/5~~



Handwritten signature

Registering Officer  
Sukinda



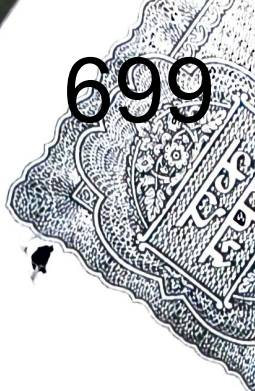
- 28 -

| 1 | 2     | 3   | 4    | 5 |
|---|-------|-----|------|---|
|   | 99    | 268 | 0.29 |   |
|   | 99    | 269 | 0.07 |   |
|   | ✓ 88  | 270 | 0.34 |   |
|   | 88    | 271 | 0.22 |   |
|   | 88 40 | 272 | 1.35 |   |
|   | 40    | 273 | 0.11 |   |
|   | ✓ 4   | 274 | 0.62 |   |
|   | ✓ 413 | 275 | 0.49 |   |
|   | ✓ 4   | 276 | 1.17 |   |
|   | 97    | 277 | 0.24 |   |
|   | 97    | 278 | 0.03 |   |
|   | 22    | 279 | 0.09 |   |
|   | 122   | 280 | 0.05 |   |
|   | 13    | 281 | 0.31 |   |
|   | 20    | 282 | 0.32 |   |
|   | 1     | 283 | 0.34 |   |
|   | 54    | 284 | 0.25 |   |
|   | 4     | 285 | 0.40 |   |
|   | 4     | 287 | 0.42 |   |
|   | 4     | 288 | 0.12 |   |
|   | 23    | 290 | 3.65 |   |
|   | 22    | 291 | 0.86 |   |
|   | 4     | 292 | 0.19 |   |
|   | 118   | 293 | 0.15 |   |
|   | 40    | 294 | 0.62 |   |
|   | 40    | 295 | 0.20 |   |
|   | 23    | 296 | 0.86 |   |
|   | 23    | 298 | 0.40 |   |
|   | 104   | 299 | 0.17 |   |
|   | 1     | 300 | 0.34 |   |
|   | 106   | 301 | 0.03 |   |

COLLECTOR  
 SAHIB  
 24/11

Dr. V. K. Singh  
 24/11

699



10/1/20

5745 - m  
- 78 -

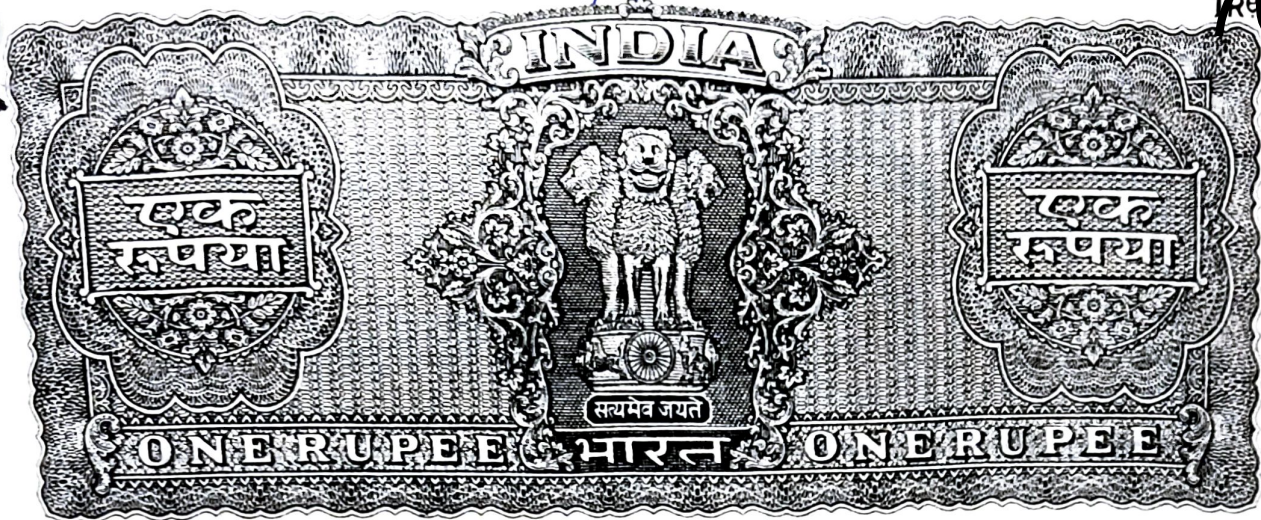
U.P.D. - 9000

*[Signature]*  
3745



29/2/96

Registrar's Office  
Sukinda



- 29 -

| 1 | 2   | 3   | 4    | 5 |
|---|-----|-----|------|---|
|   | 106 | 302 | 0.03 |   |
|   | 104 | 303 | 0.08 |   |
|   | 53  | 304 | 0.19 |   |
|   | 106 | 305 | 0.08 |   |
|   | 106 | 306 | 0.21 |   |
|   | 106 | 307 | 0.05 |   |
|   | 106 | 308 | 0.15 |   |
|   | 106 | 309 | 0.08 |   |
|   | 53  | 310 | 0.39 |   |
|   | 106 | 311 | 0.02 |   |
|   | 106 | 312 | 0.03 |   |
|   | 42  | 313 | 0.07 |   |
|   | 122 | 314 | 0.05 |   |
|   | 1   | 315 | 0.58 |   |
|   | 33  | 317 | 0.24 |   |
|   | 13  | 318 | 0.02 |   |
|   | 40  | 319 | 0.02 |   |
|   | 40  | 321 | 0.03 |   |
|   | 40  | 322 | 0.35 |   |
|   | 40  | 323 | 0.44 |   |
|   | 104 | 324 | 0.13 |   |
|   | 42  | 325 | 0.03 |   |
|   | 108 | 326 | 0.03 |   |
|   | 42  | 327 | 0.03 |   |
|   | 108 | 328 | 0.06 |   |
|   | 40  | 329 | 0.82 |   |
|   | 13  | 330 | 0.24 |   |
|   | 40  | 331 | 0.07 |   |
|   | 104 | 332 | 0.08 |   |
|   | 13  | 333 | 0.09 |   |
|   | 122 | 334 | 0.07 |   |

COLLECTOR  
 2/1/19

Handwritten signature and notes.

10.54

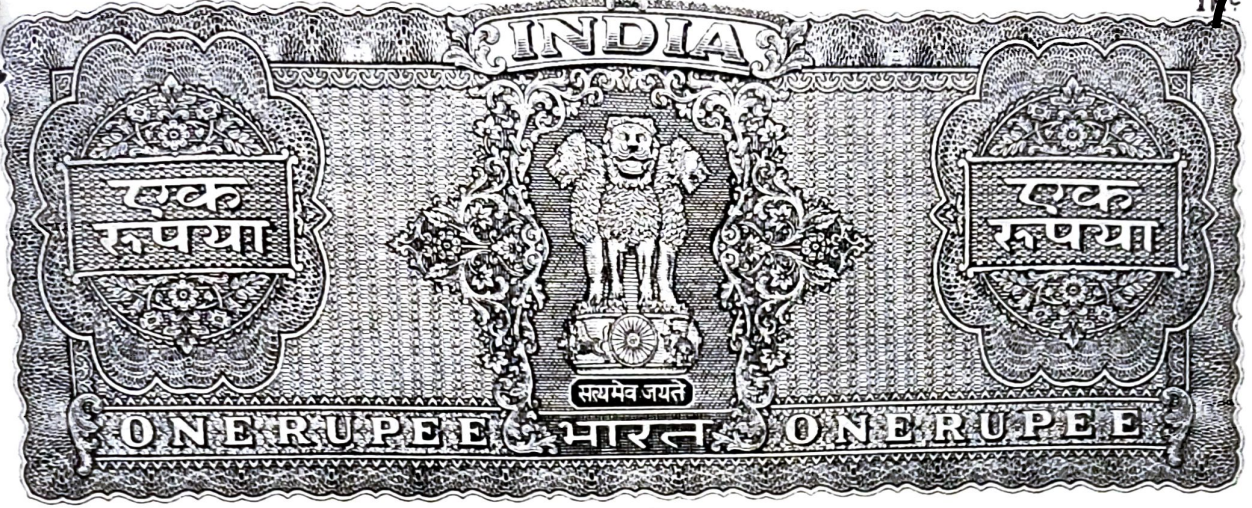
57-5 -  
- 88 -

M. J. Garcia

*[Handwritten signature]*  
57-5



2/2/96  
Engineering Office  
Sukinda



- 30 -

| 1 | 2   | 3   | 4         | 5 |
|---|-----|-----|-----------|---|
|   | 22  | 335 | 0.10      |   |
|   | 22  | 336 | 0.11      |   |
|   | 22  | 337 | 0.04      |   |
|   | 22  | 338 | 0.08      |   |
|   | 122 | 339 | 0.21      |   |
|   | 13  | 340 | 0.04      |   |
|   | 95  | 341 | 0.23      |   |
|   | 95  | 342 | 0.58      |   |
|   | 118 | 343 | 0.18      |   |
|   | 95  | 344 | 0.19      |   |
|   | 54  | 345 | 0.32      |   |
|   | 45  | 346 | 0.02      |   |
|   | 104 | 347 | 0.35      |   |
|   | 1   | 348 | 0.02      |   |
|   | 97  | 349 | 1.31      |   |
|   | 1   | 350 | 0.26      |   |
|   | 1   | 351 | 0.32      |   |
|   | 8   | 352 | 0.01      |   |
|   | 109 | 353 | 0.09 x 32 |   |
|   | 108 | 354 | 0.08      |   |
|   | 42  | 355 | 0.09      |   |
|   | 42  | 356 | 0.11      |   |
|   | 108 | 357 | 0.13      |   |
|   | 45  | 358 | 0.08      |   |
|   | 104 | 359 | 0.19      |   |
|   | 95  | 360 | 0.25      |   |
|   | 97  | 361 | 0.06      |   |
|   | 118 | 362 | 0.17      |   |
|   | 118 | 363 | 0.06      |   |
|   | 8   | 364 | 0.03      |   |

COLLECTOR  
 2/11

Collector  
 2/11

10.5.74

Sms  
- 82 -

703



M.D

9 Dec

Sms



10/12/96

District Office  
Sukinda



| 1 | 2   | 3       | 4         | 5 |
|---|-----|---------|-----------|---|
|   | 1   | 365     | 0.22      |   |
|   | 122 | 366     | 0.13      |   |
|   | 8   | 367     | 0.03      |   |
|   | 4   | 368     | 0.90      |   |
|   | 40  | 369     | 0.12      |   |
|   | 1   | 370     | 0.15      |   |
|   | 118 | 372     | 0.02      |   |
|   | 118 | 373     | 0.15      |   |
|   | 118 | 374     | 0.08      |   |
|   | 118 | 375     | 0.12      |   |
|   | 8   | 376     | 0.04      |   |
|   | 4   | 377     | 0.09      |   |
|   | 40  | 378     | 0.27      |   |
|   | 108 | 379     | 0.03      |   |
|   | 42  | 380     | 0.03      |   |
|   | 108 | 381     | 0.12      |   |
|   | 42  | 382     | 0.10      |   |
|   | 104 | 383     | 0.31      |   |
|   | 42  | 384     | 0.16      |   |
|   | 108 | 385     | 0.12      |   |
|   | 50  | 386     | 0.25      |   |
|   | 50  | 387     | 0.02      |   |
|   | 102 | 388     | 0.12      |   |
|   | 104 | 389     | 0.35      |   |
|   | 104 | 390     | 0.13      |   |
|   | 1   | 391 (H) | 0.35 0.18 |   |
|   | 108 | 393     | 0.04      |   |
|   | 104 | 394     | 0.04      |   |
|   | 108 | 395     | 0.03      |   |
|   | 104 | 396     | 0.07      |   |

COPIED  
 2/1/14  
 1/1/14

1/1/14  
 1/1/14

10/15/96

9-5-11  
- 81 -

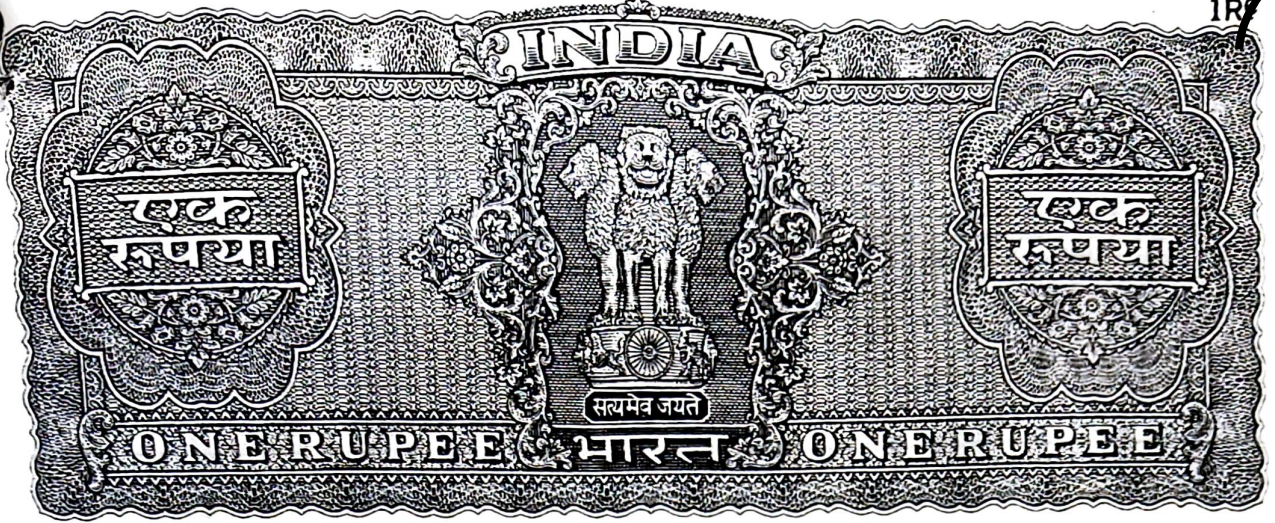
4-D 3120

*[Handwritten signature]*  
12/5



10/21/96

Registering Officer  
Mekinda



- 32 -

| 1 | 2   | 3      | 4    | 5 |
|---|-----|--------|------|---|
|   | 104 | 397    | 0.11 |   |
|   | 1   | 398    | 0.03 |   |
|   | 42  | 399    | 0.03 |   |
|   | 40  | 400    | 0.10 |   |
|   | 40  | 401    | 0.04 |   |
|   | 101 | 402    | 0.09 |   |
|   | 124 | 105    | 0.09 |   |
|   | 124 | 106(F) | 0.01 |   |
|   | 40  | 111(P) | 0.16 |   |
|   | 40  | 112(   | 0.08 |   |
|   | 40  | 113    | 0.03 |   |
|   | 40  | 114(P) | 0.12 |   |
|   | 40  | 115    | 0.09 |   |
|   | 40  | 116    | 0.07 |   |
|   | 38  | 118(P) | 0.03 |   |
|   | 89  | 125(P) | 0.02 |   |
|   | 40  | 127    | 0.20 |   |
|   | 89  | 128    | 0.09 |   |
|   | 124 | 129    | 0.19 |   |
|   | 106 | 130    | 0.29 |   |
|   | 1   | 131    | 0.21 |   |
|   | 88  | 132    | 0.16 |   |
|   | 89  | 133    | 0.15 |   |
|   | 40  | 134    | 0.37 |   |
|   | 4   | 135    | 0.18 |   |
|   | 13  | 136    | 0.05 |   |
|   | 122 | 137    | 0.13 |   |
|   | 109 | 138    | 0.12 |   |
|   | 104 | 139    | 0.22 |   |

*Handwritten signature/initials*

*Handwritten signature/initials*  
 Joint Manager  
 DDO, Bhubaneswar



- 33 -

| 1 | 2   | 3   | 4    | 5 |
|---|-----|-----|------|---|
|   | 115 | 140 | 0.03 |   |
|   | 104 | 141 | 0.02 |   |
|   | 115 | 142 | 0.03 |   |
|   | 115 | 143 | 0.02 |   |
|   | 115 | 144 | 0.12 |   |
|   | 126 | 145 | 0.29 |   |
|   | 122 | 146 | 0.10 |   |
|   | 42  | 147 | 0.11 |   |
|   | 95  | 148 | 0.08 |   |
|   | 116 | 149 | 0.06 |   |
|   | 116 | 150 | 0.03 |   |
|   | 115 | 151 | 0.26 |   |
|   | 88  | 152 | 0.27 |   |
|   | 88  | 153 | 0.03 |   |
|   | 88  | 154 | 0.13 |   |
|   | 52  | 156 | 1.20 |   |
|   | 13  | 157 | 0.02 |   |
|   | 13  | 158 | 0.15 |   |
|   | 40  | 159 | 0.08 |   |
|   | 40  | 160 | 0.03 |   |
|   | 15  | 161 | 0.12 |   |
|   | 15  | 162 | 0.12 |   |
|   | 96  | 163 | 0.44 |   |
|   | 15  | 164 | 0.02 |   |
|   | 15  | 165 | 0.25 |   |
|   | 15  | 166 | 0.01 |   |
|   | 15  | 167 | 0.03 |   |
|   | 15  | 168 | 0.44 |   |
|   | 40  | 171 | 0.19 |   |
|   | 10  | 172 | 0.80 |   |
|   | 118 | 173 | 0.09 |   |

10,488

ST-4-S  
- 88 -

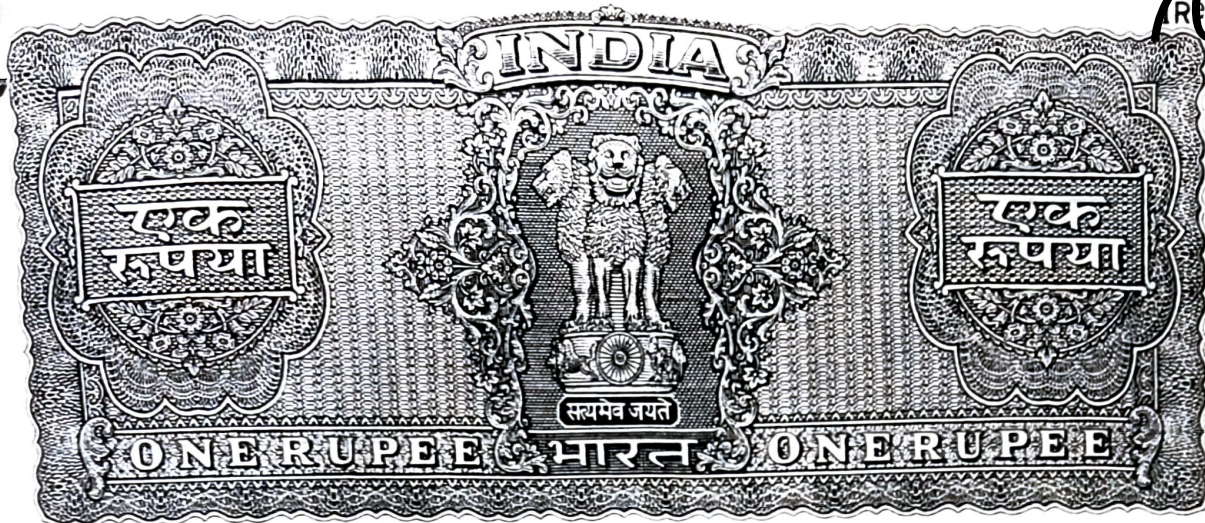
708



of. D J D L O  
P M S  
ST-4-S



27/9/6  
Registering Officer  
Sukinda



- 34 -

| 1 | 2   | 3   | 4    | 5 |
|---|-----|-----|------|---|
|   | 40  | 174 | 0.06 |   |
|   | 1   | 175 | 0.42 |   |
|   | 4   | 176 | 0.39 |   |
|   | 118 | 177 | 0.10 |   |
|   | 118 | 178 | 0.09 |   |
|   | 118 | 179 | 0.16 |   |
|   | 40  | 180 | 0.45 |   |
|   | 40  | 182 | 0.09 |   |
|   | 95  | 183 | 0.21 |   |
|   | 95  | 184 | 0.33 |   |
|   | 1   | 185 | 0.33 |   |
|   | 53  | 186 | 0.27 |   |
|   | 98  | 187 | 0.05 |   |
|   | 116 | 188 | 0.02 |   |
|   | 88  | 189 | 0.14 |   |
|   | 88  | 190 | 0.13 |   |
|   | 116 | 191 | 0.12 |   |
|   | 88  | 192 | 0.12 |   |
|   | 116 | 193 | 0.68 |   |
|   | 98  | 194 | 0.30 |   |
|   | 88  | 195 | 0.22 |   |
|   | 88  | 196 | 0.21 |   |
|   | 105 | 197 | 0.24 |   |
|   | 53  | 198 | 0.75 |   |
|   | 53  | 199 | 0.02 |   |
|   | 122 | 200 | 0.19 |   |
|   | 122 | 201 | 0.01 |   |
|   | 20  | 202 | 0.31 |   |
|   | 13  | 203 | 0.13 |   |

10/488

57-07 - 90 -

710

M.D

JIDCO

DOM

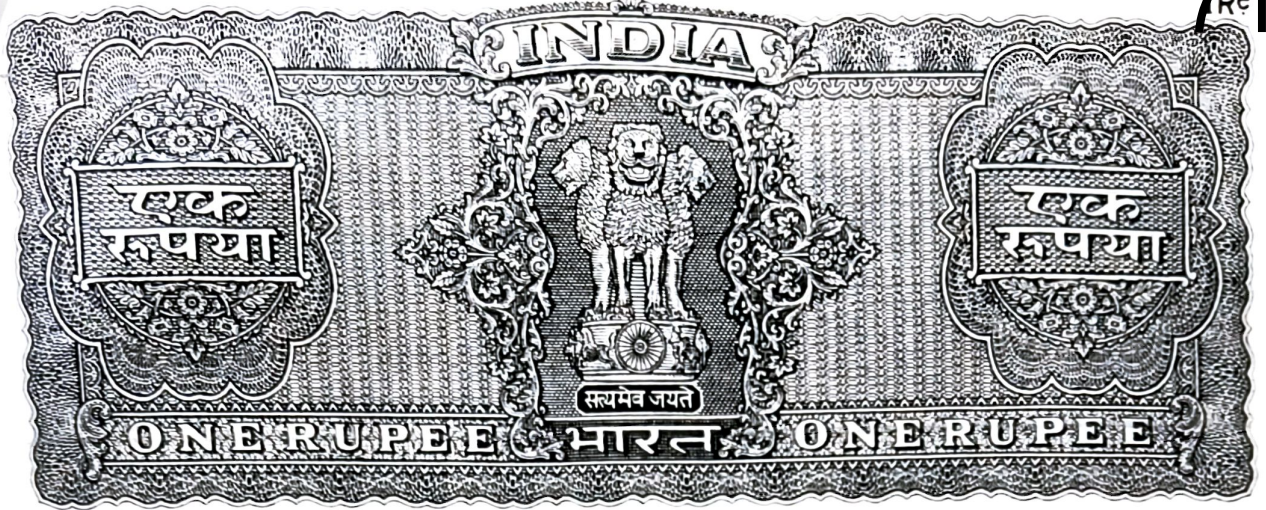
*[Signature]*

*[Signature]*



05/2/96

Registering Officer  
Sakinda

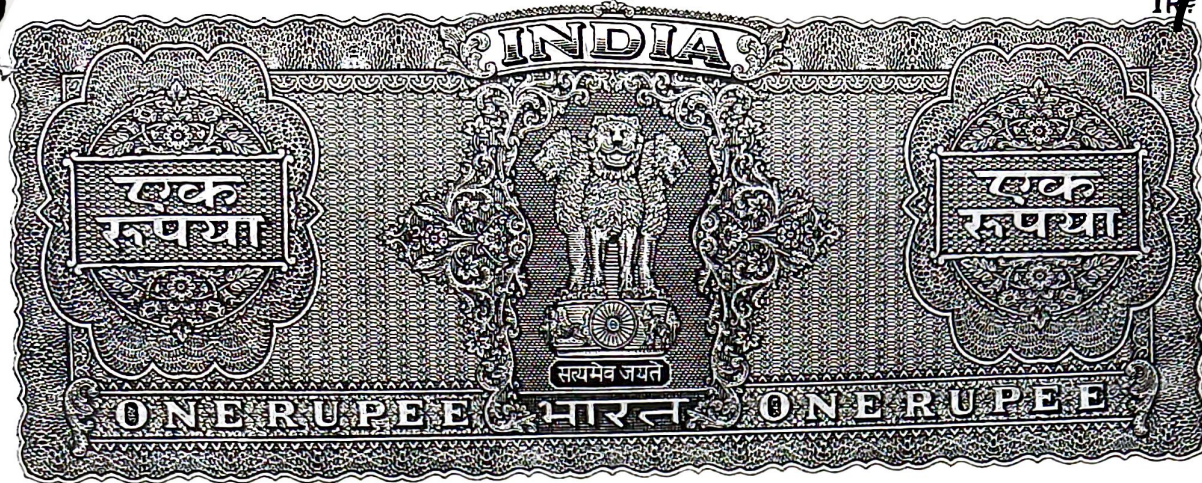


| 1 | 2 - 35 - | 3      | 4    | 5 |
|---|----------|--------|------|---|
|   | 88       | 204    | 0.02 |   |
|   | 98       | 205    | 0.03 |   |
|   | 1        | 206    | 0.38 |   |
|   | 20       | 207    | 0.30 |   |
|   | 40       | 208    | 0.13 |   |
|   | 1        | 209    | 1.03 |   |
|   | 20       | 210    | 0.05 |   |
|   | 20       | 211    | 0.04 |   |
|   | 53       | 212    | 0.22 |   |
|   | 40       | 213    | 0.03 |   |
|   | 40       | 214    | 0.05 |   |
|   | 37       | 215    | 0.04 |   |
|   | 89       | 216    | 0.08 |   |
|   | 89       | 217    | 0.08 |   |
|   | 37       | 218    | 0.10 |   |
|   | 40       | 219    | 0.09 |   |
|   | 89       | 220    | 0.08 |   |
|   | 40       | 222    | 0.11 |   |
|   | 40       | 223    | 0.03 |   |
|   | 104      | 224    | 0.12 |   |
|   | 104      | 225    | 0.02 |   |
|   | 104      | 226    | 0.02 |   |
|   | 50       | 228    | 0.71 |   |
|   | 50       | 229    | 0.02 |   |
|   | 8        | 230    | 0.03 |   |
|   | 8        | 231    | 0.18 |   |
|   | 8        | 232    | 0.18 |   |
|   | 8        | 233    | 0.06 |   |
|   | 42       | 405(P) | 0.24 |   |
|   | 42       | 406(P) | 0.06 |   |
|   | 102      | 440(P) | 0.08 |   |
|   | 102      | 441(P) | 0.12 |   |

*Collector*  
*JAIPUR*  
*M.R.*

*Chief Clerk*  
*Joint Manager*  
*THE C. P. BANK*





- 36 -

| 1 | 2        | 3        | 4                      | 5 |
|---|----------|----------|------------------------|---|
|   | 1        | 447      | 0.15                   |   |
|   | 1        | 448      | 0.58                   |   |
|   | 104      | 449      | 0.11                   |   |
|   | 104      | 450      | 0.02                   |   |
|   | 104      | 451      | 0.12                   |   |
|   | 40       | 452      | 0.02                   |   |
|   | 104      | 453      | 0.06                   |   |
|   | 104      | 454      | 0.26                   |   |
|   | 129      | 463(P)   | <del>0.94</del> 94 ✓   |   |
|   | 122      | 465(P) ✓ | <del>0.19</del> 0.02 ✓ |   |
|   | 36       | 466      | 0.11                   |   |
|   | ✓ 59     | 467      | 0.20                   |   |
|   | ✓ 28 129 | 468      | 0.03                   |   |
|   | 129      | 469      | 0.20                   |   |
|   | 53       | 470      | 0.05                   |   |
|   | 122      | 471      | 0.37                   |   |
|   | 129      | 472      | 0.10                   |   |
|   | 6        | 473      | 0.12                   |   |
|   | 44       | 474      | 0.05                   |   |
|   | 44       | 475(P)   | 0.28                   |   |
|   | 44       | 476(P)   | 0.32                   |   |
|   | 108      | 477      | 0.09                   |   |
|   | 42       | 478      | 0.07                   |   |
|   | 36       | 479(P)   | 0.20                   |   |
|   | 90       | 482(P)   | 0.14                   |   |
|   | 25       | 550(P)   | 0.21                   |   |
|   | 62       | 551      | 0.09                   |   |
|   | ✓ 52 62  | 552      | 0.09                   |   |
|   | 27       | 553      | 0.31                   |   |

COIN  
DAPUR  
2/4

Printed at  
Mint, Madras  
1950

70  
10826

Police -  
- 94 -

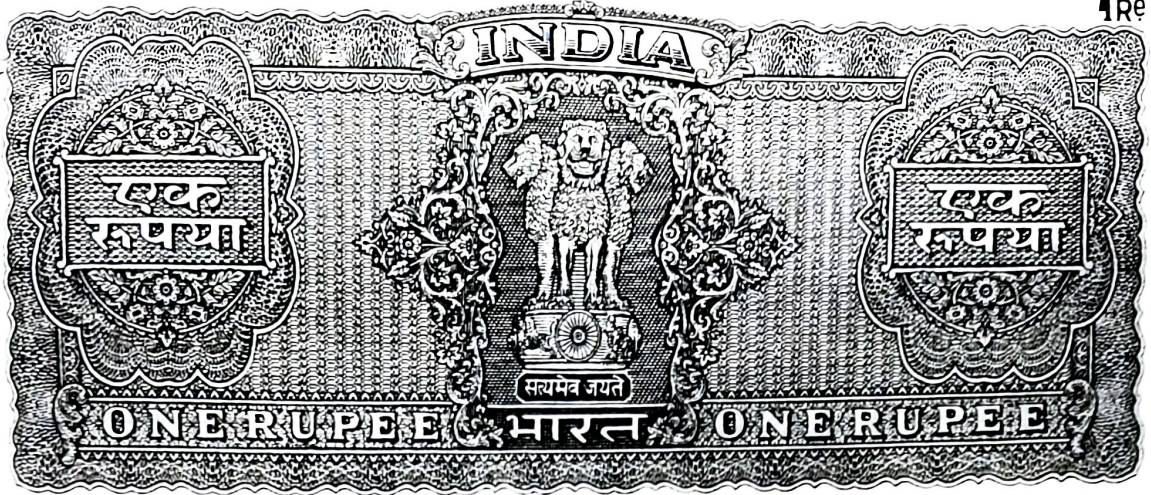
714

K. D. Inco

*[Handwritten signature]*



06/29/21 96  
Revenue Office  
Sukinda



- 37 -

| 1 | 2       | 3       | 4       | 5 |
|---|---------|---------|---------|---|
|   | 106     | 554(P)  | 0.58    |   |
|   | ✓ 120 ✓ | ✓ 555 ✓ | 0.05 ✓  |   |
|   | 1       | 556     | 0.18    |   |
|   | 122     | 827     | 0.09    |   |
|   | 123     | 829     | 0.13    |   |
|   | 123     | 830     | 0.36    |   |
|   | 123     | 831     | 0.93    |   |
|   | 13      | 832     | 0.48    |   |
|   | 95      | 833     | 1.22    |   |
|   | 27      | 834     | 1.07    |   |
|   | 27      | 835     | 0.17    |   |
|   | 95      | 836     | 1.26    |   |
|   | 95      | 837     | 0.25    |   |
|   | 6       | 838     | 0.49    |   |
|   | 54      | 840     | 0.08    |   |
|   | 54      | 841(P)  | 0.86    |   |
|   | 104     | 842(P)  | 0.36    |   |
|   | 104     | 843     | 0.08    |   |
|   | 108     | 844     | 0.02    |   |
|   | 108     | 845(P)  | 0.08    |   |
|   | 42      | 847(P)  | 0.03    |   |
|   | 42      | 848     | 0.02    |   |
|   | 40      | 849(P)  | 0.01    |   |
|   | 110     | 855(P)  | 0.73    |   |
|   | 110     | 856(P)  | 8.31    |   |
|   | 281     | 350/929 | 0.11    |   |
|   | 953     | 455 ✓   | 0.24. ✓ |   |
|   | 1       | 456     | 0.03. ✓ |   |
|   | 102     | 458(P)  | 0.12. ✓ |   |

*[Handwritten signature]*

*[Handwritten signature]*

9/35

1/20  
10.8.27

Hebrews  
- 96 -

716

M. D. Jacob  
Rom  

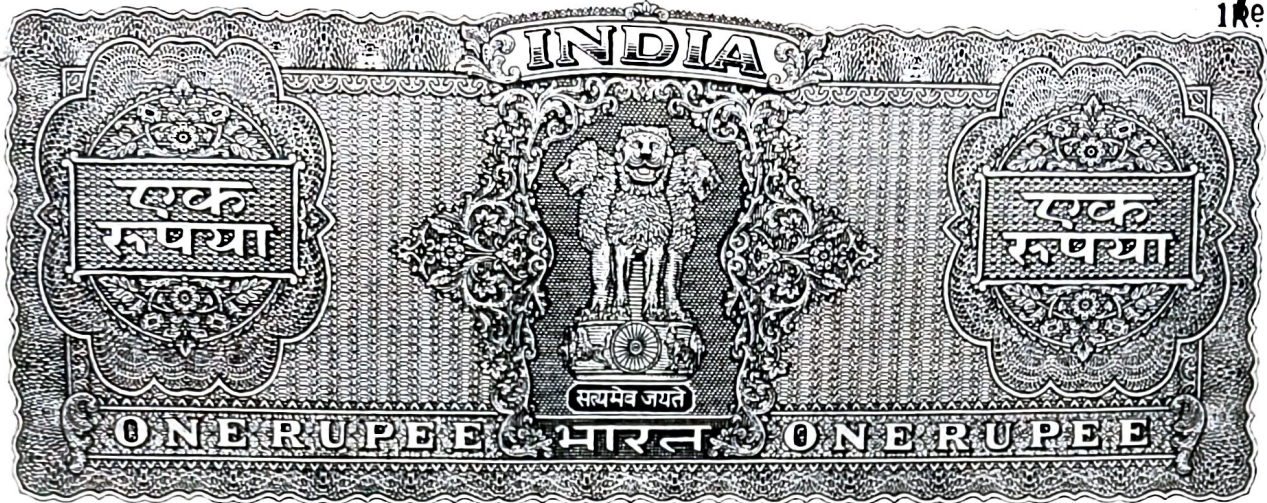
---

M.D.



02/2/96

Registering Officer  
Sukinda



| 1 | 2      | 3           | 4                     | 5   |
|---|--------|-------------|-----------------------|-----|
|   | 130/8  | 974/1       | <del>0.67</del> 0.067 | 0 ✓ |
|   | 130/30 | 974/2       | 0.133                 |     |
|   | 130/5  | ✓ 966/1     | 0.845                 |     |
|   | 130/26 | ✓ 167/966/2 | 1.255                 |     |
|   | 130/1  | 170/940     | 0.07                  |     |
|   | 130/1  | ✓ 181/939   | 0.20                  |     |
|   | 130/1  | ✓ 167/938   | 2.68                  |     |
|   | 130/2  | ✓ 167/944   | 3.24                  |     |
|   | 130/5  | 181         | 0.36                  |     |
|   | 130/9  | 286/1       | 1.645                 |     |
|   | 130/8  | 286/2       | 1.645                 |     |
|   | 130/8  | 445/973     | 0.13                  |     |
|   | 130/13 | 445/2       | <del>0.15</del> 0.14  |     |

Total 12.41  
Ac. 97.61

Mz. Mangalpur  
P.S. Sukinda  
P. S.No. 221  
Tahasil Sukinda  
Dist. Jajpur.

|            |             |      |
|------------|-------------|------|
| ✓ 336/1076 | 9x56        |      |
| 97/49      | 336/1076    | 0.56 |
| 97/70      | 336/908 (F) | 0.10 |
| 46 ✓       | 36 (F) 2    | 0.44 |
| 11         | 335 (F)     | 1.90 |

Total 2.562

GRAND TOTAL : ~~679.00~~  
715.16

*[Handwritten signature]*

*[Handwritten notes]*

10.828

W...  
- 88 -

M. D

Inco

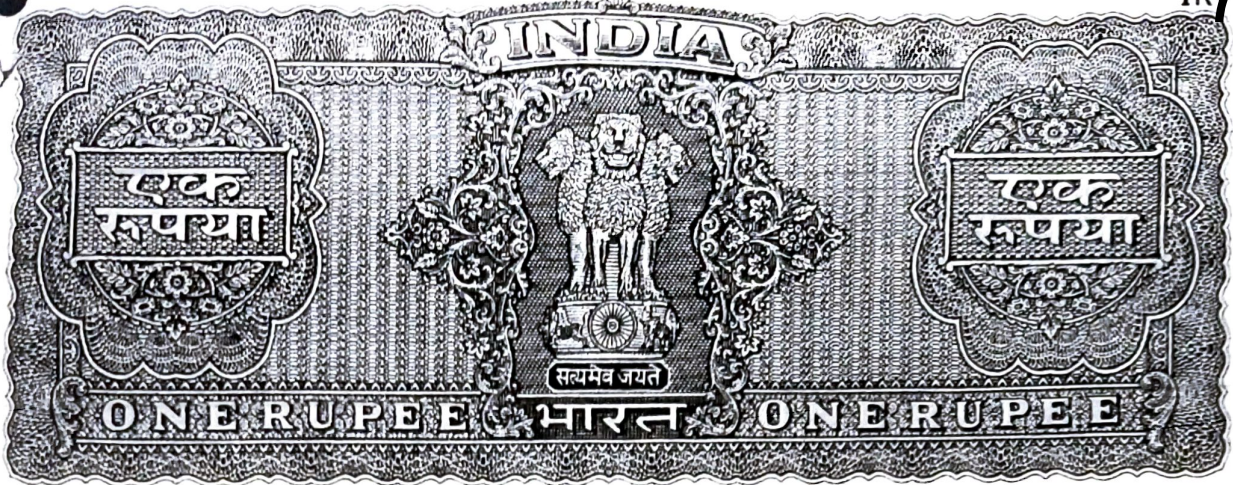
*[Handwritten signature]*

*[Handwritten signature]*



29/2/96

Registering Office  
Sukinda



- 39 -

IN WITNESS WHEREOF THE PARTIES HERETO HAVE PUT THEIR HANDS AND SEALS THE DAY AND YEAR FIRST ABOVE WRITTEN.

IN THE PRESENCE OF :

- 1. Pitaambar Mohanty ✓  
L.A.O.
- 2. Narayan Ch. Pattech ✓  
L.A.S.

Signature of.....  
acting in the premises for  
and on behalf of the Govern-  
nor of Orissa **COLLECTOR**  
BAJ-PF

IN THE PRESENCE OF :

- 1. Anand Bihari Pradhan ✓  
A.M. IDCO
- 2. Prasad Kumar Singh ✓  
I.P.CO

Signature of.....  
acting in the premises for  
and on behalf of the Corpo-  
ration.

100  
10.839

100  
- 100 -

720

M.D.

9000

*[Handwritten signature]*

*[Handwritten signature]*



29/2/96  
Registering Office  
Sukinda

REGISTERED TRUE COPY  
Vol. No. 5  
Page 299 to 380  
Bal. 1900-1910  
YEAR 1996  
Register of District  
Sukinda 29/2/96



101572

57-15  
- 122 -

N.I.D. 9000

*[Signature]*  
578



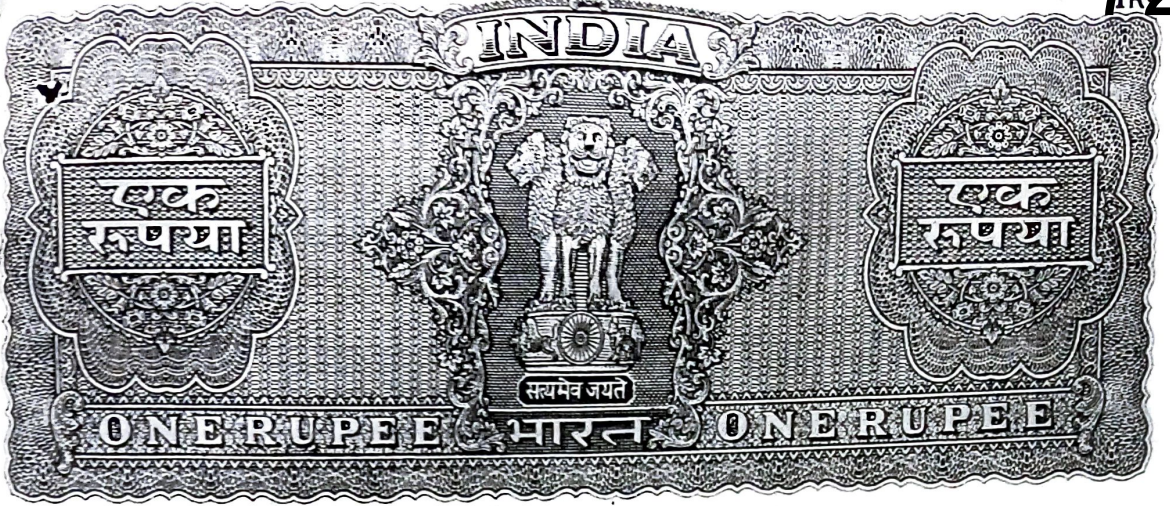
Presented For Registration  
In the Office of the Registrar Sukinda  
Between the hours of 10:00 and 2:30  
On the 29th day of Feb 1996  
By Dilip Kumar Bishara  
Sr. Joint Manager (P.S.A.)  
of G.P.C. Bhukanpur was  
Directed that  
By Profession ...  
Executive

*[Signature]* 29/2/96  
Registering Officer  
Sukinda

- ✓ *[Signature]* 29/2/96
- ✓ *[Signature]* 29/2/96

Receipt is Admitted by  
The Above ...  
Dilip Kumar Bishara  
Manager (P.S.A.) G.P.C. Bhukanpur  
Who is personally known to  
and execution by U. Sanku  
GAS. Collector, Jaipur who  
except from personal appeal  
in this office up to Act xv  
of 1908 is proved by his  
and signature

*[Signature]* 29/2/96  
Registering Officer  
Sukinda



-: 2 :-

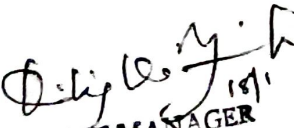
WITNESSETH as follows:-

The Corporation has been established as statutory Corporation having as one of its principal objects rapid industrialisation of the State of Orissa and the State Government have decided to place the Government land at the disposal of the Corporation for development of industries, including Iron and Steel Making Plants, Power Plants, Oil Refineries, Petro Chemicals and related infrastructures.

2. In pursuance of the sanction contained in the Collector's Letter No.2147,2150 all dt.4.5.92 and No.4120 dt.16.9.92 addressed to the Corporation and in consideration of the premium and rent hereinafter reserved and of the covenants on the part of the Corporation hereinafter contained, the State Government hereby demises to the Corporation all the Government land measuring Ac.1041.13 and more particularly described in the schedule hereunder written (hereinafter referred to as "the demised land"). TO HOLD the said demised land to the Corporation from the 18th day of January 1996 for the terms of NINETY NINE YEARS paying therefor a total premium of Rs.2,60,28,250.00 (Rupees Two Crores Sixty Lakhs Twentyeight Thousand Two hundred fifty) only being at the rate of Rs.25,000/- per acre in respect of 1041.13 acres of land to be used for industrial purposes as shown in the schedule of land delineated in the map having the boundary in red but excluding the area specified as such in the schedule. The payment of premium will be made and mentioned by the Industries

COLLECTOR  
 AND/OR  


Contd..... p/3

  
 JOINT MANAGER  
 IDCO, Bhubaneswar

- 104 - ନଂ ୧୦୦୧୨୨୨ ଓ ୧୧.୧୦.୯୫

724

ମ. ମାଧ୍ୟମିକା ବିଭାଗର ଅଧ୍ୟକ୍ଷଙ୍କୁ

୧୧.୧୦

Braja Kishor Mallik  
STAMP VENDOR  
Dolipur S.R. Office

*Br. Kishor Mallik*  
VENDOR



*Br*  
29/2/96  
Registrar Office  
Sukinda



- 3 -

Department by the end of a Financial Year in accordance with the procedure prescribed by the Government. The rent shall be payable at the rate of 1(One) percent of the area rate until the demised land is with the Corporation and 1(One) percent of the area rate for the portion of demised land leased out by the Corporation to other parties. Besides the above rent, cost of trees standing on the demised land, as assessed by the competent authority shall also be payable. The rent shall also be payable. The rent shall be paid in advance on the second day of January each year to the Collector, Jajpur District.

The State Government reserves the right to the mineral wealth including minor minerals, on in or under the area covered by the deed and the Corporation will have the surface right over the land.

The existing and customary rights of Government and the public in roads and paths and rivers, streams and channels running through or bounding the land are reserved and are in no way affected by the deed.

PROVIDED THAT the yearly rent shall be liable to revision at each revision settlement and re-settlement operation during the period of lease.

3. The Corporation hereby covenants with the State Government as follows namely:-

1. That the Corporation shall during the terms hereby granted pay to the State Government the yearly rent hereby reserved on the days and in the manner

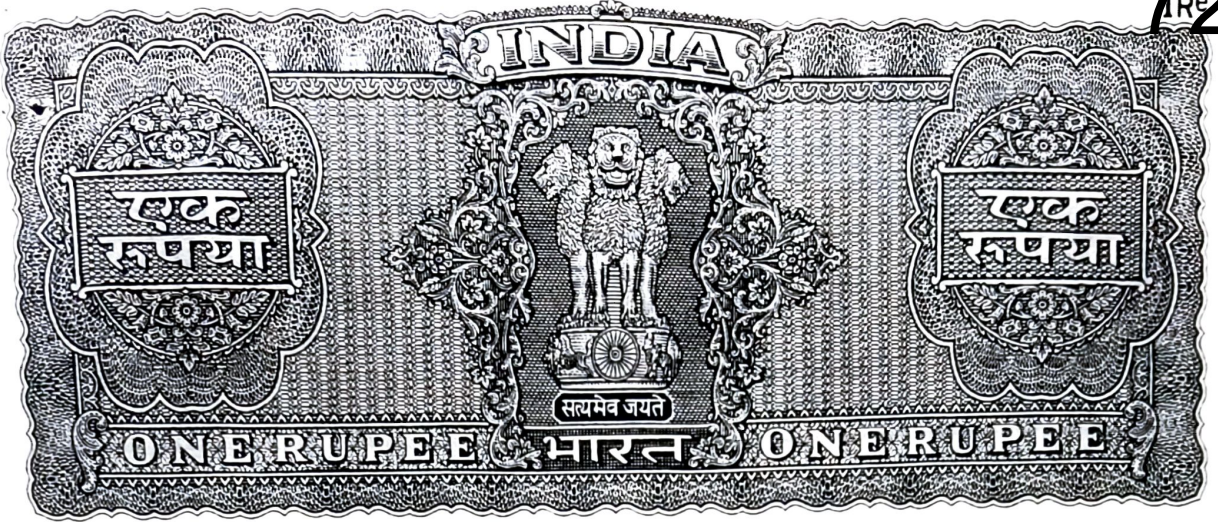
COLLECTOR  
JAJPURA

*[Handwritten signature]*

*[Handwritten signature]*  
JOINT MANAGER  
EDCO, Bhubaneswar.

Contd....P/4





- 4 -

herein before specified.

ii. That the Corporation shall keep marked the boundaries of the demised premises and point them out when so required by the Collector or any other officer authorised by him in this behalf.

iii. That subject to the rights of the Corporation under clause 4(ii) hereunder the Corporation shall at the expiration of the terms hereby granted quite yield up the demised land onto the State Government in the same conditions as it is now in.

4. The State Government covenants with the Corporation as follows :-

~~That~~

i. That the Corporation paying to the State Government the rent hereby reserved and performing all the covenants and conditions herein on its part contained may peaceably hold and enjoy the demised land during the said term without any let, hindrance or interruption by the State Government or any other person claiming under or in trust for the State Government.

ii. That at the expiry of the terms of ninety nine years hereby reserved the State Government shall, upon request by the Corporation, consider a renewal of the term for the like period and upon the same terms and conditions other than relating to rent which may be liable to change as may at the time of such renewal by mutually agreed upon between the State Government and the Corporation.

COLLECTOR  
MADHUR

*Deligly*  
JOINT MANAGER  
EDCO, Bangalore

Contd...P/5

~~CA~~  
10,578

ST-5  
-108-

728

KI.D. 9000

*[Handwritten signature]*  

---

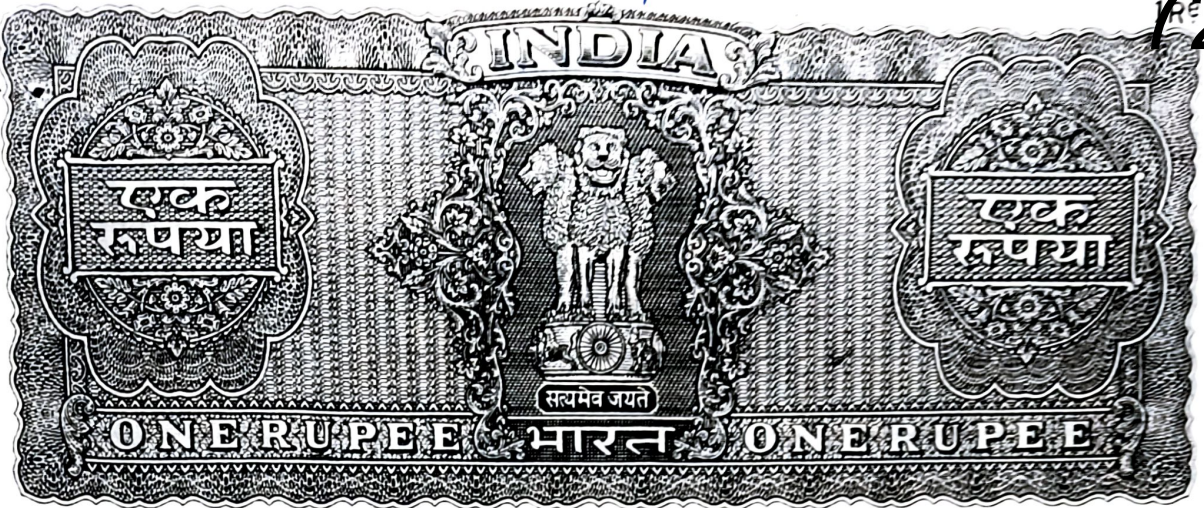
*[Handwritten signature]*  
RECEIVED  
6.2



*[Handwritten signature]*  
29/2/96  
Engineering Office  
Makindah

189

729



- 5 -

iii. That the Corporation shall be competent to develop the demised land and provide herein infrastructure for small, medium and large industries.

Provided that the in-frastructure shall mean to include sheds provisions of water, power, communications, sewerage effluent discharges etc.

iv. The Corporation shall be competent for laying out the demised land into various plots besides setting apart land for the laying of roads, drains and for other common betterment scheme for the future occupants of the plots so laid out.

v. The Corporation shall be competent to allot, issue licence and lease the land in accordance with the regulations, made under the Orissa Industrial Infrastructure Development Corporation Act, 1980.

vi. The Corporation shall be competent to surrender to the State Government such part of the demised land either in whole or in part, as may be agreed upon between them.

vii. The Corporation shall be competent to mortgage the demised land in full or in part for securing loans for developing the said land for providing therein infrastructure for small, medium and large industries.

viii. Provided that the conditions under clause (v) and (vii) are subject to approval order of diversion of the forest land by the Government of India, Environment and Forest Department U/S 2 of the Forest (Conservation) Act, 1980. The lessee is not empowered to transfer the

D. S. J. MANAGER  
 THE CORPORATION

COLLECTOR  
 THE CORPORATION

LD  
10.520

11/195  
- 110 -

730

N.D. g d c o

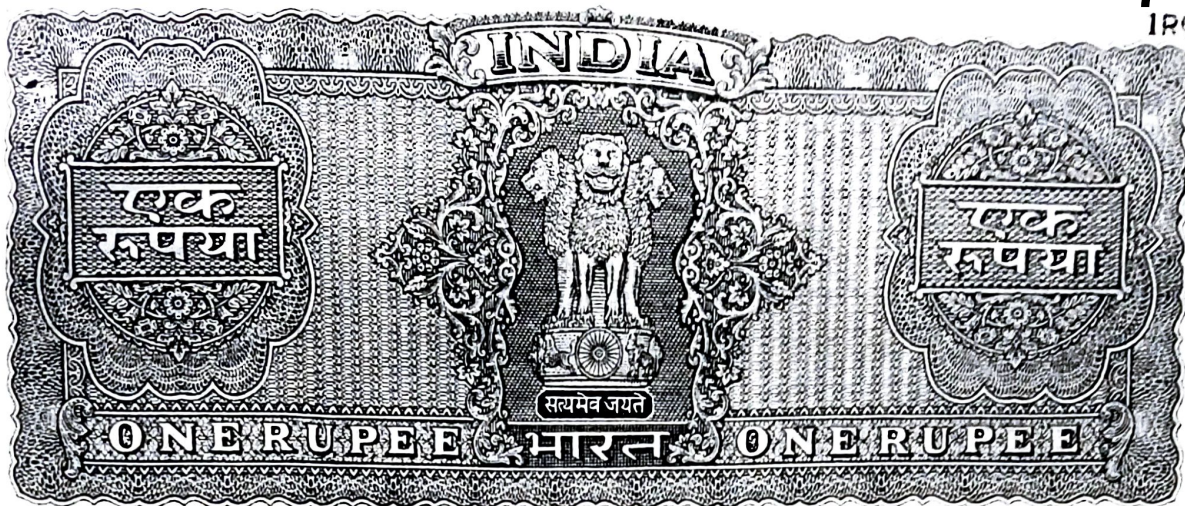
P.B.B.R.

u

AE 57-00  
B.D.



29/2/96  
Registering Office  
Sukinda



- 6 -

demised land in favour of user agency unless and until final approval order for diversion of the Forest land is issued by the Government of India.

ix. That the lease is subject to condition that the user agency will transfer the cost of the compensatory afforestation in favour of the Forest Department. The lessee should ensure payment of the dues by the user agency.

5. It is hereby mutually agreed by and between the parties hereto as follows :-

i. That if the said annual rent hereby reserved or any part thereof shall at any time be in arrear and remains unpaid for three calendar months after the same shall have become due (whether demanded or not or if the Corporation shall go into liquidation except for the purpose or reconstruction or amalgamation), then and in any such case it shall be lawful for the State Government to re-enter into and upon the demised land or any part thereof in the name of the whole and to hold the same henceforth as if these presents had not been made, without prejudice to any right of action or remedy of the State Government in respect of any antecedent breach of any of the covenants by the Corporation herein before contained.

ii. That upon the breach or non-observance of any of the conditions of the deed herein granted, the State Government may declare that the agreement has been determined and Collector or any Officer or person appointed on that behalf by the State Government

*S. C. Singh*  
SINGH MARGAR  
JCO. Bhubaneswar

COLLECTOR  
ANAND  
*(Signature)*

178  
10.15.22

ST-5  
-1/2-

732

M.D. JDCO

Handwritten signature

AKSHAY K. JENA



29/2/2022

Registrar of Companies  
Bhubaneswar



- 7 -

shall be entitled to re-enter and take possession of demised land of the buildings and other structures erected thereon and the materials thereof, as well as the stores and stocks.

PROVIDED THAT HOWEVER before such re-entry the State Government shall give to the Corporation written notice of its intention so to do and the Corporation shall have the right to remedy the breach or non-observance complained of within three months from the date of such notice in which event the State Government shall not be entitled to re-enter and take possession.

PROVIDED FURTHER that in case the demised lands are so resumed the Corporation shall not be entitled to any compensation whatsoever for the demised land or the building and other structures erected thereon and the materials as well as the stores and stocks but shall be at liberty to enter upon the demised land and to remove all such buildings and structures and the materials thereof as well as the stores and stocks within nine months from the date of the termination of the agreement failing which the Corporation shall cease to have any right to such buildings and structures and the materials thereof as well as the stores and stocks.

iii. That any demand for the payment or notices required to be made or given to the Corporation shall be deemed to be sufficiently made or given if sent by the State Government through the post by registered letter to the Corporation at Registered Office of the

S. C. SINGH  
 CHIEF CLERK  
 DISTRICT OFFICE, Bhubaneswar

COLLECTOR  
 JAJPUR

~~10~~  
10.59

27-5  
-10-

M.D. 9000

*[Handwritten signature]*

*[Handwritten signature]*

328

*[Faint stamp text]*

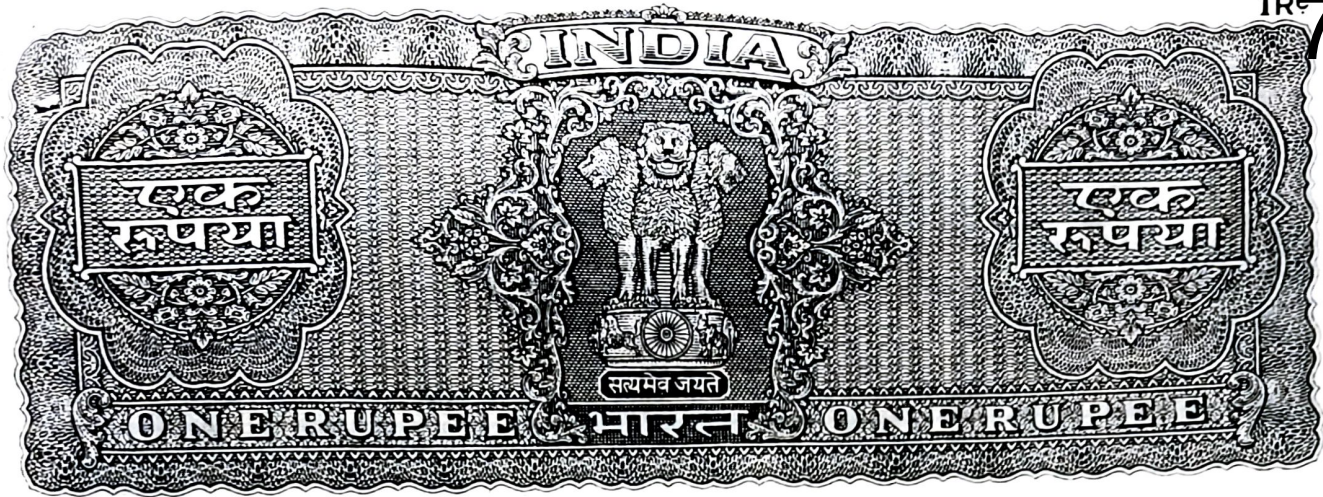


09/2/96

Registering Office  
Bukinda

-XII-

IR 735



- 8 -

Corporation and that any notice required to be given to the State Government shall be deemed to be sufficiently given if sent by the Corporation through post by registered letter addressed to the State Government, Collector and that any demand or notice so sent shall be presumed to have been delivered in the usual course of the post. That should the demised land or any part thereof be at any time required by the State Government for any purpose declared by that Government to be a public purpose, the State Government shall be entitled to resume the same on giving 6 months' notice in writing and on the expiry of the said period may, through any officer or person authorised by Government in that behalf, re-enter and take possession of the said demised land or part thereof and all buildings at structures thereon.

PROVIDED that unless surrendered by the Corporation, except for the breach of the covenants contained therein or except when the State Government requires it for a public purpose under no other circumstances whatsoever the State Government shall be entitled to resume possession of the demised land which has been developed by the Corporation and such other demised land on which infrastructure has been provided.

PROVIDED FURTHER that in the case of such re-entry, the Corporation shall be entitled to compensation for building or other structure ~~xx~~ erected by it on the demised land and the amount of such compensation shall be fixed by the Collector and shall not exceed the amount (if any) paid to the State Government for this

*D. G. S. J. K.*  
 JOINT MANAGER  
 BDCO, Bhubaneswar

COLLECTOR  
*[Signature]*

Contd...F/9

...oharrum a...  
 ...s List...  
 ...epabali (No...

~~101553~~

SMS -  
- 18 -

My ID JICA

~~Signature~~  
SMS



Aug 21 1996  
Regenerio Ottilio  
Sobinda

12



191

land plus the present market value of the building and other structures erected thereon.

PROVIDED ALWAYS THAT in the case of any dispute as to the amount of compensation fixed by the Collector the Corporation shall be entitled to appeal to the Commissioner of the Division whose decision shall be final, conclusive and binding on the parties.

IN WITNESS WHEREOF the parties have thereunder signed this Deed on the dates mentioned below their respective signatures.

THE SCHEDULE OF PROPERTY ABOVE REFERRED TO

| Name of the Vill.<br>P.S. & No.<br>Tahasil & Dist. | Khata No. | Plot No. | Area. | Rent per |
|----------------------------------------------------|-----------|----------|-------|----------|
| 1                                                  | 2         | 3        | 4     | 5        |
| Vill. Jakhapura                                    | 419       | 868      | 3.24  |          |
| P.S. Sukinda                                       | 419       | 866      | 40.00 |          |
| P.S.No.197                                         | 419       | 867      | 53.58 |          |
| Tahasil-Sukinda                                    | 419       | 860      | 69.37 |          |
| Dist. Jajpur                                       | 419       | 859      | 83.10 |          |
|                                                    | 419       | 865      | 40.27 |          |
|                                                    | 419       | 855      | 80.45 |          |
|                                                    | 419       | 854      | 5.86  |          |
|                                                    | 419       | 848      | 14.00 |          |
|                                                    | 419       | 846      | 13.37 |          |
|                                                    | 419       | 849(P)   | 68.19 |          |
|                                                    | 419       | 850(P)   | 20.61 |          |
|                                                    | 419       | 852      | 22.20 |          |
|                                                    | 419       | 2        | 29.50 |          |

543.74

COLLECTOR  
JAJPUR  
11

PRINTED BY  
MCCO. Bhubaneswar

- 118 -

738090 936.00.18

738

Handwritten text in Odia script, likely a title or reference number.

Handwritten text, possibly initials or a date.

Handwritten mark or character.

Braja Kishor Mallik  
STAMP VENDOR  
Dolipur S.R. Office

Handwritten signature  
VENDOR



Handwritten date: 02/2/96

Registering Officer  
Sukinda



- 180 -

*Faint handwritten notes at the top of the page, possibly including a date and some illegible text.*

*2 e. a.*

*44*

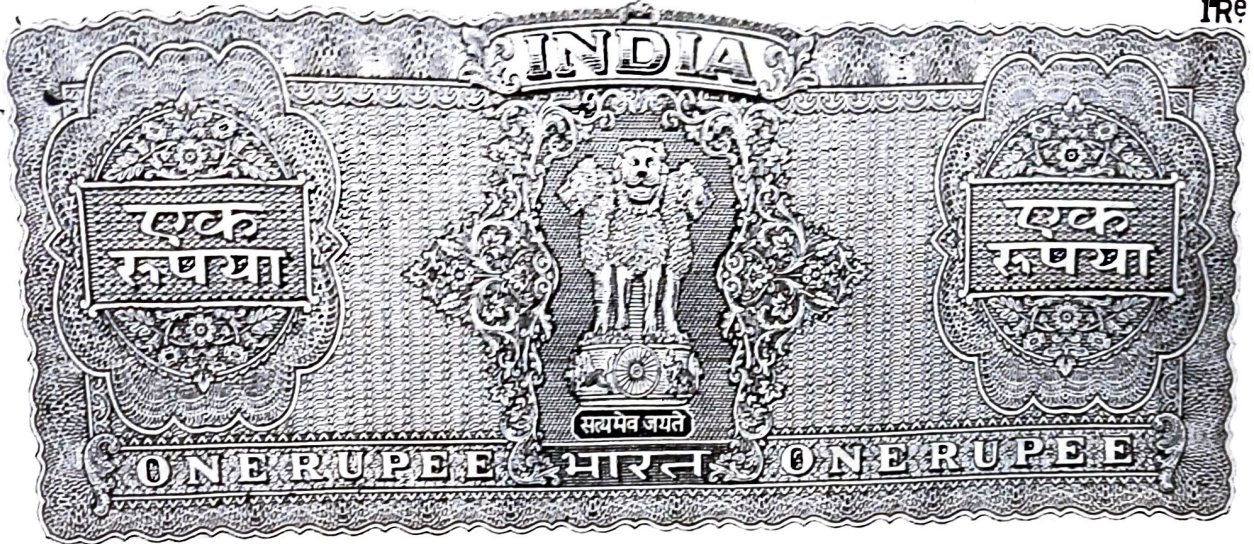
Braja Kumar Mallick  
STAMP VENDOR  
Dahisar S.R. Office

*Handwritten signature*  
VENDOR



*29/2/96*

Engineering Officer  
Bachinda



| 1                 | 2     | 3       | 4                        | 5       |
|-------------------|-------|---------|--------------------------|---------|
|                   | 419   | 786(P)  | 0.90                     |         |
|                   | 419   | 844     | 129.25                   |         |
|                   | 419   | 858     | 189.40                   |         |
|                   | 420 ✓ | 847     | 0.82                     |         |
|                   | 420 ✓ | 1       | 0.36                     |         |
|                   | 420 ✓ | 10      | 1.88                     |         |
|                   | 420 ✓ | 23      | 1.05                     |         |
|                   | 420   | 26      | 0.50                     |         |
|                   | 420   | 29(P)   | 1.06                     |         |
|                   | 420   | 350(P)  | 0.46                     |         |
|                   | 420   | 459(P)  | 3.90                     |         |
|                   | 420   | 781     | 2.18                     |         |
|                   | 420   | 845     | 3.78                     |         |
|                   | 420   | 1/3252  | 0.02                     |         |
|                   |       |         | <u>Total: Ac. 986.22</u> | 1009.00 |
| Vill. Mangalpur   | 97    | 336(P)  | 7.45                     |         |
| P.S. Sukinda      | 98    | 332/892 | 0.37                     |         |
| P.S. No. 221      |       |         | <u>Total: Ac. 7.82</u>   |         |
| Tahasil: Sukinda  |       |         |                          |         |
| Dist. Jaipur      |       |         |                          |         |
| Vill. Kacherigaon | 56    | 11 (P)  | 2.28                     |         |
| P.S. Sukinda      | 56    | 54      | 2.15                     |         |
| P.S. No. 194      | 56    | 68(P)   | 1.38                     |         |
| Tahasil- Sukinda  | 56    | 71      | 0.22                     |         |
| Dist. Jaipur.     | 56    | 74      | 0.82                     |         |
|                   | 56    | 75      | 1.04                     |         |
|                   |       |         | <u>Total: Ac. 7.89</u>   |         |

Joint Manager  
 BDO, Bhubaneswar.

COLLECTION  
 JAIPUR

- 122 -

1300000

742

*[Faint handwritten text]*

*[Handwritten mark]*

*[Handwritten mark]*

Brenta Kithier Malta  
STAMP VENDOR  
Deputy S.R. Office

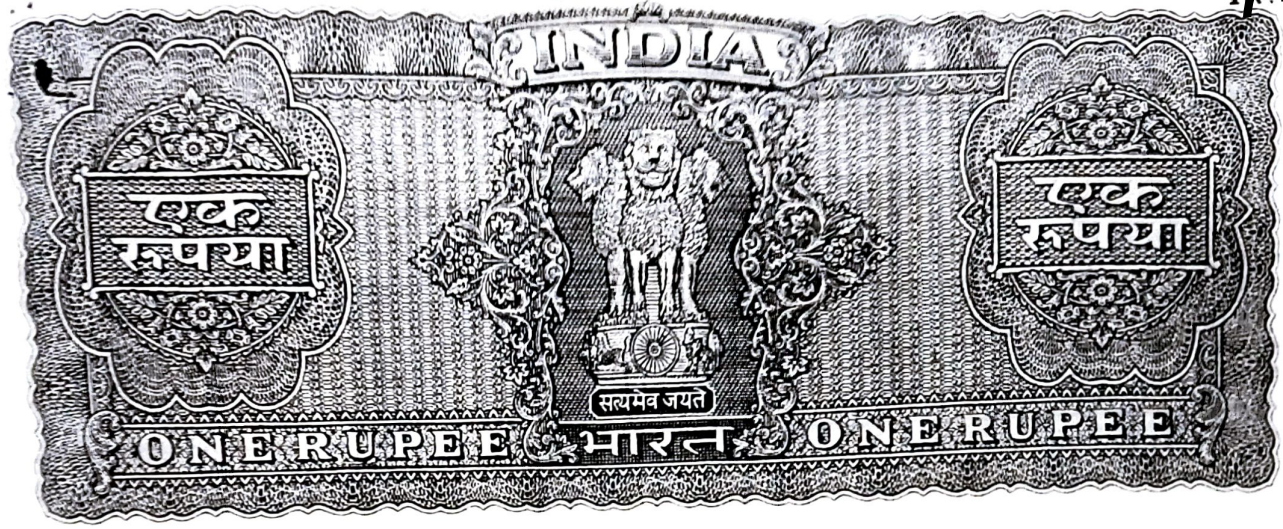
*[Signature]*  
VENDOR



*[Signature]*  
29/2/96  
Registering Officer  
Sukinda

123

74B



1121

| 1 | 2  | 3      | 4    | 5 |
|---|----|--------|------|---|
|   | 56 | 107(P) | 0.15 |   |
|   | 56 | 141(P) | 0.08 |   |
|   | 56 | 144    | 0.08 |   |
|   | 56 | 158    | 1.56 |   |
|   | 56 | 166    | 0.11 |   |
|   | 57 | 157    | 0.39 |   |
|   | 57 | 167    | 0.03 |   |
|   | 56 | 168(P) | 0.19 |   |
|   | 57 | 175    | 0.21 |   |
|   | 57 | 176    | 0.21 |   |
|   | 57 | 178    | 0.36 |   |
|   | 56 | 109(P) | 0.60 |   |
|   | 56 | 193    | 0.48 |   |
|   | 56 | 194(P) | 0.03 |   |
|   | 56 | 223    | 0.08 |   |
|   | 56 | 225(P) | 0.46 |   |
|   | 57 | 238(P) | 0.13 |   |
|   | 56 | 263    | 2.03 |   |
|   | 56 | 354(P) | 0.10 |   |
|   | 56 | 262(P) | 0.78 |   |

Total: Ac. 15.95

|                 |     |        |      |
|-----------------|-----|--------|------|
| Vill. Dasamania | 130 | 61     | 0.17 |
| P.S. Sukinda    | 130 | 235    | 0.20 |
| P.S.No. 193     | 130 | 253    | 0.03 |
| Sukinda Tahasil | 130 | 260    | 0.02 |
| Dist. Jajpur.   | 130 | 255    | 0.02 |
|                 | 130 | 392(P) | 0.35 |
|                 | 130 | 117    | 0.18 |
|                 | 130 | 126(P) | 0.07 |
|                 | 130 | 155    | 0.05 |

Total: Ac. 1.13

*E. S. G. J.*  
 J. S. M. J. G.  
 DCCO, Bhubaneswar.

COLLECTOR  
 Bhubaneswar

-124-

744

*Faint handwritten text, possibly a date or reference number.*

*de a*

*us*

Brigadier Major  
STAFF VENDOR  
Laligur S.B. Office

*[Signature]*  
VENDOR



*29/2/96*  
Regimental Office  
Subind



1131

| 1 | 2   | 3                | 4           | 5 |
|---|-----|------------------|-------------|---|
|   | 130 | 169              | 2.48        |   |
|   | 130 | 170              | 0.08        |   |
|   | 130 | 221              | 0.03        |   |
|   | 130 | 227              | 0.14        |   |
|   | 130 | 421(P)           | 0.18        |   |
|   | 130 | 446              | 0.22        |   |
|   | 130 | 839(P)           | 0.45        |   |
|   | 131 | 826(-P)          | 2.46        |   |
|   | 131 | 404(P)           | 0.05        |   |
|   | 131 | 289              | 1.14        |   |
|   |     | <b>Total:Ac.</b> | <b>8.36</b> |   |

Grand Total:Ac.1041.13

IN THE PRESENCE OF WITNESSES

1. *Bhar*
2. Revenue Officer, Collectorate  
JASPUR  
*M. K. Nigal*  
*Jalkha Pm*

*[Signature]*  
**COLLECTOR**  
JASPUR

For and on behalf of the Governor  
of the State of Orissa.

IN THE PRESENCE OF WITNESSES

1. *Pranod Kumar Singh*  
*11/1/01*
2. *Benuan keshari Das*  
*18/12/02*

*[Signature]*  
For and on behalf of  
**JOINT MANAGERS**  
BDCO, Bhubaneswar

- 126 -

Brajo Kithor Mall  
STAMP VENDOR  
Dolipur S.R. Office

*Brajo Kithor*  
VENDOR



*02/2/96*

Registering Officer  
SEkinda

REGISTERED AND TRUE COPY

Book No. 7 Vol. No. 6  
Page No. 30  
Date 19/2/1996  
EIGHTH YEAR 1996

Registering Officer  
SEkinda